SHRIMATI MAYA DEVI CHETTRY (West Bengal): May I also s»y a *tew* words. Sir? It ii very kind of you to have said a few nice words about the retiring Members. I am one of those in the exit list. I hare always, Sir, enjoyed goodwill from the former Chairman and from you and from the Deputy Chairman and all the Members of thic House, from this side as well as that. I will always carry the sweetest memories of this august House.

As you know. Sir, I come from a minority community, the Gurkha community. There are about thirty lakhs of Gurkhas living in India. In today's national crisis, the Gurkha community, in my opinion, is an important community, which is defending our borders. I also come from the border areas surrounded by neighbouring countries like Nepal, Bhutan, Sikkim, Tibet and Pakistan. So, wherever God places me I will serve  $m_v$  country with honesty and sincerity. I wish for the strength and prosperity of our country and for the good life of our Members and our leaders. I thank you very much, Sir.

MR. CHAIRMAN: Shri Maithili-sharan Gupta will now recite a verse.

श्री सेक्लिशिरण गुप्त (नास-निर्देशित): श्रीमान.

"गेव यहीं तक नहीं बन्धूजन ! कार्य हमारा, आगे बढ़ती चले सदा जीवन की घारा । जाते हैं हम यहां सुखद सम्बन्ध जोड़ कर, अपने आसन नवागतों के लिये छोड़ कर । हम जो साध न सके उसे वे सिद्ध करेंगे, बढ़ दृढ़ता से विजय-लक्ष्य निज विद्ध करेंगे । नव नव अनुभव हमें दे चली अवधि हमारी, अंगरेजी ही रही यहां निरवधि, बलिहारी ! इतने दिन हम यहां साथ रहते आये हैं, कर कितने संताप हंसे, खेले---खाये हैं । उन बातों का स्मरण क्यों न हम सब को साले, कैठे फिर भी मौन कौन करतेंथ्य न पासे। भूलें हम से हुई न होषी कैसी कैसी, पर क्या वैसी, क्षमा भाप लोगों की जैसी? मांग मांग कर लोग बहुत कुछ पालेते हैं, किन्तू बडे तो क्षमा विना मांगे देते हैं।

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तात, माज भी एक बात के हम मधिकारी, बने म्रापकी दया उलट कर याद हमारी।" श्रीमान, इस सदस्यता की म्रजॉध के मन्त में म्रापने मुझे भी दो शब्द कहने का जो म्रवसर दिया है उसके लिये मैं इ्दय से

इतनता प्रकट करता हूं।

#### THE BUDGET (GENERAL), 1964-65. continued,

PROP. A. R. WADIA (Nominated): Mr. Chairman, Sir, if I had spoken « fortnight ago, I would have been prepared to accept all the statements of the hon. Finance Minister at their face value and I would have wholeheartedly congratulated him but speaking a fortnight after his introduction of the Budget has given us time to think out and study more closely the implications of all his suggestion!" and I am afraid my enthusiasm has grown much less and I find the proverbial iron fist under a velvet glove. But that does, not mean that I do not appreciate several points in the Budget speech of the hon. Minister. I particularly appreciate his several obiter dicta; for example, his emphasis on initiative which is very apt to be 'forgotten in totalitarian regimes. I appreciate his encouragement to the private sector as a very important sector. I appreciate his recognition of the importance of competition. It is a very important point in controlling prices and I appreciate his emphasis on the public sector as a profitmaking concern, as a business concern to be conducted on commercial lines. I appreciate his will to help the low income groups and to encourage saving. And I parti-

cularly appreciate what he says on page 11 in Part A of his speech about imports: "There is a point beyond which restrictions on imports, whether fiscal or administrative, begin to do more harm than good, result in idle capacity in industry and slower rate of growth and lead to higher prices with a consequent fall in export earnings, which may well exceed the saving in foreign exchange effected by the cut in imports."

Well, Sir, frankly I have often felt that our restrictions on imports have exceeded all bounds especially in the case of import of drugs because it concerns the question of life and death. There are numerous difficulties faced in getting licences for the import of the most necessary tilings. I am very happy to find that the hon. Minister is appreciative of all this. Sir, I appreciate the difficulties of any Finance Minister and I recognise that it is practically impossible to frame a Budget which will be pleasing to all the parties concerned. We have to recognise the difficulties of the hon. Finance Minister especially when he is faced with the problem of providing for our defence and also for our development.

I think it is a well known thing that our hon. Finance Minister has been very profoundly influenced by the Kaldor Report which was published a few years ago. He has taken up many of the suggestions of the Kaldor Report and has introduced many unpopular taxes including the notorious expenditure-tax but there was a certain logic in Kaldor's proposals. One point has been completely missed by the hon. Finance Minister. Kaldor coupled all these faxes with a very drastic reduction in income-tax almost to the level of 50 per cent, at the highest level. That is a point which has been completely forgotten by our hon. Finance Minister. After all, you have to create income; you have to create wealth and that can only be done if the income-tax is at a reasonable level.

When you have income-tax at certain levels which practically mops up the whole income it is very deleterious to the interests of the country. Now, America has followed that example and it has lowered ita tax structure and I wish the hon. Finance Minister could have found it possible to have reduced the income-tax to a very drastic extent. I think it would have made even dishonest business people more honest. There would have been less temptation to conceal incomes and people would have been more ready to give whatever was due to the Government. Well, unfortunately, this point has been missed and that makes the Budget all the more difficult to be accepted at its face value.

Sir, I have just referred to the expenditure-tax as a notorious tax. I think his predecessor was very wise in abolishing it. We congratulate him on the great moral courage that he displayed when he abolished it and I heard it from a very important official that they abolished it because they found it very difficult to collect and the cost of collecting it was almost more than amount collected. Now the present Finance Minister has thought it fit to reintroduce the expenditure-tax. He has perhaps made it a little more reasonable than it was before but the fundamental defect remains, that is, difficulty of collecting and a greater defect is that it loses the goodwill of the people concerned. It is bound to lead to harassment and that harassment will affect the goodwill of the people concerned.

I congratulate the hon. Finance Minister on abolishing the Compulsory Deposit Scheme but he has thought it wise to reintroduce it in another form calling it Annuity Deposit Scheme. It is reasonable up to a certain point and I am very happy to find that in his concluding speech

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[Prof. A. R. Wadia.] in the other Houre he was prepared to exempt people over 70 years of age. It is almost cruel to ask them to save at the age of 70 with the prospect of getting it back ten years hence. He has been very wise in making it optional. I would like to make one more humble suggestion to him and that is to exclude the pensioners because after all the pensioners are more or less old people. Whatever savings they had the capacity to effect they effected during their active period of life and in their retirement they are dependent on pension and if a certain portion of this pension has to go as annunity, it will create hardship especially when, unlike his predecessor, he is taxing this amount as income in the succeeding years when the amount is repaid.

SHRI K. SANTHANAM (Madras): There are no pensions over Rs. 15,000.

PROF. A R. WADIA: Well, some people have pensions, after all. Now, I do not wish to speak in detail during this general discussion about the rarious taxes but I do find that the hon. Finance Minister has given us very illusory concessions. I almost felt like laughing when he said that he was reducing the tax on imported motor cars from 150 to 60 per cent, because we all know that the import of motor cars is practically prohibited. It only remains on paper to amuse us. I am afraid similar things may be said in connection with several other taxes also.

SHRI A. B. VAJPAYEE (Uttar Pradesh): Gramophone records.

PRor. A. R. WADIA: He has benefited the lower income groups by decreasing the income-tax but I am afraid even this is illusory, illusory in the face of rising prices because whatever is saved in income-tax will be taken away in the form of higher prices an/1 the main reason, as he ha\*

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himself recognised, is agriculture. Our agriculture is our main problem. I heartily associate myself with the very important suggestion made by my friend, Mr. Basu, yesterday that there is a tendency, unfortunately, to relegate the portfolio of agriculture as a sort of second-rate portfolio when, as a matter of fact, it should be given the  $ver_v$  first place and he made a suggestion that it should be incumbent on every Chief Minister in the State to have the agriculture portfolio himself so' that he can put all his influence, all his prestige and all his time to the production of foodgrains so that we can at least get our food at reasonable prices. Unless this is done all talk of industrialisation will be a cruel mockery. It is all right to appeal to us to tighten our belts, but there is a limit to tightening of belts. We all know that we are not going to benefit from the costlier projects. This generation will not get the benefit. The next generation may get the benefit. Our grandchildren may get the benefit of it, but the present generation has to live and in order to enable them to live there must be a certain reasonableness in the level of prices.

I do feel that the time has come *to* review the whole tax structure. In Part B of his speech the hon. Finance Minister himself recognises that: —

"The existing taxation policy good as far as it goes in the direction of producing revenue, has also to be geared to the paramount task of promoting growth."

A little later on he says: ----

"Taxation has, therefore, to be used as a sensitive and multipurpose tool, to encourage production, to keep a measure of restraint on rising levels of consumption, to ensure that people get the fruits of their labour, to induce savings and to prevent profiteering so that the Inherent ills of  $_{a}$  scarcity economy are not multiplied.'\*

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It is a very wise statement and I do hope that a fine, broad-based tax structure can be evolved which will suit and meet the need<sub>s</sub> of our country.

I am also very happy to find that he is against monopolies. Monopoly means lack of competition and lack of competition means I welcome his idea of high prices. appointing a Commission to consider the whole question of monopolies. I do not know what he means by monopolies. Perhaps he has in mind only private monopolists, who have again and again been attacked in this House, but comparatively there are very few monopolists. private The greatest are in the hand of monopolies the Government and Ι think it is necessary for this Commission to review the policies of Government monopolistic concerns. It is sometimes scandalous the way in which prices are raised. In one of the States that I was recently touring I was told, for example, in respect of the State transport that whereas the cost was eight annas, the actual fare charged was profit Rs. 2/3/-, which means a fantastic of nearly 400 per cent. Now, this is thoroughly unfair and I do not think that the Government is justified in making full use of its monopolistic powers to increase prices as high as that. It is unfortunate that this happens in our Government concerns. There a private industry flourishing. The is Government take it over and as soon as they take it over prices begin to rise. There is inefficiency in administration. Now, all that requires looking into and in the interests of the country at large I do feel that the Commission on Monopolies will view the working of Government monopolies in particular.

Well, Sir, it is always an unpleasant thing to pay taxes, but we recognise that  $taxe_s$  have to be levied and the Government has to be carried on. We do not mind it. We find

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mat in the name 01 aeience a tremendous amount by way of taxes wai raised last year and yet we find that the Defence Ministry has not, for one reason or another, found it necessary to spend the full amount allotted to them, to the tune of Rs. 100 croret, but the taxes remain. Now, that i» an unfortunate experience. Very recently, I came across two examples of how callously public money can be spent. In a certain State <sub>a</sub> hydroelectric project was planned. Now, it should be planned in an area where the water can be held. But unfortunately it was discovered after digging that the whole area consisted of limestone and water could not be held. So, after spending about Rs. 10 lakhi, including a very luxurious guest house, the project was almost on tha point of being abandoned. And then somebody thought as a brain-war\* that experts might be invited from outside to recommend how all the leaks in the limestone could be stopped. Well, I do not know whether this will succeed or not, because against the inherent defects of nature even science is helpless. But the money is gone. In the same State another hydro-electric project haa been planned. Now, it is a matter of common sense that whenever a project in hvdro-electric planned, we should have a clear idea as to the amount of rainfall and the statistics of rainfall should cover nearly thirty years. As a matter of fact, in thia particular area there was no record of rainfall, except for the last four or five years. That was done by a certain Christian missionary institution. On the basis of this record they proceeded to develop this scheme. They calculated that a certain area would be covered with water. The land was bought and they paid compensation in lakhs. Now, they find that the rainfall will not he sufficient and the level of water will be low. All those lands that have been acquired will not be covered with water. Again, it is a tremendous waste of

[Prof. A. R. Wadia.] public money. Well, Sir, this is what makes us feel extremely sad. Taxes can be paid provided we have the satisfaction that the amounts collected are made good use of. But then we find that they are recklessly spent. Estimates are notoriously low. In the beginning the people who make the estimates know that the estimates are not going to be final. Year by year they simply rise till the Whole thing becomes extremely costly.

One thing more I should like to say and that is in connection with income-tax. I think there is something very faulty in the of collection income-tax. The Government talks of urgency in collecting taxes. But for two years or three years taxes ar; not assessed. Sometimes, as i have had that experience, suddenly at the end of three years a huge demand is made to pay up the taxes for all the three years concerned. 1 think the hon. Minister is perfectly conscious of this, but he has a very interesting remedy for it, by throwing the burden and the responsibility of paying the taxes on the taxpayers themselves-and absolving the Incometax Officers of their responsibility for doing their work. Now, as soon as we sign a return, within thirty days we have to pay up the amount that we consider is due from us. I think it is a very hard thing to do, especially when the income-tax today is extremely complex. I regret to say that many of us find it necessary to seek the help of an income-tax consultant as to what has to be put in and what deductions have to be made and so on. It takes time and ultimately we do not know what amount exactly we have to pay. Yet, if we do not pay it, we are threatened with a very heavy fine-half or double I forget. Anyway, it seems to me it is extremely unfair to an honest income-tax payer. It is the responsibility of the Income-tax Officers to do their work. If more people are necessary to be employed

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let them be employed. If they are to be trained, let them be trained, but let them do their work and then call upon the income-tax payers to do their duty.

I welcome all the steps that the hon. Finance Minister proposes to take against tax evasion. I hope he will succeed. As a friend of. mine put it, there is always a tussle between the brains of the Government and the brains of the businessmen. Who will ultimately succeed we do not know. Tax evasion is something immoral, not merely illegal but immoral, and I do wish every success to the Government to round up these taxevaders.

Another matter. I do feel that there is need for economy in Government expenditure. On more than one occasion I have had to say that Parkinson's Law works with remarkable efficiency in the case of our Government offices, and it wag only a few days ago I ventured to suggest, following the lead of my friend, Mr. Santhanam, that the strength of the Planning Commission office should be reduced, according to him to 25 per cent; I was more modest and I  $^{was}$  prepared to be content with only a 50 per cent., reduction. Sir, the same thing could be done in many other Government offices. I think there are far too many people, and as a result of it we have to spend more and get less work. Probably if these economies are carried out, it. may be possible to reduce the heavy load of taxation to which this country has got almost accustomed.

Anyway, Sir, we appreciate the difficulties of the Finance Minister. He has had a very difficult task to face, and whether we like it or not we wish his Budget every success.

SHRI AKBAR ALI KHAN (Andhra Pradesh); Mr. Chairman, in the parliamentary life the presentation of the Budget is a very significant event during the year. It is an occasion when the representatives of the people

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consider and review the economic policies and programmes of the Gorernment and the fiscal measures that have been adopted or that will be adopted for the future goTernaoce of the country. Having that in mind! as well as the present position in which the country stands today, being an undeveloped country, we haTe to stick to the programme of development and at the same time in view of the unfriendly attitude of two of our neighbours we havs to prepare ourselvei for any. contingency and provide for defence. The difficulty of any Finance Minister is really so heavy that he has to plan the budget in a way that would meet effectively these two demands o'f the country, demand for development and demand for the defence of the country.

Sir, bouquets hare been given to our Finance Minister, and to a certain extent I think correctly, but I think we could appreciate the Budget better if we just have glimpse of the figures of the last year's Budget also. As you know, Sir, we have this yaar added to the taxation only to the extent of Rs. 40 crores. But last vear we added to the taxation to the tune of Rs. 380 crores. and being an occasion. after the aggression of China the whole country was united, an emergency was declared, and the nation willingly conceded to this heavy taxation. So, when we consider and appreciate that tihis year the Finance Minister has not added to the common man's burden so far as indirect taxes like excise are concerned, or when we consider that even in the matter of direct taxation there ha« been only an addition of Rs. 15 crores, we have to pay our compliments not only to the present Finance Minister but also to the Finance Minister who has retired and who shouldered the burden last year and courageously brought forth all these measures for the increase of taxation. So, I think when we compliment, we cannot forget Mr. Morarji Desai also, and I offer my compliments to the present Finance Minister as well as to Finance Minister who has retired.

Now, Sir, i« addition to the direct taxation and the indirect taxatiom there were previously two features: one was the Gold Control Oder and the other was the Compulsory Deposit Scheme. Somehow most of us on this side also were not very ir>sppy with the Compulsory Deposit Scheme. Mr. T. T. Krisknamachari has very correctly dropped it and has brought in the Annuity Deposit Scheme which is more or less the same but with this big difference that it starts at Rs. 15,000 income whereas the other started at a very low income, with the result that the Finance Minister who has retired got the odium, and now Mr. T. Т Krishnamachari, being a very resourceful person with a rery sharp intellect and being very appreciative of the current trends, dropped that and got the bouquets, and I do not grudge that. In the same way so far as the Rs. 40 crores taxation is concerned, Rs. 25 crores comes front indirect taxation and Rs. 15 crores comes from direct taxation. In this he has established his ingenuity and he has in a very correct way given concessions to the industries, given incentives to the persons coming from small enterprises, and has at the same time given effective encouragement to the corporate bodies by adjusting the inter-corporate tax and other taxes in a very nice way. I think to that extent he deserves our congratulations. (Interruption). Having submitted that, I would like to say that before I refer to some of the points and some of the steps that should be taken, I want to place one cardinal thing before this House.

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Sir, there is no doubt that th« thinking is very high and, I should submit respectfully, correct. I also accept that the measures adopted are also very good. But, Sir, notwithstanding the good intentions, notwithstanding the good schemes and projects and the ideology and the objectives, the fact remains that the common man has become ex-12 NOON tremely anaemic. I do not say it suffers from heart attack or cancer, but certainly it is suffering from want of blood,

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[Shri Akbar Ali Khan.] is anaemic, and unless and until we «ee and inject it at the right time, without further delay, with....

SHRI N. M. LING AM (Madras): Why not give blood transfusion?

SHRI AKBAE ALI KHAN: I do not want to carry that analogy very far. Unless that is done, Sir, neither the prestige of Jawaharlal Nehru, nor the honesty and integrity of all the members of the Nehru Government will •ave the country, will save the Government or will save the Congress Party and I feel, Sir, that immediate **•**teps, certain immediate proposals will have to be taken to save thia critical situation. Before I come to that I would like to have one or two clarifications from the Finance Minister when he pleases to reply to this debate.

Sir, in view of our present condition he has, if I may say so, correctly opened the door for the foreign private capitalists to come and invest their capital in our industries. I quite appreciate it. I am one of those who, notwithstanding certain difficulties which I am fully aware of, welcome this measure, but the point is this. I would like the Finance Minister to tell this House whether he has taken into consideration all the facts prevailing at the present moment, particularly tine increase in the Bank Rate in England, which haj created a commotion, and even in the United States the 'Financial Times' and others are discussing this matter, as to what would be the position of the increased Bank Rate whether other countries should also increase it, whether the capital will go from there to other countries or not. I would like him to give us his appraisal. According to his calculations and according to his facts and figures and with all the necessary concessions that he has offered, he has allowed the foreign capital to come in, but we would like to be sure that the response will be effective. If. after all that, the response is not encouraging, I think that would not be proper, but I am sure he must have calculated it. One fact is clear, that the capital has been sh\*

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for the last two or three years, but I want to know what would be the situation after this. The other explanation or clarification that I desire, Sir, whether this coming of the foreign capital will affect the position of loan\* or grants, suppose some capital come.. in, whether that in any way affects the position when we are getting loam or other monetary aid, whether they will be affected or whether, notwithstanding this offer, they will not be affected.

SHRI M. H. SAMUEL, (Andhra Pradesh): Capital is private, and loam and grants are Governmental.

SHRI AKBAR ALI KHAN: I know that; I am not asking for the distinction. At present we are getting certain loans from outside countries; we allow investments of equity capita; coming from outside, and I wan: to know whether that position will be affected, or we will get that and wt will get this also. That I want to be sure about, because I think this whole measure will be very helpful to us If these other factors are not prejudicially affected.

Now, Sir, I would like the hon. Finance Minister to consider another thing. While considering the capitalists, Sir, as he has himself been a very good businessman and he has been in business, he has considered only the question of industrialist capitalists. He has not considered the question of feudal capitalists. Sir, you know and many of us know that even the industrial and the investment activity have not advanced to the extent it had advanced in the United Kingdom when the feudal system was wiped out. The position is, there are big houses of a big value but nobody to purchase. There are houses which bring an Income, but it is an income which is a stagnant income, which does not suffice to keep the families going, and besides that, I would like to know whether, while considering the expenditure tax, it Includes the I expenditure on the dependants and the large number of employee\*, or

only that on the family member\* I am sure, Sir, even today, in some of the old families, in the expenditure, \* big chunk goes to the dependant\*, servants, family members, widows, retired servants, and ao on and so forth. Now I would like the Finance Minister to explain and clarify whether he wants to apply the expenditure tax to these people also. What would be the position, Sir? If applied, we will have hundreds of people unemployed. We will have hundreds of poor widows and people like that without any return because, when they have to pay the expenditure-tax after Rs. 3,000, and all these things are included in the expenditure, they will be forced to cut off all those things.

SHRI N. M. LINGAM: The exemption limit is much higher.

SHRI AKBAR ALI KHAN: No, the exemption limit is at Rs. 3,000 and anybody who spends Rs. 3,100, for example, will have to pay.

SHRI N. M. LINGAM: No, no.

SHRI AKBAR ALI KHAN: Yes. I would be very happy if it is made clear, what the position is. So my respectful submission is that while dealing with these modern trends we forget that we have in society persons of this category also. I do not want any concessions, but I want a human, decent, reasonable treatment to them and to save those people who, whether you or 1 like it or not, are dependants and they are being given their allowances and salaries, and they are carrying on their life.

Now, Sir, I would briefly refer to a point which my friend, a leader of the group of Communists, referred to while discussing the matter. Sir, I have heard not only here but in the Madras Assembly also that Mr. Ramamurti was considered one of the cle-rerest Members, and once Rajaji aid: "If anybody could trip me, it is Ttamamurti." Now, Sir, regarding that I am not afraid because, as diamond cuts diamond, we have got a Madrasi Finance Minister here to meet Mr.

Ramamurti. The thing is, he caid and he expressed his anger and disapproval about the Indian situation; he said that technologically they had not developed, what Soviet Russia had done. Sir, I know and I fully appreciate that after the Revolution a new life had come in Soviet Russia. But to compare India sixteen years back with Russia before the Revolution is, I think, absolutely incorrect and not according to facts. (Interruptions). Although the Czar was despotic, technologically Russia was not at all inferior to any of the European countries. You forget that in science, 1B technology, she was very highly advanced. During the First War and during the Second War we know that India could not produce even a good pin, could not produce anything worth the name, and now we are producing engines, aeroplanes and what not. I know that my friends of the Communist Party (Interruptions) are very adept at plus and minus, but let it be plus 30 degrees and minus 50 degrees, not zero degree and 100 degrees. Exaggeration should have some limit. We have advanced, we do admit that we have still to go further. That is why the Finance Minister has correctly mentioned in his Budget speech that he is inviting foreign capital; more so, it is to get the technical know-how.

SHRI NIREN GHOSH (West Bengal): Why do not they develop anything here?

SHRI AKBAR ALI KHAN: You better go to Peking, then you will realise the beauties of India.

DR. A, SUBBA RAO (Kerala): Is it not possible to have that technical know-how here?

MR. CHAIRMAN: Dr. Subba Rao, he is not yielding.

SHRI AKBAR ALI KHAN: I may. (Interruptions)

MR. CHAIRMAN: You carry on.

SHRI AKBAR ALI KHAN: I am grateful to you. Sir. My submission is that in these matters we have to

[Shri Akbar Ali Khan.] learn from outside countries till we have brought our country at the same par, at the same level, at the same stage. So, I would submit that that objection is absolutely uncalled for and his criticism regarding the progress of India and the work that the Government has done is not at all in consonance with facts and figures.

Sir, I need not say much about him because he is not also here now; I mean our respected, dear, esteemed friend, the lion. Member, Shri Dahya-bhai Patel. He opened the debate and he started firing. Certainly, he started firing. But one thing I must say; (Interruptions) he wrote and read out his speech and it was much better anyway. But when he started speaking extempore, he started giving thrusts here and there, and the worst thing is, I would say, he tries to play between the Finance Minister and the Prime Minister always. He is the son of a great man, he is the leader of a group, and I understand that he is coming into fresh light and added strength. So, probably, he will be first leader of the group. I would implore him, I would request him, that he should see to the dignity of that place and should not do things which do not befit his position. - T mean, they want to live in the old days of orthodox conservatism. They are verv good people, but they do not fit in with the new times and new ideas and new circumstances. That is a different thing. We can fight it out. But at the same time we have to keep up the dignity of the House. If I may respectfully submit, as you, Sir, yourself have said, the dignity of this House and the standard of this House have to be kept up.

I would not say about the other things but I am very happy that my esteemed friend, Mr. Vajpayee, has accepted at least partial control. He was against any control...

SHRI A. B. VAJPAYEE: No, no.

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SHRI AKBAR ALI KHAN: He said that he was against full control but that whenever necessary, partial control might be....

SHRI A. B. VAJPAYEE: No, that ha<sub>s</sub>; been.

SHRI AKBAR ALI KHAN: Before that, you were nearer the Swatantra-Party which is against all controls

SHRI A. B. VAJPAYEE: They are not against self-control; even the Swatantra Party is not against self-control.

MR. CHAIRMAN: Mr. Aktar Ali Khan, in the interests of the other members of your party of whom I have a very long list, may I know how long you will take to finish your speech?

SHRI A. B. VAJPAYEE: He should exercise his control over that.

SHRI AKBAR ALI KHAN: Can I have ten more minutes, Sir?

MR. CHAIRMAN: Ten minutes?

SHRI AKBAR ALI KHAN: Five or six minutes.

MR. CHAIRMAN: Please try to finish.

SHRI AKBAR ALI KHAN: All right, Sir.

I came when my friend, Mr. Sulaiman Sait, was speaking. I do not want to bring in those controversies here. He is a very nice friend. But I think he made certain observations on Mr. Chagla's speech at Madras. Let us keep these remarks and observations to the platforms, that is much better. But when he has said this, I must say, even in the narrow interests of his own community, if I may be permitted to say so after jA years of experience, that the communal organisations like the Muslim League, the Hindu Maha Sabha and the Akali Dal, will not be of any benefit even to their own communities. So, may I appeal to him to just have a rethinking and to join into the full life of the country which is moving fast so that the

.separation the exclusion the inferiority complex go away? And let us all together build a new India free from all prejudices, as enshrined in our Constitution.

Now. I must come to the subject that I had promised to Sir, I feel that the difficulty is there because there is no drive in all these measures. Take, for instance, agriculture, take social affairs. We\_ have provided money. There are schemes and all these things, tout nothing comes out. The other day, our friend, Mr. Gupta, was saying that oven in regard to social affairs, the amount that was granted was not spent. In regard to defence, as Prof. Wadia just now said, the unspent amount is Rs. 100 crores. Of course, we tightened our belt, we wanted t'i stand on our own feet; we gave the money but that was not spent. So, the Government will have to explain why this was not done to the entire satisfaction of Parliament. My submission is that a drive is necessary, particularly in the province of agriculture. My submission is that the Finance Minister has said in his Budget Speech that before the kharif season, certain proposals will have to be taken up. My respectful submission is that so far us agriculture is concerned, the Agriculture Minister, the Irrigation and Power Minister arid the. Community Development Minister must divide the whole country and within six manths tour the whole country along -with the Agriculture or Planning Ministers of the States and see that everything is implemented and that the difficulties that come in flho way, administrative and procedural difficulties, are absolutely warded off and that a sense of emergency is created among the Officers who carry out these things. That is one suggestion.

The other thing is, I am also pained that our public sector undertakings are not working to our satisfaction. In view of that, I would suggest that the Finance Minister, the Industries "Minister and Mr. Subramaniam, the

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Minister of Steel, Mines and Heavy Engineering, should also take note of certain things. There should be no question of any appointment of committees and commissions. The Maha-lanobis Committee has been working for four years. About this Monopolies Commission, I welcome it. But I do not know how many years it will take. That will not do. Parliament wants the report, in the coming sessions of August, about the public: sector undertakings. To see to agricultural progress and development, the Finance Minister and other Ministers should divide the whole country and see that everything is implemented. My view is that the benefit of planning is not reaching the common man because either the middleman is devouring it or the administration has not necessary drive and imagination to effectively implement the Plan. This should be done by making Ministers realise their responsibility.

The other thing that I would submit is this. So far as some of the general problems are concerned, Sir, we are all extremely pained to hear the statement that Mr. Khanna, Rehabilitation Minister made today and we all share his anxiety, and I would like the Finance Minister to spend as much money as possible for this purpose because it is a human question. Whether they are people uprooted in Bengal and Calcutta or they are people uprooted in East Bengal, it is a human question. If you will permit me, Sir, may I suggest that all of us will be very happy-and I am sure not only all the parties of this Parliament but also of the Legislatures-if, as a token of our respect and appreciation, 10 per cent, of our salaries is cut and given for the purpose of rehabilitation. (Interruption) I mean, it is a suggestion that I place before you. I know it is not going to meet the full expenditure. But that will show that we want to share the difficulties of our people.

Now, Sir, the Finance Minister has also referred to his anxiety about the States. Well, I appreciate it but at

### 4299 Budget (General) [RAJYASABHA]

[Shri Akbar Ali Khan. J the same time, may I submit that as far as the big projects like the Nagar-junasagar Dam and others are concerned, if we put them in the Plan amounts, allotted to the States they cannot go on? These big projects should be taken up by the Government. Very correctly, Sir, the Neiveli project of Madras has been taken outside the Plan amount. So when we consider the question of the States and their liabilities to pay, let the Centre also think over the question very seriously. If they are not doing their part, certainly they must be pulled up. If they are not spending money properly, certainly they must be pulled up. I would respectfully submit, Sir, that the genuine difficulties of the States should be looked into. I do not speak only on behalf of Andhra Pradesh. I consider it my duty to speak on behalf of all the States, specially backward States, and I would submit, Sir, that in this matter a very careful scrutiny should be made, and let the Finance Minister in consultation with Chief Ministers see how far, so far as these big projects are concerned, they can be taken up by the Centre.

Now, Sir, I know you want me to sit down as the time is up. But before I resume my seat I would like to say just a word about Kashmir, although I had some other points also to speak on, lest I should be failing in my responsibility I give priority to Kashmir. The other day we had a very big gathering and a convention where we representatives of all States decided that politically,' legally and morally Kashmir is an integral part of India. In saying so, Sir, my selfishness is also there. I consider Kashmir as a symbol of secularism. I consider it a negation of the two-nation theory. I consider it a pledge to maintain true nationalism. For the last thirty years. I have known the affairs, there, I have been in touch with their leaders, and I have found that no communal organisation was ever able to prosper there although they had a some name there. Now about such a piece, where there haj

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always been nationalism in practice, where there has always been true secularism, it is  $ou_r$  duty to prevent it from the encroachment of a theocratic state. It is  $m_v$  respectful appeal, if my appeal can go to the people of United Kingdom and the United States, please consider this not only from the point of view of the Kashmir problem but from the point of view of all the minorities in this country and the other countries, particularly, Pakistan. I think, Sir, . this Kashmir affair is really responsible for all the atrocities that are being committed on the other side. If these friends firmly and definitely advise Pakistan, I am sure this matter will end and peace will prevail in the sub-continent.

One word more and I have finished, and it is this. I am convinced—I have said this before and I say this again—if an independent commission from the United Nations goes to the so-called Azad Kashmir and it also goes to Kashmir which is with us, they will find out what are the economic, political and social condition of the people at both places. I have no doubt that they will come to the conclusion that the privileges and the amenities that are enjoyed by the people in our Kashmir are much more compared to those enjoyed by who are in Pakistan occupied Kashmir. Thus from the point of view of Kashmiris also the attachment to India is a blessing.

With these words, Sir, I generally command the proposals contained in the Budget for the acceptance of this House. I am grateful to you, Sir, for giving me a little more time to speak.

هری پهارے، ال کریل ددطالبیہe ( اتر پردیش ) : جناب وال - اسید کی جاتی تھی کہ شری مرار جی

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4301 Budget (General) [13 MAR. 1964] [THE DEPUTY CHAIRMAN in the Chair.]

أب جو بجم<sup>ی</sup> شری تی - تی -کرهذامانجاری نے پیش کیا ہے -اس کو دیکھلانے ہوئے یہ معلوم ہوتا ہے کہ غریب عو<sup>ا</sup>م کو رہلیات مللا تو فارکذار رہا آن پر تقریباً ٢٥ کرور درہلانے کے لیکس کا بوجہ اور لاد درہلانے کے لیکس کا بوجہ اور لاد می کچھ ہے اور ایک بھالاک آدمی می کچھ ہے اور ایک بھالاک آدمی کی طرح آنہوں نے یہ بھمت بھی کی طرح آنہوں نے یہ بھمت بھی کیا ہے - جس کے فاریحہ آنہوں نے پوتے لکھ آدمیوں کو بےرتوف بلائے

بهت الفرر سلانے اتھے پہلو مہی دل کا جو چهرا تو ایک قطرة خون ته تکا بہت سے لوگوں 🛓 آمید لگا رکهی تهی که عوام کر اور فریبون کو ان کے بنجمت سے کافی ریلیف ملے کا مکر دیکھلے مہی یہ آیا کہ صاربے تی - تو کرشلامانھاری جی لے آئے بنجت کے ذریعہ کوپٹلسٹ اور مرمایہ داروں کی ھی مدہ کی – کھوٹکھ وہ ہمیشہ ہے ان کی نمالندگی کرتے آ رہے جیس - ایک سمجہدار آدمی کبھی بھی اس بات سے اتفاق نہیں کرے کا کہ انہوں نے جو بچمت پيھن کيا ۾ اس بے عام لوگون کو کچھ سائس لیلے کا موقعہ ملے کا - کیتے کو تو کیا گیا ہے کہ سی-ا تی - ایس کو ختم کر دیا گیا ہے

فهائے کو تو کہا گیا ہے۔ ہوبارہ ايكسيينقيجر ليكس لثايا جائي لا-کہتے کو تو کہا گیا ہے کہ مذوبلی كذسانا ريضي إف ويلته كو خالم كرام کی کوشش کی جالے گی - کہانے کو تو یه بهی کها گیا هے که آسیڌ-کاربن - 3ا**ئکسایڈ گرام فون پ**ر سے تھکس هڻا ديا گيا <u>ھ</u> - مکر آڀ اگر اس کو -غور سے (مالائی کریں کے منجهانےکی کوشعی کریں <u>گے تا</u> آپ کو امعلوم هو**کا** که غریبیون کو (س سے کسی السم كا ريلية، تيهن ملا هـ - أن کے اس بھرے سے زیادہ ہے زیادہ كتسيعنى كههانلهسالون كو ما هـ أوو البهون كو بيت زيادة ويلف دياكها ہے - اکو میں اس کے متعلق ایتی رائے دوں تو شاہد آپ لوگ نہیں مانیں کے لھکن میں آپ کے ساملے ایک پرانے لیڈر شرق این - رہی -کیڈکل کے الفاظ رکیتا بیامتا میں۔ وہ کانگریسی کے ایک پرانے آدمی **هين - سيترل اسمبلي اور ستترل** گورنىنىڭ مەن مىستر رە جك ھون اور پنجهاب کے گورٹو بھی رہ جگے هیں - انہوں <u>نے</u> حال میں ایک بہار دیا ہے اور ان کے دو سینٹینس امیں آب کے ماملے <mark>یو</mark>و کر ملال<sup>ا</sup> لهامتا اهرن –

श्री ए० बी० वाजपेथीः हटन के व.द सब ऐसाही कहते हैं।

ھیں لیکن ھم دیکیتے ھیں کہ جو بجت پیھی کہا گیا ہے۔ اس کے ذریعه اس کے بوجھ کے نہتے عوام اسی طرح دنے ھی رھیلگے اور اسی کا شکار عوام رھلگے - اس بجت سے عوام کو کسی طرح کا جین ٹیپن ملے کا اور عوام اسی طرح بھرکا اور نلکا رہے گا -

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آپ نے اس بنچند کے ذریعہ ایکسپیلڈیجر ٹیکس پیر لٹایا ہے۔ مگر ساتھ ساتو یہ کوشش نہیں کی گلای که بلهک مدی کو معلوم کها جائے - جو هڏن ويلٽو <u>هے</u> اس کو معلوم کہا جائے - همارے ملک میں بہت سے ایسے لوگ ھیں جن کے گھروں میں سولے کے امہار لگے ہوئے ھھن ل**ف**کن اس کو معلوم کوتے کی کوشص نهایی کی کلی - آب سوال یه پهدا هوتا هے که آن بلهک مذی کے بارے میں کیسے معلوم کیا جائے۔ یہ ایک بہت بڑا سوال ہے - پہان کتچھ لوگوں کے پاس ہتن ویلٹو ہے۔ جس کو آنہوں نے چھپا کر رکھا ہے ۔ اس کے بارے میں میں کچھ کینا چاہتا ہوں - سب سے پہلے مہی منسٹر صاحیان کی طرف دھیان دوں کا کہ ان کے اسپٹس کو معلوم کیا جائے - ایسے ایسےمنسترس میں جو ہ سالوں سے کیبیڈی کے اندر ھیں اور انہوں نے کافی دولت جمع کر لی ہے۔ اس کے پارے مہوں آپ کو

شری بیارے لال کریل دنطالب: انہوں نے اس طرح کی باتیں پہلے بھی کہی تھیں - انہوں نے اینا خیال نہیں بدلا امرل نہیں بدلا اور جو کچھ کہا ہے تھیک کہا ہے -

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"There <sup>15</sup> nothing of socialism in the new Union Budget, A more favourable Budget to the capitalist class could not have been presented. The Finance Minister doe<sub>3</sub> not believe in control nor in the nationalisation of banks and seems to have forgotten Bhubaneswar."

یہ ان کے الفاظ میں جو انہوں نے اس بجت کے بارے میں کہتے ہیں اور ان پر همهن بهت غور کرنا چاهلی-چاهیئے تو یہ تھا کہ ڈائریکٹ ٹھکسیز لا جو بھاری ہوجو غریبتوں کے اوپر ہے – جو عوام پر ایک بڑا بھاری ہوجو کلی سالوں سے ہے اس کو اس یجہ کے ذریعے کم کرلے کی ضرور**ت** تھی - کم ہے کم +ن پرسیڈٹ ہوچھ کو کم کرنے {کی ضرورت تھی -انڌائريکات ٿيکسيز کو ختم کرنے کی ضرورت تھی اور کم سے کم +0 فی صدی ان کو کم کہا جاتا تھا جو تهدسو هچهلے سال لکانے کئے تھے کچھ چیزوں پر مثلا مٹی کے تیل پر ہ بناسپتی پر مابھ پرہ ماچس پر ہ چهدی پر جو دیرتی تهی اس کو لحام کرنے کی ضرورت ہے ۔ کپوتکہ یه عوام کی روزآنه استعمال کی چیزیں

معليم کرنا جاهيٽے اير اب کر انگے کهروں کو ریڈ کرتا چاہئے - کھروں کے لڑکے نے کروڑوں روپائے جمع کر للہے ھیں - یہ مصومے بات ہے۔ ور آپ رزانه پهپر میں دیکیتے هیں -مهوا ذاتهی علم هے اس بابعا کا که ہمارے پہلے کے فائنٹس منسٹر مرارچی بھائی کے لوکے کانٹی تھسالی - -

Budget (General)

4305

THE DEPUTY CHAIRMAN: Please speak on the Budget.

SHRI P. N. SAPRU (Uttar Pradesh) : On a point of order. I have not the slightest love for Mr. Kairon. but I think it is wrong . . .

شرى فهارے لال كريل دەطالب، : وتا پہلے ۱۰۰ روبائے پر مالزم تھے اب کروزوں رویگے کے مالک ہی کئہ ههي –

· THE DEPUTY CHAIRMAN: I think no allegation should be made against anybody. The Chair will not allow . . .

SHrti P. N. SAPRU: . . . since the case is pending before a tribunal.

THE DEPUTY CHAIRMAN: I shall order that your speech will not be taken down if you continue to mention names.

شربی پہارے لال کریل دد طالب ee : مهمّ قپلای جهرمین - یه ایک معمولی می بات ہے جس کا تعلق ہلیک ملی سے بے - جو ہڈن ویلتھ ر سے تعاق رکھتی ہے اور یہ کوئی چھپی ہوئی ہات نہیں ہے - اسٹیت منسٹر ابر سینڈرل منسڈر جو بھی ان کے

1964-65 اسیٹس کے بارے مہن سیں معلوم کرتا بھاھگے۔ مہن ھی یہ یات نههن کهتا هون بلکه اس سدن مهن بھی اس ہارے مہں کئی ہار آواز اتھائی کئی ہے کہ ایسے لوگوں کے اسٹٹس معلوم کئے جائیں - ان کے رشتعداروں ان کے بال بچوں کے اسپڈس معلوم کئے جائیں - کہوں کہ یہ کریشن دور کرتے

کا ایک طریته ہے ۔

فلم ایکڈرز کو آپ لے لمجگے - یہ اوہن بات ہے اور ھر آدمی اچھی۔ طرح ہے جانتا ہے کہ ایک پکچر میں کام کرتے کے لگے وہ ہ لاکھ سے لیے کر ہا اور +۲ لائم تک لیتے ہیں - اور کلتریکت مهن مزف ۵۰ هزار یا زیاده سے زیادہ اِ لاکھ دکھاتے بھیں - تو یہ يات هو آدمي جانتا ہے که کنٹویکت مهن ولا صرف + ۵ هزار دکهاتے ههن لهکن لاکهوں روپھہ ان کے پاس موجود ہے اور اس طرح لاکھوں روپھکے کا تھکس اویزن وتا ہے – یہ چھپنی ھوئی جات تھھن ھے - آپ اس کو معلوم کریں - یہ مہن انڈریزول کی ہات نہیں کہتا رہا جس - آپ ان کے کھروں مھن ریڈ کو جگے اور جو ہوے ہوے بزنس مہر اور کٹاریکترز ھیں اس کے گھروں مہی ریڈ کیجئے - اس طرح ان کو معلوم کھچکے اور ان کا نام پھپر مين تشير کوچکے - يه ايک حقیقت ہے اور آپ اس کا پتھ لكائهن -

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4307 Budget (General) [RAJYA SABHA]

ہیں - جس آدمی کے پاس آزادی سے يبل ايک مل يا ايک فيکتري تهي آج اس کے پاس دو تھوں سے لے کر آدهے درجن تک فهکتریاں اور ملهن ههن -

ېږې ېږې فيکټريز کو آپ پروتساهن ديت هين اور برى بر اندستريز قائم کرتے ھیں اور اس طرح کلسنگریشی آف ویلتھ کو چند آدمیوں کے ہاتھ ھیں دے دیتے ھیں - چہرتی چہرتی اندستريز كو جهوت جهوت اديوك دهندون کو آپ کسی قسم کا پروتساهن نېهى ديتے هيں - چېرتى چېرتى اندستريز جو هين ان کو جهوت چهوت لوگ چلاتے ہیں اس لئے چھوتی چهوٿي انڌسٽريز کو قائم کرنے کی ضرورت هے تاکه ملک مهن کلسلڈریشن آف ویھلتھ جو چاند آدمیوں کے ھاتھ ميں هو رها هے ولا ختم هو - اس سلسله مهن آب نے ورین ہوس انکرائری کمیٹی بدائی جس کی رپورٹ تو سال کے بعد پیھی ہوئی - آپ نے انكم تيكس أنكواثون كميتلي بقائي -کىپنى لا ايدمنستريشن کې بوي رپورے آئی - مہالانویس کمیٹی کی رپورت چار سال هو گئے هوں لیکن ابھی تک ساملے نہیں آئی ہے - ان تمام رپورٹرں کے بعد بھی آتھ کھتے میں کہ شم کمیشن بیٹھائیں گے -اب اگر کمهشن بدا تو اس کی رپورے

[(شوی پہارے لال کریل دد طالب،)] اس طرح سے سپر پرافت ڈیکس کو خدم کرکے بڑے بڑے جو بزنس میں ههن ان کی مدد کی گلی ہے - اس کے علاوہ سر ڈیکس لٹایا گیا ہے مگر ساته هي ساته ان کو ريڊيمن ديا کيا ہے - جو لوگ انڈسٹری چلاتے ہیں ان کو ريبيت ملے کا - يە سب التين هين جي بر اچهي طرح آپ غور کوچئے -

اب کلسنگریشن آف ویلتھ کو آبہہ لے لہجئے - كلسلتريشن أف ويلقه كها جدر هے - آدها پرسلت شهر هولڌرس جو ههن *ا*ن کے هاتھ مهن ۵۹۰۳۵ پرسنت شهر منی ہے - آپ امس کو معلوم کینجگے کہ آدھا قی صدی لوگوں کے پاس کل کیپلیوں کے کیپیتل کا آدھ سے زیادہ روپیہ ہے -J.۳ فی صدی کمپنیوں کے پاس پیداپ کیپیتل کا دم فی ضدی رویهد ہے - اسی طرح سے کمپنیوں کا سرمایتہ ++ 9 کروز رویها سے بیتھ کر ۲۵ سو کروز ہو گیا ہے مگر دو چوتی کے جو بترے بترے سرمایمدار ھیں ان کے ياس ١٠٠ كروز رويها كا سرماية ه کل ۲۱۷۳ ڈائریکٹرشپ میں ہے ۳۳ آدمهوں کے پاس ۲ هزار قائرکٹرشپ ھیں اور یاقی ۵.۲ آدمیوں کے پاس ۲۱۷۳ دائریکٹرشب هیں - دیمی کے بھس بڑے بڑے پہلکوں کے ۱۸۸ آنے میں کم از کم پانچ سال لگ ، ڈائریکٹروں کے پاس ۱۹۳۰ ڈائریکٹرشب

1964-65

جائفلگے ارز اس کا بھی ا**نج**ام یہی ہوگا ۔

هم نےمانا که تغافل نه کورگے لیکن خاک هو جائیلگے هم تم کو خبر هونے تک۔

آب کیبشن پرکیبشن بتیاتے هین. لیکن کیبشن کی ریورت کو تھیک طرح امہلو،قامت نہیں کیا جاتا ہے – آپ اچھی طرح سے جانتے ھیں کہ کیاں کلسلٹریشن آف ریلتھ ہے ارر کی طرح سے ھم اس کو درر کر مکتے ھیں – اگر آپ چند سرمایہ مکتے ھیں – اگر آپ چند سرمایہ داروں کو پروڈساھن دینا چاھتے ھیں اور انہیں کو بوھاؤا دینا چاھتے ھیں اور انہیں کو بوھاؤا دینا چاھتے ھیں خواب کی بات ہے – سوشلزم کیاں سے آپ لائیلئے جب ابھی تک آپ جمہرریت کا مطلب یہ ہے –

"Government of the people, by the people, for the people."

معبولی الغاظ میں اس کا مطلب فرام کی حکومت سے ھے - تو سوشلزم تو دور رہا آپ عوام کی حکومت بھی نہیں لا سکتے ھیں اگر اس طوح سے کنسلیڈریشن آف ویلتھ ھرتا گیا اور چند نوگوں کے ھاتھ میں دیھی کی پونجی اور مرمایہ آتا چلا گیا -

جہاں قک فارس کمیمٹل اور انوسٹندلت کا تعلق ہے آپ نے ہلدہستان میں فارن کیمیلل کے لئے دررازہ همهشه کے لگے گہول دیا ہے اور اس کو آپ ہرایر پوھارا۔ دے رہے ھیں -+۹۹اع مهن جب که هناری پېلې يوجلا شروع هولی تهی تو باهری پرتچی اس دیفن مهن ۳ سو کروز روپهه لهي - ۱۹۹۲ مهن يه يونچي يوهه كر ۸۵۰ كروز رويغيُّه هوكتي -فارن کلوبریشن کے جو۔ ایگرملت ھوٹے رد ۱۹۹۸ میں ۷۷ تھے جو ۱۹۹۲ مهن بوهه کر ۲۳۳۲ هو گئے - هدارے دیک کی ساری اکانامی کا دارومدار اب زیادہ تر فارن کیپیتل پر ہوتا جا رہا ہے - کل اگر یہ قارن کیپیٹل ودقرا كرالها جائے تو هماري الانامي بالكل كليهس هو جائے كى - اس يات کو بغیر خهال کلے هوئے آپ فارن کیپیٹل کو بوہاوا دے رہے میں -

اب میں تیکس اریزن کے متعلق کنچ عرض کرونکا - میں نے جیسا کہ پہلے بھی بتایا نام استار اور بڑے ہوئے اقسر اور بزنس مین کے پاس جو کوشش کہتچئے ہ آف دیکیئے کی کوشش کہتچئے ہ آف دیکیئے کی تیکس اریزن اور ایریر آف انکم تیکس کے متعلق کندا روہت بتایا ہے - سے کم ہے - اس لئے زیادہ نہ کہتے ہوئے اس سبددھہ میں پیلک اکرنٹس کمیٹی نے جو رائے ظاہر کی ہے اس

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[شری پهارے لال کویل ددطالب ۱۹] "The Committee feel concerned to note the increase in arrears of Incometax from R<sub>s</sub>. 253.49 crores as on 31st March, 1961 to Rs. 287.32 crores as on 31st March, 1962 and Rs. 271-71 crores as on 31st March, 1963. The Committee are especially worried about the slow progress in making recoveries against the old demands. The percentage of collection against the old demands has progessively gone down from 16-4 in 1958-59 to 15 in 1959-60, 14-3 in 1960-61 and 13 -2 in 1961-62. The Committee note tl e steps taken by the Ministry to liquidate the old arrears. They desire that the position should be kept constantly under review and vigorous efforts made to speed up the recoveries. The present position in which out of the total demand of Rs. 567-51 crores for 1962-63, the arrears amounted to Rs. 271-71 crores which came to about 50 per cent cannot be considered as satisfactory.

The Committee also note that there is not much improvement in the disposal of outstanding appeals. The number of appeals pending as on 31st October, 1963 wa<sub>s</sub> 65,237 as against 86,226 as on 30th June, 1962. The Committee desire that early and adequate action should be taken for bringing down the arrears BO as not to exceed four months' work load, as suggested by the Direct Taxes Administration Enquiry Committee."

کوئی کسان لگان تھ دے تو اس کی بیل بدھیا کو آپ نیلام کر لیتے ھیں مگر انلے بڑے بڑے برنس مین کے پاس اندا ایریر موجود ہے مگر اس کو حاصل کرنے کے لئے آپ کوئی قدم مرثر نہیں اتہائے ھیں - اس لئے آپ یہ روپھہ حاصل کرنے کی بات سوچئے - بہت سے لوگ (نکم تیکس چھپائے هوئے هیں - پیلک (کارنٹس کمیٹی لے بھی کہا ہے کہ ۸ کروز ررپیت انکم تیکس کا ہے جو چھپایا گیا ہے ارر آس میں ازا ۲۵۲ آدمی شامل هیں -آس میں ایت کے خلاف بھی کارروائی نہیں کی گئی ہے پیلک (کارنٹس نہیں کی گئی ہے پیلک (کارنٹس کمیٹی کا تو یہ کہنا ہے کہ ۸ کروز ررپیت کم کم سے کم ۲۰ کروز روپیت سے یہ کسی حالت میں کم نہیں ہے -آسکی طرف آپ فورا دھیان دیں -

اب میں پہلک سیکٹر کی طرف آتا هوں - آپ ية ديكھئے كه پبلك سيعلو مهن ويسليم كتفا هوتا هے -پېلک سيکتو مين ++٧٧ کروز روين کا انوسالندی ہے اور اس پر بھی ۲ ذی صدى سالانه لغع هوتا ہے - اسى طرح ہے ۳۸ انڈرڈیکلکس میں ۹۹۲ کروز رويهد كا انوستعلت ه لهكر. سال میں سو روپیئے پر صرف ۲۵ نئے یہسد کا نفع هوتا هے - تو یہ کس طرح هوتا ہے? اس طرح کے بڑے بڑے افسروں كو يوى يوى تلغواهين ملتى هين -آئی- اے- ایس- اور آئی - سی- ایس-کے وہاں آدمی ہیں اور بڑی بڑی تنخواهين ياتے هيں - استيباهندق پر بہت خوب ہوتا ہے رویھئے پر رویھئے خرچ هوتے هيس ليمن كوئى يوچينے والا نهدي هے که صحیه طور پر خرج ہوتا ہے یا نہیں ہوتا ہے - تو مہن

عرض کرونکا که یه جو ههور ویستهجو مہن اس کو ختم کرنے کی کوشش کیچئے - (وقت کی گینڈی) میں کیا پتاوں مجھ سمجہ میں نہیں آتا که مهن کون کونسے پوئلت کو رکھوں - ابھی تو میں نے شروع ھی کیا ہے۔ مہن آپ سے درخواست کروں کا که مجھے زیادہ قائم دیا - 212

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THE DEIPUTY CHAIRMAN: Mr. Kureel, I will not be able to give you very much time. I can give you just two minutes more.

شرى يهارم لال كريل ددهالب : : دس ملت اور نہیں ملے تو کم سے کم ٥ ملت هي مل جانهي -

THE DEPUTY CHAIRMAN: Fifteen minutes you have already taken. I can give you only another two minutes.

شری پیارے لال کریل دد طالب؛: ایگریکلجرل رودکشن کی بات آپ كرتے هدن - ايكريكلتچرل پروڏكشون کیسے بودی سکتا ہے - جب کہ یہاں کے ۲۰ فی صدی زمین داروں کے ھاتھ مہں ۲۰ سے ۸۰ فی صدبی تک کی زمین ہے اور ۷۰ سے ۸۰ فی صدی کسار ایسے میں جن کے پاس مشکل سے ۲۰ فی صدی زدین ہے - زمین كو أب ايمجول تهارس أف دى سوائل کر دیمجئے - جو اپنے هاتھ سے هل جلاتے هيد. ان کو ديجئے - آپ کو تو

[ IS MAR. 1964 ] 1964-65 4314 پتہ ھی ہے کہ ھمارے دھرم کے اندر ہوں ذات والوں کے لگے ہل کی متمهیا يكونا ايك كلاه سمجها جاتا ہے-ایک ادھرم کی بات سعین جاتی ہے - جب تک آپ یہ زمین کسانوں کو نہیں دیں کے جو کہ اپنے ہاتھہ سے جوتلے هيں تب تک کچه نهيں هوا -آب ان ليندليس ايكريكلتجرل ليمررس کو زمین دیجئے جو کہ اپنے ہاتھ سے زمینی جوتلے کو تہار ہیں۔ ان لوگوں کی کافی ہوی تعداد ہے -جب تک آپ ان لوگوں کو زمین نہیں دیتے تب تک آپ کا پروڈکشن نہیں برهم سكتا - ان كو انسينايو ديجل مگر آپ یہ نہیں کریں گے - آپ ان چهوٹے چهوٹے کسانوں کو چهوٹے چهوتے کهیدی هر مزدرون کو پیسه دیمید تائم پر فرتلائزر ديجد - اچها بيم دیمجئے اور اور کو اپنے پروڈکشن کا مناسب دام ديجئ - جب تک آپ مدّل میں کو الیمولیمی نہیں کریلگے تب تک نه دو کسان پیداوار بوها سكتا هے اور نه ان كو ايدى ييداوار كا مناسب دام مل ممتنا ہے۔ بڑے ہتے هورترس هيں ، بوے اتح کرين قيلرس هين جو که فصل تيار هونے یہ اسے سستے داموں پر خوید لیت<u>ے</u> عد اس کو جمع کرتے ہیں اور جمع کرنے کے بعد اس کا من مانا دام جلتا سے لیت<sub>م</sub> ہیں ۔ تو **کچ**و ایسی بدبادی تبدیلی لائیے جس ہے۔ کہ کسان کو اید. چیزوں کا مناسب دام ملے -

پرانڈیزیدک ہوے ہوت موردرس ہوے ہوے کریں تیلرس کرتے میں اور اسے روکلے کے لیے گورنمڈے اپنے کو بالکل **ب**هم ناکارہ پاتی ہے -श्री प्रकाश नारायण सत्रुः गवर्नमेंट खद अरती है।

شری پیارے لال کریل دنطالب، : جی هاں ۔ گورنیانٹ یہی خود کرتی ہے۔ آپ نے دیکھا که کوآپریڈیو سوسائللیز کے اندو کہا ہوتا ہے - تو بهب ذک کوئی ایکزمهلری قدم نهیں الهایا جائے کا تب تک یہ سب جلتا رہے کا - معصف کلائرول کرتے ہے آپ پرائسس کو قابو تہیں کر سکتے -پروڈکشن ہوھائے اور پروڈکشن ہوھائے کے ساتھ ساتھ ان لوگوں کو ایکزمھلری ونشملت ديجة - أن كو كهلم كهلا پیلک اسکوالو میں لے جا کر کوتے لٹائیے - پہانسی نہیں لگا سکتے جیسا که روس میں کیا جاتا ہے۔ لیکن کم سے کم کورے تو لگائچہ - آپ دو چار کو گوڑے لگائیے تو پہر دیکھئے پرافتیرینگ ختم هوتی ه هوردنگ ختم هوتی هے اور لوگوں کو ملاسب دام پر چيزيان ملتى ھيں -

میں زیادہ نہ کہتے ہوئے آپ ہے۔ درځواست کرونکا که اگر آب اس دیدی کے اندر سرشلزم لانا چاہتے میں - اس دیش کے اندر صحیح جمہرریت لانا چاہتے

[شوی پیارے لال کویل ددطالب۲۰] جب اک آپ ہرائس ریڈے کو۔ سائیلائز نهیں کری*فگے* تب تک کسان کو، مقاسب دام تہیں ملے کا - اس کے ماوه جو فيکٿريز ميں چيزيں پروٽيوس کي جانبي ھهن اڻ کا بھي دلم طے کیجئے ۔ منارے پارٹی کا یفہ کہذا ہے کہ اس پو زیادہ سے زیادہ: +٥ پرسلمت کا فرق هونا چاهلے --یملی جو ایک رویهه کی چهر <u>ه</u>. و<del>ه</del> سب تیکس رفیرہ لٹا کر دیرہم روپیلے میں عوام کو ملتا چاہئے - اس چین کو آپ دیکھیں پراقت موتیر ہو ہے۔ وہ نہیں ہونا چاہئے ۔ گورنیلیٹ کے انڈرڈیکلکس میں جر چیزیں ہلتی اههي الس مين پرا**نت مرتهو اچين**. مونا چاهبُم -

میں آپ سے درخواست کروں ا کا که تهرزا سا ٿاڻم مجهے اور دے دیں -

THE DEPUTY CHAIRMAN: I am very sorry; you will please wind up now.

شری پہارے لال کریل دا طالب ee : تو میری مرض یہ ہے کہ کہا<u>ن</u> پریٹے کی چیزیں کے دام بڑھہ رہے تھیں ان کو آپ قابو میں لایگے تاکہ جو غریب آدمى ھيں جو که کنٹی مصيبتوں امیں الایں کندی پریشانیوں میں لایں ا ا اسے ہم آپ اچھی طرح سے جانٹے میں -۔ ھیں انڈسٹریز کا ڈولہمذمت کرنا۔ چاہتے 🚽 ان کو کچھ ریلھف ملے -۔ ابھی گورنمذمت ھیں؛ ایگریئیٹیپر کا قولھنقت چاھتے ( کی آنکھوں کے نیچے تمام قسم کی ا

Budget (General) میں تو ایک بات یا**د رکیئے کہ بیلکس** هباری هے - هناری پرری (کانامی کا داروسدار بلک کے نہشدالازیشن پر ھے آب کے اپ ادسی خود چاہتے میں اور کیتے میں که اس کا نیشلائیش هونا جاهلے تو يهر اس کا نيشلائزيشن کرنے میں کیا دقت

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مهوديه - كها أب تهوزا سا دو ملت اور متجهے دیں گی -

THE DEPUTY CHAIRMAN: That will do. Mr. Kureel. Shri Santokh Singh.

SHRI P. L. KUREEL URF TALIB: All, right, thank you.

†श्री प्यारे लाल करींल 'तालिब' (उत्तर प्रदेश) : जनाबेवाला, उम्मोद की जाती थी कि श्री मोरारजी देसाई के बाद जो वजट आयेगा उससे गरीब और आम लोगों को बहुत कुछ रिलीफ मिलेगी ।

[THE DEPUTY CHAIRMAN in the Chair.]

ग्रव जो वजट श्रो टी० टी० कृष्णमाचारी ने पेश किया है उसको देखते हए यह मालम होता है कि गरीब ग्रवाम को रिलीफ मिलना तो दरकिनार रहा, उन पर तकरीबन २४ करोड रुपये के टैक्स का बोझ और लाद दिया गया है। यह एक ऐसा वजट है जो जपर से कुछ है और बाहर से कुछ है और एक चालाक म्रादमी की तरह उन्होंने यह बजट पेश किया है जिसके जरिये उन्होंने पढे-लिखे ग्रादमियों को बेवकफ बनाने की कोशिश की है।

बहत शोर सुनते थे पहलु में दिल का जो चीरा तो एक कतरा खन न निकला

†[] Hindi transliteration

बहुत से लोगों ने उम्मीद लगा रखी थी कि अवाम को ग्रौर गरीबों को उनके बजट से काफी रिलीफ मिलेगा मगर देखने में यह ग्राया है कि हमारे श्री टी० टी० कण्णमाचारी जी ने अपने बजट के जरिये केपिटलिस्ट ग्रीर सरमायेदारों की मदद की है क्योंकि वह हमेशा से उनकी हा नमाइन्दगी करते आ रहे हैं। एक समझदार जादमी कभी भी इस बात से इत्तफाक नहीं करेगा कि उन्होंने जो बजट पेश किया है उससे आम लोगों को कछ सांस लेने का मौका मिलेगा । कहने को तो कहा गया है कि सी० डी० एस० को खत्म कर दिया गया है। कहने को तो कहा गया है कि दोबारा एक्सपेंडीचर टैक्स जायेगा। कहने को तो कहा लगाया गया है कि मानोपली कंसेंट्रेशन आफ वैल्य को खत्म करने की कोशिश की जायेगी। कहने को तो यह भी कहा गया है कि ऐसिड, कार्बन डाइग्राक्साइड, ग्रामोफोन पर से टैक्स हटा दिया गया है। मगर ग्राप ग्रगर इसको गौर से स्टडो करेंगे, समझने की कोशिश करेंगे तो आपको यह मालम होगा कि गरीबों को इससे किसी किस्म का रिलोफ नहीं मिला है। उनके इस बजट से ज्यादा से ज्यादा करेंग्रेजन कैपिटलिस्टों को मिला है भौर उनको बहत ज्यादा रिलीफ दिया गया है। अगर मैं इसके मत्तल्लिक अपनी राय दं तो शायद आप लोग नहीं मानेंगें लेकिन मैं भ्रापके सामने एक पुराने लोडर श्री एन० वी० गाडगिल के अल्फाज रखना चाहता हं । वह कांग्रेंस के एक पूराने आदमी हैं । संटल एसेम्बली और सैंट्रल गवनीमेंट में मिनिस्टर रह चके हैं ग्रीर पंजाब के गवनंर भी रह चके हैं। उन्होंने हाल में एक बयान दिया है ग्रीर उनके ो सैन्टैन्स में आपके सामने पढकर सूनाना चाहता हं ।

श्री ए० घी० वाजपेयी : हटने के बाद सब ऐसा ही कहते हैं ।

श्री प्यारे लाल क्रील 'तालिब' : उन्होंने इस तरह की बातें पहले भी कही

## 4319 Budget (General) [RAJYA SABHA]

[श्वी प्यारे लाल कुरोल 'तालिब'] थीं । उन्होंने अपना ख्याल नहीं बदला, उसूल नहीं बदला और जो कुछ कहा है ठीक कहा है :

"There is nothing of socialism in the new Union Budget. A more favourable Budget to the capitalist class could not have been presented. The Finance Minister doe<sub>s</sub> not believe in control nor in the nationalisation of banks and seems to h ive forgotten Bhubaneswar."

यह उनके ग्रल्फाज हैं जो उन्होंने इस बजट के बारे में कहे हैं और उन पर हमें बहत गौर करना चाहिए । चाहिए तो यह था कि इन्डायरैक्ट टैक्सेज का जो भारी बाझ गरीबों के ऊबर है जो जवाम पर एक बडा भारो बोझ कई सालों से है उसको इस बजट के जरिए कम करने की जरूरत थे। कम से कम ४० परसेंट बोझ को कम करने की जरूरत थो । इन्डायरैक्ट टैक्सेज को खुत्म करने को जरूरत थी और कम से कम ५० फो सदी उनको कम किया जाना था जं। टैक्सेज पिछले साल लगाये गये थे कुछ चीजों पर, मसलन मिट्टी का तेल , बनास्पती पर, साबुन पर, चीनी पर, जो डयटो थो उसका खत्म करने की जरूरत है। क्योंकि यह चवाम की रोजाना इस्तेमाल को चींजें हैं। लेकिन हम देखते हैं कि जा वजट पेश किया गया है उसके जरिए इपने वोज के नीचे बनाम उसी तरह दवे ही रहेंगे ग्रौर उसका शिकार ग्रदाम रहेंगे। इस वजट से अवाम को किसा तरह का चैन नहीं मिलेगा ग्रीर अवाम उसी तरह भखा ग्रीर नंगा रहेगा ।

आपने इस बजट के जरिए एक्सर्नेडोंकर टैक्स फिर लगाया है । मगर साथ साथ यह कोखिश नहीं की नई कि ब्लैक मनो को मालूम किया जाय, हिडन वैल्य है उसको मालूम किया जाये । हुमारे मुल्क में बहुत से ऐसे लोग हैं जिनके घरों में सोने के

ग्रम्वार लगे हुए हैं लेकिन उसको मालुम करने की कोशिश नहीं की गई। अब सवाल यह पैदा होता है कि इस ब्लैक मनी के बारे में कैसे मालम किया जाए। यह एक बहत बड़ा सवाल है। यहां कुछ लोगों के पास हिडन बैल्थ है जिसको उन्होंने छिपा कर रखा है। इसके बारे में मैं कुछ कहना चाहता हं। सबसे पहले मैं मिनिस्टर साहबान की तरफ ध्यान दूंगा कि इनके एसँट्स का मालम किया जाए । ऐसे मिनिस्टर्स हैं जो १५ सालों से कबिनेट के अन्दर हैं और उन्होंने काफी दौलत जमा कर ली है। इसक बारे में आपको मालम करना चाहिए और आप उनके घरों को रेड करना चाहिए । कैरों के लड़वे ने करोड़ों रुपये जमा कर लिए हैं। यह सही बात है कि आप रोजाना पेपर में देखते हैं। मेरा जाती इत्म है इस बात का कि हमारे पहले के फाइनेन्स मिनिस्टर मोरारजी भाई वे लड़के कान्ती देसाई . . .

THE DEPUTY CHAIRMAN: Please speak on the Budget.

SHRI P. N. SAPRU (Uttar Pradesh): On a point of order. I have not the slightest love for Mr. Kairon. But I think it is wrong. . . .

श्री प्यारे लाल कुरील 'तालिव' : यह पहले १०० रुपये पर मलाजिम थे अब करोड़ों इपये के मालिक बन गये हैं।

THB DEPUTY CHAIRMAN: I think no allegation should be made against anybody. The Chair will not allow . . .

SHRI P. N. SAPRU: . . . since the case is pending before a tribunal.

THE DEPUTY CHAIRMAN: I shall order that your speech will not be taken down if you continue to mention names.

श्रो प्यारे लाल कुरील 'तालिब' : मैडम डिप्टें। चेयरमैन, यह एक मामली सो बात है जिसका ताल्लुक ब्लैक मनी से है। जो हिडन बैल्थ से ताल्लुक रखती है ग्रौर यह कोई छिपी हुई बात नहीं है। स्टेट विनिस्टर

ग्रीर सैंट्रल मिनिस्टर जो हैं उनके एसेट्स के बारे में हमें मालूम करना चाहिए । मैं ही यह बात नहीं कहता हं बल्कि इस सदन में भी इस बारे में कई बार आवाज उठाई गयी है कि ऐसे लंगों के एसेटस मालम किये जाएं । उनके रिश्तेदारों के, बाल-बच्चों के एसेट्स मालूम किये जायें क्योंकि ये करण्शन दूर करने का एक तरोका है। फिल्म एक्टर्स को ग्राप ले लीजिये । यह क्रोपिन बात है ग्रीर हर ग्रादमी ग्रच्छी तरह से जानता है कि एक पिक्चर में काम करने के लिए वह ४ लाख से लेकर १४ और २० लाख तक लेते हैं और कांद्रक्ट में सिर्फ ४० हजार या ज्यादा से ज्यादा १ लाख दिखाते हैं । तो यह बात हर आदमी जानता है कि कांट्रक्ट में वह सिर्फ ४० हजार दिखाते हैं लेकिन लाखों रुपया उनके पास मौजद है और इस तरह से लाखों रुपये का टैक्स इवेजन होता है। यह छिनी हई वात नहीं है। आप इसको मालुम करें। मैं इनडी-विजयल का बात नहीं कह रहा हं। ग्राप उनके घरों में रेड कीजिये ग्रीर जो बडे बडे बिजनैसमैन और कांटक्टर है उनके घरों में रेड कोजिये । इस तरह से उनको मालम कोजिये ग्रौर उनका नाम पेपर में नशर कीजिये । यह एक हकीकत है और आप इसका पता लगायें।

इसो तरह से सुपर प्राफिट टैक्स को खत्म करके बड़े बड़े को बिजनैसमैन हैं, उनकी मदद की गई है। इसके अलावा सुपर टैक्स लगावा गवा है मगर साथ ही साव उनको रिवेट दिया गवा है। जो लोग इन्डस्ट्री चलाते हैं उनको रिबेट मिलेगा। यह सब बातें हैं जिन पर अच्छी तरह आप गौर कोजिये।

अप्रव कन्सैट्रेशन आफ वैल्य का आप ले लीजिये। कन्सैट्रेशन आफ वैल्य क्या चीज है? आधा परसैट शेयरहोल्डर्स जो हैं उनके हाय में १६ ४५ परसैट शेयरमती है। डाप इसको मालुम कीजिये कि आधा की

सदी लोगों के पाछ कुल कम्पनियों के कैपिटल का आधे से ज्यादा रुपया है। १ ३ फी सदी कम्पनियों के पास पेडग्रप कैपिटल का ४४ फी सदी रुपया है। इसी तरह से कम्पनियों का सरमाया ६०० करोड़ रुपए से बढ कर २४०० करोड रुपए हा गया है मगर दो चोटी के जो बड़े बड़े सरमायेदार हैं उनके पास ६०० करोड रुपए का सरमाया है। कुल ४९७४ डायरेक्ट .शिप में से ४४ आदमियों के पास २००० डायरेक्टरशिप हैं और बाकी ४०२ ग्रादमियों के पास २९७४ डायरेक्टर-शिप हैं। देश के २० वडे बडे बैंकों के १८६ डायरेक्टरों के पास १६४० डायरेक्टशिप हैं। जिस आदमी के पास आजादी से पहले एक मिल या फैक्टरी थी झाज उसके पास दो तोन से लेकर आधे दर्जन तक फैक्टरियां बौर मिलें हैं।

बड़ी बडी फैक्ट्रीज को आप प्रोत्साहन देते हैं ग्रीर बड़ी बड़ी इन्डस्ट्रोज कायम करते हैं और इस तरह कंसेन्टेगन आफ वैल्य को चन्द ग्रादमियों के हाथ में दे देते हैं । छोटी छोटी इंडस्ट्रीज को, छोटे छोटे उद्योग धर्घों को आप किसी किस्म का प्रोत्साहन नहीं देते हैं । छोटी छोटी इन्डस्टीज जो हैं उनको छोटे छोटे लोग चलाते हैं इसलिए छोटी छोटी इंडस्टीज कायम करने की जरूरत है ताकि मल्क में करेंन्ट्रेशन आफ वैल्य जो चन्द ग्रादमियों के हाथ में हो रहा है वह खत्म हो । इस सिलसिले में आपने विवियन बोस इन्क्वायरी कमेटी बनायी जिसकी रिपोर्ट ६ साल के बाद पेश हई। आपने इन्कमटैक्स इन्क्वायरी कमेटी बनायी । कम्पनी ला एडमिनिस्ट्रेशन की भी रिपोर्ट आयी । महलानोविस कमेटी की रिपोर्ट चार साल हो गए हैं लेकिन अभी तक सामने नहीं आयी है। इन तमाम रिपोर्टों के बाद भी आप कहते हैं कि कमीशन बैठाएंगे । अब अगर कमी जन बना तो उसकी रिपोरं ग्राने में कम से कम पांच साल लग जाएंगे ग्रीर इसका भी अन्जाम यही होगा :

## 4323 Budget (General) [RAJYASABHA]

[श्री प्यारे ल.ल कुरील 'तालिव'] हमने मानां कि तगाफुल ना करोगे लेकिन ख़ाक हो जाएंगे हम तुमको ख़बर होने तक ।।

माप कमीशन पर कमीशन बैठाते हैं लेकिन कमोशन की रिपोर्ट को ठोक तरह इम्प्ली-मेंट नहीं किया जाता है । ग्राप ग्रच्छी तरह से जानते हैं कि कहां कन्सेंट्रेशन ग्राफ बैल्थ है और किस तरह से हम इसको दूर कर सकते हैं । अगर आप चन्द सरमाएदारों को प्रोल्साहन देना चाहते हैं और उन्हीं को बढ़ावा देना चाहते हैं तो इस देश के अन्दर सहो मानों से जम्हूरियत का ग्राना महज एक ख्वाव को वात है । सोशलिज्म कहां से आप लाएंगे जब ग्रभी तक ग्राप जम्हूरियत ही नहीं ला पाए हैं । जम्हूरियत का मतलब यह है—

"Government of the people, by the people, for the people."

मामूली अल्फाज में इसका मतलव अवाम को हुकूमत के है। तो सोशलिज्म तो दूर रहा आप अवाम को हुकूमत भी नहीं ला सकते हैं, अगर इसी तरह से कंतेल्ट्रे यन आफ वैल्य द्वोता गया और चन्द लोगों के हाथ में देश की पूंजी और सरमाथा आता चला गया।

जहां तक फारेन कैंपिटल और इन्वैस्ट-मेंट का ताल्लुक है, आपने हिन्तुस्तान में फारेन कैंपिटल के लिए दरवाजा हमेशा के लिए खोल दिया है और उसको बढ़ावा दे रहे हैं । १६४० ई० में जबकि हमारी पहलो योजना शुरू हुई थी तो बाहरी पूंजी इस देश में ३०० करोड़ रुपए थी । १६६२ में यह पूंजो बढ़ कर ५४० करोड़ रुपये हो गयी । फारेन कोलोबोरेशन के जो एग्रीमेंट हुए षह १९४२ हो गये । हमारे देश की सारी एको-नोमी का दारोमदार अब ज्यादातर फारेन कैंपिटल पर होता जा रहा है । कल अगर यह फारेन कैंपिटल बिदड़ा कर लिया जाये तो हमारी एकोनोभी बिल्कुल कोलेप्स हो आएगी इस बात को बग़ैर ख्याल किए हुए ग्राप फारेन कैपिटल को बढ़ाबा दे रहे हैं।

यब मैं टैक्स इवेजन के मुत्तल्लिक कुछ ग्रर्ज करूंगा । मैंने जैसा कि पहले भो बताया है फिल्म स्टार ग्रीर बड़े बड़े अफसर ग्रीर बिजनैसमैन के पास जो रुपया जमा है उसको हासिल करने की कोशिश कीजिये । याप देखिए कि टैक्स इवेजन ग्रीर एरियर घाफ इन्कमटैक्स के मुत्तल्लिक कितना रुपया बकाया है । समय कम है इसलिये ज्यादा न कहते हुए इस सम्बंध में पब्लिक एकाउन्ट्स कमेटी ने जो राय जाहिर की है उसको मैं पढ़े देता हु ।

"The Committee leel concerned to note the increase in arrears of Income-tax from Rs. 253.49 crores as on 31st March, 1961 to Rs. 287.32 crores as on 31st March, 1962 and Rs. 271.71 crc-res as on 31st March, 1963. The Committee are especially worried about the slow progress in making recoveries against the old demands. The percentage of collection against the old demands has progressively gone down from 16.4 in 1958-59 to 15 in 1959-6Q, 14.3 in 1960-61 and 13.2 in 1961-62. The Committee note the steps taken by the Ministry to liquidate the old arrears. They desire that the position should be kept constantly under review and vigorous efforts made to speed up the recoveries. The present position in which out of the total demand of Rs. 567.51 crores for 1962-63, the arrears amounted to Rs. 271.71 crores which came to about 50 per cent cannot be considered as satisfactory.

"The Committee also note that there is not much improvement in the disposal of outstanding appeals. The number of appeals pending as on 31 $\times$ t October, 1963 wa<sub>s</sub> 65,237 as

against 86,226 as on 80th June, 1962. The Committee desire that early adequate action should be taken for bringing down the arrears so as not *to* exceed 'four months' work load, as suggested by the Direct Taxes Administration Enquiry Committee."

कोई किसान लगान न दे तो उसकी बैल-बधिया को आप नोलाम कर लेते हैं मगर इतने बडे बडे बिजनैस मैन के पास इतना एरियर मौजद है मगर हासिल करने के लिए आप कोई कदम मुग्रस्सर नहीं उठाते हैं। इसलिये आप यह रुपया हासिल करने को बात सोचिए । बहत से लोग इन्कमटैक्स छपाए हए हैं। पब्लिक एकाउंटस कमेटी ने भी कहा है कि ६ करोड़ रुपया इन्कमटैक्स का है जो छपाया गया है स्रीर उसमें ४४,२११ आदमा शामिल हैं मगर किसी एक के खिलाफ भी कार्यवाही नहीं की गयी है । पब्लिक एकाउन्ट्स कमेटी का तो यह कहना है कि करोड रुपवा छपाया गया है। मगर मैं कहंगा कि कम से कम ३० करोड़ रुपया से यह किसो हालत में कम नहीं है । इसकी तरफ ब्राप फौरन घ्यान दें।

अब मैं पब्लिक संकटर को तरफ आता हूं। आप यह देखिये कि पब्लिक सैक्टर मैं बेस्टेज कितना होता है । पब्लिक सैक्टर मैं वेस्टेज कितना होता है । पब्लिक सैक्टर मैं २७०० करोड़ रुपए का इन्वेस्टमेंट है भौर उस पर सिर्फ २ फी सदी सालना नफा होता है । इसी तरह से ३६ अन्डर-टेकिंग्स में ६६२ करोड़ रुपरे का इन्वेस्टमेंट है लेकिन स.ल में १०० रुपए पर सिर्फ २४ नए पैसे का नफा होता है । तो यह किस तरह होता है । इस त.ह के बड़े बड़े अरुसरों को बड़ी बड़ी तनख्वाहें मिलती हैं । आई० ए० एस० और आई० सी० एस० के आदनी वहां हैं और वह बडी बड़ी तनख्वाहें पाते हैं । एस्टेब्लियमेंट पर बहत खर्च होता है । इपए 4326'

पर हपए खर्च होते हैं, लेकिन काई पूछने वाला नहीं है कि मही तौर पर खर्च होता है या नहीं होता है। तो मैं ग्रजं करूंगों कि यह जो ह्यूज़ वेस्टेजेज हैं उनको खत्म करने की कोशिज कीजिए। ((Time Bell rings)) मैं क्या बताऊ, मुझे समझ में नहीं छाता कि मैं कौन से प्वाइंट को रखूं। छभी तो मैंने शुरू किया है। मैं आपसे यह दरख्वास्त करूंगा कि मझे ज्यादा टाइम दिया ज य

THE DEPUTY CHAIRMAN: Mr. Kureel, I will not be able to give you very much time. I can give you<sup>1</sup> just two minutes more.

# श्री प्यारेलाल कुरील 'तालिब' दम मिनट ग्रीर नहीं मिले तो कम से पांच मिनट ही मिल जायं ।

THE DEPUTY CHAIRMAN: Fifteen minutes you have already taken. I  $ca_n$  give you only another two minutes-

भी प्यारे लाल करील 'तालिब' : एग्री-कल्चरल प्रोडक्शन की बात साप करते हैं। एग्रीकल्चरल प्रोडक्शन कैसे बढ सकता है जब कि यहां के २० फीसदी जमीदारों के हाथ में ७०--४० फीसदी तक की जमीन है ग्रौर ७०-८० फीनदी किसान ऐसे हैं जिनके पास मुक्लिल से २० फीसदी जमीन है। जमीन को ग्राप एक्चग्रल टिलर्स ग्राफ दी सोयल को दीजिए । जो अपने हाथ से हल चलाते हैं उनको दीजिए । ग्रापको तो पता ही है कि हमारे धर्म के अन्दर चडी जात वालों के लिये हल की मुठिया पकडना एक गुनाह समझा जाता है। एक ग्रघमं की वात समझी जाती है। तो जब तक ग्राप यह जमीन कितानों को नहीं देंगे जा कि अपने हाय से जोतते हैं तब तक कुछ नहीं होगा । झाप इन लैंडलेस एग्रीकल्चरल लेबरसं को जमीन दीजिए जो कि अपने हाथ से जमीन जंतने को तैयार हैं। उन लोगों की काफी बड़ी त.दाद

## 4327 Budget (General) [RAJYA SABHA]

[श्री प्यारे लाल कूरील 'तालिब'] है। जब तक आप उन लोगों को जमीन नहीं देते तब तक **आपका प्रोडक्शन** नहीं बढ सकता । इनको इनसैंटिव दीजिए । मगर भ्राप यह नहीं करेंगे। ग्राप इन छोटे छोटे किसानों को, छोटे छोटे खेतिहर मजदूरों को पैसा वीजिए, टाइम पर फर्टीलाइजर वीजिए ; ग्रच्छाबीज दीजिए ग्रौर इनको ग्रपने प्रो-डक्शन का मुनासिब दाम दीजिए । जब तक श्राप मिडिल मैन को एलीमिनेट नहीं करेंगे तब तक न तो किसान पैदावार बढ़ा सकता .है और नाहीं उसको भ्रपनी पैदावरा का मना-सिव दाम मिल सकता है। बड़े बड़े होईर्स हैं, बड़े बड़े ग्रेनडीलर्स हैं जो कि फसल तैयार होने पर उसे सस्ते दामों पर खरीद लेते हैं, उसको जमा करते हैं ग्रौर जमा करने के बाद उसका मनमाना दाम जनता से लेते हैं। तो कुछ ऐसी बुनियादी तबदीली लाइए जिससे कि किसान को अपनी चीजों का मनासिब दाम मिले । जब तक ग्राप प्राइसेज रेंज को स्टेब्लाइज नहीं करेंगे त**ब** तक किसान को मनासिब दाम नहीं मिलेगा । इसके अलावा जो फैक्ट्रीज में चीचें प्रोड्युस की जाती हैं उनका भी दाम तय कीजिए । हमारी पार्टी का यह कहना है कि इस पर ज्यादा से ज्यादा ४० परसेंट का फर्क होना चाहिये । यानी जो एक रुपये की चीज है वह सब टैक्स वग़ैरह लगा कर डेढ रुपये में अवाम को मिलनी चाहिये। इस चीज को आप देखें। प्राफिट मोटिव जो है वह नहीं होना चाहिये । गवनंमेंट के ग्रन्डरटेकिंग्स में जो चीजें बनती हैं उनमें प्राफिट मोटिब नहीं होना चाहिये ।

मैं आपसे दरख्वास्त करूंगा कि थोड़ा सा टाइम मझे थीर दे दें।

THE DEPUTY CHAIRMAN: I am very sorry; you will please wind up now.

श्री प्यारे लाल कुरोल 'तालिब': तो मेरो ग्रजं यह है कि खाने-पीने की चीजों के

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दाम बढ़ रहे हैं उनको आप काबू में साइए ताकि जो ग़रीब आदमी हैं, जो कि कितनी मुसीबतों में है, कितनी परशानियों में है उसे हम ग्रौर आप अच्छी तरह से जानते हैं। उतको कुछ रिलीफ मिले । अभी गवर्नमेंट की ग्रांखों के नीचे तमाम किस्म की प्राफि-टियरिंग बड़े बड़े होर्डर्स बड़े बड़े ग्रेन डीलर्स करते हैं ग्रीर उसे रोकने के लिये गवर्नमेंट प्रपने को बिल्कूल नाकारा पाती है ।

श्री प्रकाशनारायन सप्रू: गवर्नमेंट खुद करती है।

श्री प्यारे साल कुरील 'तालिव' : जी हां, गवनमेंट भी खुद करती है। ग्रापने देखा कि कोग्रापरेटिव सोसाइटीज के अन्दर क्या होता है। तो जब तक कोई एक्जाम्पलरी कदम नहीं उठाया जायगा तब तक यह सब चलता रहेगा । महज कन्ट्रोल करने से आप प्राइसेज को काब नहीं कर सकते । प्रोडक्शन बढ़ाइए ग्रौर प्रोडक्शन बढ़ाने के साथ साथ उन लोगों को एक्जाम्पलरी पनिशमैंट दीजिये। उनको खुल्लमखुल्ला पब्लिक स्ववैयर में लेजाकर कोडे लगाइए, फांसी नहीं लगा सकते-जैसा कि रूस में किया जाता है लेकिन कम से कम कोडे तो लगाइए । ग्र।प दो-चार को कोड़े लगाइए तो फिर देखिये कि प्राफिटियरी बात्म होती है, होडिंग खत्म होती है ग्रौर लोगों को मुनासिब दाम पर चीजें मिलती εī.

मैं ज्यादा न कहते हुए आप से दरख्वास्त करूंगा कि ग्रगर आप इप देश के ग्रन्दर सोशलिज्म लाना चाहते हैं, इस देश के ग्रन्दर सही जम्हूरियत लाना चाहते हैं, एग्रीकल्चर का डेवलपमेंट कारना चाहते हैं, एग्रीकल्चर का डेवलपमेंट वाहते हैं तों याद रखिये कि बैंक्स का नैशनलाइज करना बहुत ही जरूरी है । हमारी पूरी एक:तीमी का दारोमदार यैंक के नैशनलाइजेशन पर है । ग्रापके धपने प्रादमी खुद चाहते हैं ग्रीर यह कहते हैं कि एसका नैशनलाइजेशन होना चाहिये, तो फिर ₹ ?

महोदया, क्या आप थोड़ा सा दो मिनट और मझे देंगी ?

THE DEPUTY CHAIRMAN: That •will do. Mr. Kureel. Shri Santokh Singh.

SHRI P. L. KUREEL URF TALIB: All. right, thank you.J

SHRI SANTOSH SINGH (Delhi): Madam Deputy Chairman, I rise to say a few words about the Budget proposals for the year 1964-65. This is a great Budget of a great country.

SHRI LOKANATH MISRA (Orissa): By a great man?

SHRI SANTOKH SINGH: Thank you very 'much. And this Budget involves a revenue of Rs. 2.095 crores and an expenditure of Rs. 2,041 crores with a surplus of Rs. 54 crores. This expenditure of Rs. 2,041 crores includes a defence expenditure of Rs. 718 crores which is more than that for the previous year by Rs. 25 crores. Last year it was Rs. 693 crores. We are also spending about Rs. 191 crores more on civil expenditure and some hon. Members have said that this is perhaps more than is desirable and soma other have said that more money is being spent on unproductive purposes. I cannot agree with these views because wherever we spend money, it is desirable to spend it. We have, of course, to be careful in all things.

Madam, I have a few points to make about ten of them—and I find that your attitude. Madam is to be quite strict, as I could see just now in the case of my hon. friend Shri Kureel, and  $y^{ou}$  will not give more time. So I shall try to rush through my points just like the Frontier Mail, so as to be able to cover most of my points.

30 RS-3.

### 1964-65

The first point that I would like to touch upon is about the development rebate. It has been decided to withdraw this rebate, the availability at this development rebate, after the first of April, 1966.

SHRI N. SRI RAMA REDDY (Mysore): Suppose it is extended?

SHRI SANTOKH SINGH: If it is extended, we would welcome it. Madam, without this development rebate it is not possible for the industries to come up properly. If I were to dilate upon this issue, I would have to show how capital formation takes place. The public sector companies and also the private limited companies come up by the floating of shares and thereby the capital comes in. With this capital the prospective entrepreneurs purchase the lend, the machinery and other things and they do the servising. By spending this capital they got the development rebate which used to be sometimes as much as 40 per cent, or so, and then they used to plough back their profits. This is how further increased industrialisation comes up. Some hon. Members were objecting even to the coming up of more factories. If one had one factory and if he now has six factories, then they say it is concentration of economic wealth.

Well, concentration of economic wealth certainly is not desirable and I too will not be a party to it and I also do not desire such concentration. But to say that more factories should not come up and to ask why anyone should (have more factories, is absolutely objectionable. Now, to continue my point, this is how these private limited and public limited companies come up. Secondly, when floating these companies there is another method adopted by individual entrepreneurs. A small entrepreneur starts with a small capital, does the research work himself and carries on. The development rebate comes to his rescue and by ploughing back his profit, he multiplies and gets new capital. Madam, many things have been said about capital formation. As a matter

[Shri Santokh Singh.] of fact, I have listening very carefully and been faithfully to the debate. People have been very anxious to see that capital comes forth from abroad. No doubt, the policy of our country is to attract foreign capital. This in itself is very important, especially at this time. They have included equity capital also and tihis will certainly attract more capital. I am all for this. After all, it is the industrialisation of the country that is going to add to the national wealth. There are two methods of adding to the national wealth, one is through agriculture and the other through industries. These two factors are contributing fifty per cent, each, almost.

Ut has been complained that the Finance Minister has said less about agriculture but I must point out that agriculture has been included in the sense that he has included fertilisers. Fertilisers contribute a major share in the development of agriculture. I am not connected with agriculture except that I am a consumer of food-grains three times a day. I am connected with chemicals. I should say that fertilisers play a great role in this field but unfortunately the 'cost of llhe fertilisers that we produce in the country is more. I gave caution in regard to Sindri where the cost of production is Rs. 370 per ton while the cost of imported ammonium- sulphate is Rs. 200 per ton and our sale price is Rs. 330. We are losing every day over this. I am all for the inflow of foreign capital but at the same time I want a word of caution to be remembered. What is done in most of the cases is to seek foreign oolJafoora-tion, whether it is in the public sector or the private sector. The collaborators who come from the foreign countries collect much more for the machinery and the technical know-how that they provide and take away too much of profit by way of rovalties. Here is where my caution point comas. We ehould not stop the coming in of foreign caroital; as a matter of fact, we should encourage this. While the coming in of foreign capital is impor-

tant, more important is the proper utilisation of such capital. If foreign investment comes and takes away by way of profits unA royalties a sum of four hundred crores of rupees in a case where three crores of rupees have been spent, then this type of foreign capital coming in is not at all desirable. If we are very cautious iu our dealings, if we do not look to the north or south, east or west, then we can make better use of this capital.

Only the other day our Minister for Irrigation and Power had to chide his own engineers. For three or four years the Japanese engineers went on erecting the C Power Station and our engineers went on watching those operations but in spite of this, they could not locate, the virbations in the turbine. The hon. Minister went to the point of saying that our engineers lacked talent. Maybe, on the face of it and as a Member of this august House I would also try to agree with him that our engineers could not do this work, a work which they should have been able to do. It pains me to read all these things. Why does thi? thing come about? This is a vicious circle. Madam, we do not depend upon our own engineers and scientists. We do not trust them. We have given them no chance to show their ability. Right from the Finance Minister, all Ministers and prospective entrepreneurs, industrialists and capitalists, everybody looks to the East and West for collaboration. They do not give a chance to our own people to work. When you do not give them a chance to work, how are they going to learn, how are they going to have confidence? After every five, six or ten years, you will go and chide them that they are not able to do anything.

Madam, we must be cautious right from now and see that these things are not allowed to happen, that we are not in a position again to chide them again and again. Take, for example, the case of the Japanese people. If they go in for collaboration, they get it and after four or five years, they

begin to export this very idea to other countries and make money but we on the other hand make one thing here, say, for ammonium sulphate in Sindri and then for Nangal or for Trombay we go on importing collaboration arrangements. We do not think in terms of manufacturing our own machinery ourselves. This is the state of affairs.

Madam, I would now like to touch about the chemical industry. I have a few words to say about the Hindustan Organic Chemicals Ltd. This company was incorporated on the 12th December, 1960. for the manufacture of basic chemicals and intermediates in collaboration with a consortium of West German firms-Badi-shri Aniline and Soda Fabric, Bayer, Hoeobst and Ohde. The Government of India began to think in terms of this project in 1956. They spent huge sums of money running into crores in acquiring land, in bringing the township into existence and in other services but now, Madam, I learn that this project is being shelved, this public sector project costing nineteen crores of rupees is not going to come into existence. This is a very sad state of affairs. What has been claimed, and the boast of some experts is that it is good that this plant did not come up six or seven years earlier. They say that the basic chemicals which were to come from Durgapur, Bhilai' or Rourkela, namely, benzene, napthy-lene, ortho, meta, para Xylenes, toluene, anthrasene. phenol, carbozol, pyridine, etc., were to come from a long distance and now that the petrochemical industry is coming up nearer, they would be available at a cheap rate. Nobody can deny that the petro-chemical industry is going to progress very much but what harm would there have been if these materials had come from there? Madam, if toluene, Xylene and others have to come, what matters from which source they come, whether from Barauni or Haldia or Cambay or Cochin or from Rourkela, Durgapur or Bhilai? Whatever may be the source 'from which these basic materials are to come, they

should not have delayed the formation of this company and the erecting of this plant and I want, Madam, a thorough enquiry to be Instituted to find out why this public sector project has not come into being. I am not very much in favour of the private sector or the public sector distinction. I am neither left nor right. The question is that whatever industry comes up in the country it must come up in the right form.

The chemical industry in India today produces about three or four hundred

crores of rupees worth of 1 P.M. goods. With the coming in

of the petro-chemical industries as per the expected Fourth Plan and Fifth Plan targets I think there will be a production of between Rs. 1,000 to Rs. 1,200 crores worth of these chemicals including petro-chemicals in our country. So it i<sub>s a</sub> great industry, Madam and I wonder how our Finance Minister has ignored the claim of this industry because he has not included it in the special specified industries which have a claim for the 10 per cent rebate. Madam, I strongly propose that this should be included in that list.

Madam, the time left with me is very little. I wanted to say a few words about exports and other items and I shall try to do justice to them in a few minutes' time. It has been said that we must make exports as it is today the need of the country also. We must think in terms of the quality befort we think in terms of exports. If our people stick to good quality and are able to produce in large quantities, if they are given more and more chances to set up industries, not only in restrictive terms as was pointed out by our friend that only five or six do all the things-I do not mind if these industrialists set up more factories-but if more chances are given to other people to industralise the entire country, then we can think of exports. And those people who set up factories should be export-minded people. Export can

[Shri Santokh Singh.] take place only if your coat of production is less. But here in our country looking to the capital that is coming from abroad and looking to the interest that they will have to give the cost of production is going to be very very high. Now they have got an assured market in our country. In this big country if they find they have an assured market, they are not going to be export-minded. Therefore, Madam, industrialisation of the country as a whole production of goods at lower costs an<sup>^</sup> becoming export-minded, these are the things that are going to save our country.

With these words, Madam, I conclude. Thank you very much.

شرى عدد الغذى (پلتجاب) : مهدّم قیتی چیر میں – دیک پتا کانده ی نے یہ فرمایا تھا که 480.0 أنكووں ہے تسلی له دو - مجدے ریزلت result م ستسفائي satisfy کرو-جهان تک فیگرس figures کا تعلق ہے میں مانتا ہوں کہ مستر ٹی ۔ ٹی کوشلماچاری سے بہتر شاید بہت کم لوگ ههر، جو فهکرس کو ایسی خوب صورتبی کے ساتھ بنجمت کے روپ میں پھھی کر سکھی ۔ میں آپ کے دوارالیڈے سرکار سے اورسرکار کے ان محصبوطوں ساتھیوں ہے جنہوں نے دیکھ کی آزادی کے لگے كرنا بوا کم کیا ہے گذارش request ج اهتاهون -

میں اس بحث میں نہیں یرتا چاهتا که په - کامن مهن کا بنجنگ کے یا سرمایه دارون کا بنجت ہے -تر سرف اس بات ہے۔ دل چسپی ہے اور وہ ہے کہ آیا یہ ہمارے دیش کی بیلائے کا بجنے ہے یا نہیں ہے - میں کھسے کیوں کد یہ دیش کی بھلائی کے

لکے جو اربوں رویمه غرب کے جا رہے هیں وہ جلتا کی لئے میں هی خرچ ھو رہے ھیں - اس سے پیفٹر کہ میں ایک دو مضبونوں کو خاص طور پر لوں میں چلد گذرشات آپ کے ساملے ركهذا جاهتا هور - أب جو رويهه خرج کرتے کے لگے ملظوری لے رہے ھیں وہ روپیہ اص شان کے ساتھ خرچ کہا جاتا جاهئے جس شان کا یہ دیش مستحق ہے لیکن آپ کیا کرتے میں - سین صوف آب کے سامنے تھی جار مثالیں - لا سبع

ہنارے ڈینٹس منسٹر جن کے لئے جب وا چهف ملسلو تبے تب بھی میرے دل میں کافی عزت تھی اور جب ہے وہ تعفلس ملسلو ھیں تب بھی ان کی honesty اور انگهکریتی honesty کے لئے عزت تھے - وہ اگر کسی کو بھی ایروقرام aerodrome کی ایکستینشن کا کم دیتے ہیں - متجبے کوئی اعتراض نہیں که ولا کس کو دیں اور کس کو اے دیں ۔ لیکن یہ خواہش ضرور ہے کہ جو کم جس کو سپرد کہا جاتا ہے وہ قاینڈس کے مقصف پورا کرتا ہے نهدي - محمدم کام هوتا هريا نهدي -میں ہوے ادب سے عوض کرنا چاہتا هوں که هلوارا Hal wara مهن انہوں لے ایروڈرام کی extension کا جو تھیک دے رکہا ہے وہ اس لئے دیا ہے کہ پاکستان 1000 کی نیت خواب ہے اور وہ سز گیشهان کر رہا ہے۔ اور کسی یہی

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آپ کے متصد کو آپ کی تینلس کی ایکلویٹیز کو دھکا نہ اکالیں - مگر ایسا نہیں ہرتا -

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مېذم دېلى چېزمېن - مېن ڈینلس ملسٹر ماجب ہے عرفن کرنا چاهتا هون که آن کو ساردهایی هونا چاهگے - هوشهار هونا چاهگے - آے ان کے ساملے ایک بہت ہوا۔ کام ہے جس کو انہیں کرتا ہے ۔ چینی نے مبارے ملك مهن الكريفي كها ها أور أم اس کے ساتھی بھی اس اھتارے املک اور طرح طرح سے مصبیعت پیدا کرنے کی کوشھی کر رہے ھوں ۔ اس لگے ان سب باتوں کو دیکھتے ہوئے۔ تھنلس کے کم کو جس طرح سے آج رہ چلا رہے ھیں اس طرح سے تھیں ا<mark>جاللا</mark> اچاہتے ہ آے تجربہکار لوگوں کو کام دیا جاتا چاہئے نہ کہ چیف منسٹر کے لوکیں گو اچو کہ هبارى تهفلل سركرمهون مهن وگهن ذاللا جاهلے ههن اور اس امهن رکارت ڈاللا چا**ہتے میں** the const

دوسری جو مثال میں آپ کے ساملے رکھلا چاھٹا ھوں وہ یہ ہے کہ امریکہ میں کچھ مشیقوں پڑی ھوئی تھی سن ۱۹۱۸ کی بارا آدم کے زمانہ کی - اس پرانی مشیقری کو کچھ لوگ نھنکو کنیقی کے ساتھ ملا کو یہاں لکا رہے ھیں اور سرکار نے اس کی اہمازت بھی دے دی ہے - یہ مشرانی کی بات ہے آیکہ ابھی ھبارے اکبر علی خان

رفت تارفارى زون جېتم كې بېتى يې سکتا ہے - ایسی صورت میں ارہاں پر ہوائی جہاز انرین کے اس رجد ہے۔ اس ايروقرام كي ايكسٽيفخن هو ارهي اهـ -آپ کی بعو ضرورت ہے کہ ایک کھوبک انہے جار ہزار پرنڈ پریشر کو پرداشت کر سکے تو رہ پرری ہوتی چاہلے - سوال يه هے جو extension هو رهي هے اس کسوالی پر پرری اترتی ہے یا نہیں -ارز اگر ایسا نیهن هوتا اتو میں سنجیتا هوں که یہ دیتھی۔ کو سہوتاج sabotage کرتا ہے - مہری واقفیت کا جہاں تک تملق ہے مہی سیچھٹا ہوں (کد اود تو سوله سو پونڈ کے پریشر کو بھی برداشت انہیں کر پائے کا ایسا کیوں ہو۔ رہا ہے ۔ کہا اس لگے ہو رہا ہے کہ اِس کا کار ایسی قرم کو دے دنیا گیا ہے جو کہ اِس کام کے اہل تیہیں ہے۔ اور اند ایمس کے یاس کام کرنے کی +1 لکو کا کام کرنے کے ب کھھسھٹی ہے اور ہاجوہ اس کے الحالت یہ بے کہ سرکار نے اِس قرم کو اچسے مرف +1 لکو روہیہ تک کا کام ادیلے کی الجازحا تهى ديا هے اور اب ايک هي چهانگ مهن پي - ةبلهر - ڏي پلجاب کے چیف انجیلر کی سفارش پر ۲۰ ۷۵ لاکو سے زیادہ ٹھیکہ دے دیا ہے – تو کها مهن به نالهجه نکالون که وه آینلس کا کام یہی جو هنارے ملک کی دوت اور اکانومی کی ضمانت کے تو کہا اس کا کام یہی سنارہی **پر فیا جاتا ہے ۔ اگر دیتا** ھے تو ایسے لوگوں کو دیا جانا چاھکے ہو

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نسب پر لائے کی بنجائے پلجاب کے چیف ملسلار یہ کیتے ھیں کہ یہ بیلے آدمی ھیں اور آپ کو ان کے بارے میں فقوکا تا ھے - لیکن چیف منسلار کی سنارش پر آپ پہر بھی انہیں کررزوں میں سنجھتا ھوں کہ غربی سہرامنہم میں سنجھتا ھوں کہ غربی سہرامنہم مالحب اس بات پر فور فرمالھی کے کہ مالحب اس بات پر فور فرمالھی کے کہ باتیں کیسے ھو رھی ھیں - اس میں کیا راز ھے ?

تهسری مثال میں جو دینا چاہتا ھوں وہ مسٹر ملو بہائی شاہ کے محکمہ کے متعلق ہے - رہ جب دلی کاتھ مل میں تھے تب ہے۔ میں انہیں جاندا ہوں اور انہوں نے تب سے تام پایا ہے - کانگریس مہن بھی تام پایا ہے - میں ان سے پہچھٹا چاهتا هوں که پنجاب کے چوف مفستر کے ایتے کو ایک spinning and weaving کھولئے کی اہمازت کیسے ہے دی گئی - آس بارے میں حقیقت کیا ہے - تہ یہ كوئي لمثية كلسرين تها أور ته أس بات کی جانچ هی کی گئی - میں كهذا چاهلا هون كه اس بات كې جانچ پوتال کر لی جانی چاهلے تھی که به کرئی لنگیڈ کلسرن ۾ يا تهدن ارر اس قرم کی کہا جیثیت ہے -اس مل کے بارے میں پوچیا گیا تو یہ کہا گیا کہ تیکستائل کمغذر نے تسلی کر لی تھی - لیکن میں نے

[ شرى عبدالغلي ] ا صالحب کیه رہے تھے که یہاں پر اهوائی جهاز بلاے ھیں - انجی بلاے ا ھی کہا کہا کچھ تہیں بلتا ہے جس ۔ ذکر تعکیا جالے - جس پر فضر نہ کہا جائےماسوائے انسانیت کے - اگر یہ سب بات مسیم ه تو پهر به بارا آدم کر زمان کی مغیاری کیوں لگ رہی ہے۔ انسانیت مت رہی ہے اور باقی حب کچھ ہی رہا ہے ۔ مہن یہ بات المائٹا ا ہوں کے نیمبکو کے ساتھ جو مشہلری الٹائی جا رهي ۾ را 1914 کي ھے - اس کو يہاں پر لگائے کی اجازت دہی جا۔ رہی ہے اور یہ کہا بہا رہا ہے کہ نئے ڈھنگ سے الٹائی جائے کی - میں شربی سبرآسلیم کی عزت کرتا ہوں اور ان کی انٹیکریٹی کے لگے مہاتیا گاندھی بھی اور جواہر ال تهرو بهی قائل رہے۔ ههن - وا اس یات کو سوچهن <u>گر</u> که او، کی املسکری مہن اس طرح کی بات کہتے۔ اہر رہی ہے ۔ تہ صرف یہ یات ہو رہی ہے۔ بلکہ ارر بھی کچھ ھو رھا ھے ۔ جس سے مجهے رتم هوتد هے - مهدم آپلی چهرمهن - آپ ملدرا، ڌالمها ۽ ٿاڻا، بولا کے بارے میں سن چکے بھیں - ڈالمیا اور ملدهرا کر خلاف ایکشن بهی هو چکا هے لهکن په معامله اور بهی سلکهن ہے - سہلٹر سے چہتی جاتی ہے کہ فال قرم کا تام پیلیک لسنا میں الآ بهاهيَّے - مهر/ مطلب - امهن چند پهارے ال کی قرم سے ہے - لهکن بلهک

1964-65 4342 کے کیونکہ ہم جانتے میں کہ کوئی حکومت بغیر ڈیکس کے نہیں چل سکتی ہے۔ یہ بات الگ ہے که ٹیکس کس پر کم لگے اور کس پر زيادة لكے - ليكن مهن يوجهتا هوں که وہ سلقرل گورنمامت جس کے نگهیان پندس جواهر لال نهرو هین وة كها اسى طرح چهف ملسترون کے بیٹوں کو ناجائز اٹسلس دیتی رہے گی - ہم آپ سے یہ نہیں کیتے هير. كه آب كتنا تيكس لتانے جا رہے ہیں - کھروسی آئل ہو آپ تیکس معاف کرتے ہیں یا نہیں - ماچیس پر آپ ٿيکس معاف کرتے ھيں يا نهیں - کیرے پر آپ ٹیکس معاف کوتے ھیں یا نیٹن لیکن میں آپ سے پوچھتا ہوں کے اسی طرح سے جو آپ کو ادهوکار ما ہے دم کروز بندگان خدا نے جو آپ کو ادھیکار دیا ہے اور جس کی بدولت آپ ان كديون پر بيتھ هونے ههن -ان بندلی خدا کے ساتھ آپ کھا اسی طرح سلوک کرتے رہیں گے -أكي ميدم - مين يه عرض كرنا

چاهتا هون که اس وقت زراعت کی بڑی چرچا ہے۔

مرض برما کہا جوں جوں دوا کی تهو يوجفائين تهن بال هم أبهى تک بنا چکے هیں اور همارے پائنگ کمیٹی میں بڑے بڑے قابل آدمی هیں اس سور مسارے بزرگ

4341 *Budget* (General) [13 MAR. 1964] اسے لکھا تو اس نے کوئی جواب نہیں ديا - يه يته جلتا في كه اكست ١٩٩١ سمی کریا سنگھ نامی ایک آدمی نے درخراست کی تھی اور پلنجاب سرکار کی مفارض سے ایویل ۱۹۹۲ میں لانسلس ديا گيا - جولائي ١٩٩٢ مهن بهتلذا سے فریدآباد لائے کی اجازت دی گئی - ۱۳ اگست ۱۹۹۲ کو ان کے لئے کسانوں کی زرخوز زمین acquire کی گلی - ان غریب کسانوں کی زرخیز زمین چهپذی گئی چن کی یہ سرکار بتو هم درد هے اور کہتی ہے که کسانوں کی کوئی بھی زمین برباد نهیں هونی چاهئے - ان کی زمین کو يه كيكر ايكوائر ذها قيا هي كه يبلك انترمت کے لئے یہ زمین ضروری ہے -اس طرح سے ایسرجنسی کا قام لے کر تمام قانون و رولز کو پاوں کے تلے روند دیا کیا ہے - اور مزے کی باعد یہ ہے کہ ۱۳ اكسمت كوالي يهلى بار ولا كبيلى رجستار هوتی ہے - کہا مستر مدو بھائی شا× اس باس کو دیکھیں گے کہ ایسی ناجائز بات کیوں ہوئی ہے - ویسے آپ ہم سے خون بھی مانگیں کے تو ہم خون بھی دیں گے - آپ ایک ٹیکس نہیں دس ٹیکس مانکیں کے تو هم دس ٹیکس مذخور کریں گے - میں پہلے بھی کہه چک ھوں اور آج پھر

کہتا ہوں کہ آپ جتلے بھی ڈیکس

المائموں کے هو ان کی حمایت کریں

**ھی**ں وہ ایسے بقائے جس نے کسان کے دل کو تسلی ملتی اور وا تولی کو پاتا لیکی آپ نے کہا کہا -تمام وہ بےکار زمینیس جو آپ کے رشته داروں کی تھیں بھو آپ کے دوستوں کی تبھی جو آپ کے مزیزوں کی تھیں یا جو آپ کے خوشا۔ مديوں کی تھيں جن مهن کچھ پهدا هرئے والا نہیں تہا ان کو لے کر آپ نے اپن میں میڈ فارم بلایا اگر آپ کو ان لوگوں کو اکوموقیات .هی کرتا تها تو آپ اور بیسیون -طريق نکال سکتے تھے - يہر هنارے سردار مورن سائله كامهاب كهنے .هون - جهکه آس طرح پیر کام هو رها هے - اگر آپ کو کامهاہی حاصل کرنی ہے۔ تو آپ رقهم احمد قدرائی کی روح کو بلوانیں ، سرادار پٹیل کې روح کو بلوالهن؛ چې - آر - داس کی روح کو بلوائیں اور وہ آکر آپ کے گروٹ کو جاتائیں - آپ اس طرم ہے ملک کو تباہ نہ کریں۔

थी ग्रजुंन अरोड़ाः (उत्तर प्रदेश) हमें जगाने के लिए ग्राप क्या कम हें ?

غرى مهدالغلى : ارجن ارو<del>زا</del> -مهن يقهى ہے كہتا هوں كه اگر آپ رہاں ہوں تو اُس سے بہتر التظام هو سکتا ہے – مہی گھیرا کر یه باط نهین کهه رها هون - مجهر آپ کی خوشامد بھی نبھی کرتی - -

[شرى عبدالغلى] ایلڈے جواہر لال تہرو بھی بھی ۔ میں **پرچیتا هون که ارب ما رویهه خرچ** کرنے کے بعد بھی زراعت کی پیداوار کم کیوں هو رهی <u>ه</u> - آپ کیتے ههن که الله مهان کې مرضي کهون که موجم شراب هو کها - بعو (چهی یات هو وہ آپ کی اور اے آپ نے کہا الورابيجو لخراب يناحد هو ككى وة الله مهان کی مرضی اور موسم کی خرابی ہے ہو گئی - کبھی بارش زيامه هو کلی اور کيهی يارش تهمن ھولی - تو اِس کے آپ یہ ریزن دیتے هیں لیک<mark>ی کی</mark>ا آ*پ* نے کبیے م<sup>ی</sup> سونها م

(Time bell rings.)

उपसभापति : दो तीन मिनट हें ग्रापके ।

ھرى مبدالغلى : ميڌم - مين تو په منجهتا هن که جلا ولت دومرون کو فیا گها ہے اگر آتفا تیفن تو اِس ہے دو تھی مدی ھے مجھ کو کم دے دنیا جائے مگر جب آپ حکم دیں کی مہن نزرا ایلی تقریر الخائم کر دوں کا -

۔ میں زرافت کے بارے میں کیہ رہا تھا - آس کی ترقی کے هو طریقے هو سکتے هوں - آیک یہ که بهو بويد باري صهد قارم بدان بها رق ا حمول یا آب نے ابھی تک بغانے

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4345 Budget (General) I 13 MAR. 1964 ] ب. ي 1 أكر مجمع خوفامد هي كرني هو تو

مهن هادها نهرو کې غوشامد کرون

- ¥ · | ا تو أص وقنت به تباهی کهون آلی - امر، لگے کہ ہماری سرکار دو رخی چال جلتی ہے ۔ ایک طرف یہ چاہتے ہیں کہ سوشلزم آئے یا كمهونزم ألم - كچه كيه ليجلم (س کو کیونکہ سوفلسٹک پیٹون کے یہ حامی هین - فارسری طرف نجب ان کا بجت آتا ہے تو یہ سرمایت داروں کی آواز کو پیچانتے میں اور ان کی آواز کو منجهتے ھیں - آے ملک میں کرروں روبیہ انکم ٹیکس کا جهیا هوا ہے - لوگ آنے ریڈون وتمعا پر ٿهيک نهين ديٽے - اکر يوجها جائے تو به کہتے هوں که انکر ٹیکس ایسا معاملہ ہے جس کے متعلق بتایا تہیں جا حکتا -آپ اپنے اس وے کو بدلگے - تو مهن کپه رها تها که آب یا تو اونتے ہے کفارول کیچلے یا نہتے ہے -- اینرجیلسے اقلیر کر کے آپ کیہ دینچکے کہ ایک می چیاتی ملے کی - ایک ھی قابل روثی ملے کی اتلا ہی کہانے کو مکھی ملے ک اور اتلے انڈے ملیں کے - یہ بات تو سنجو میں آگئی ہے کہ آیکی فلط پالیسی کے کارن ملک میں اتلی مہنگائی آ گئی ہے اور اس کو کسی طرح سے کلٹرول کہا ہمائے -

اگر آب اوپر نے کلکرول دیہیں کر سکتے تر نیمے سے کلٹرول کیمیڈے -چلکے ہو ایک کاوں میں - ہر ایک الوں میں آپ نے پنچایتی قائم کر رکهی ههن بلاک بلا ارکه هین -ملع پریشد یا قسالرکت ابرده ابتا رکھے ھوں - ان کو ابھازت دینچائے که کارن کی جنگی فارزت هو اس کو پہلے یورا کہا جائے۔ بلک کی چ<del>ن</del>دی ضرورت هو اس کو <u>چیلے ہورا</u> کہا جائے – جس ضلع کی جنگی فارورت هو اس کو پېلے پورا کیا جالے اور بیس اسٹینٹ کی بیتھی ضرورت هو قرة کے معاملے میں اس کو پہلے پورا کہا جائے – اس کے بعد اگر کچه اناع بچے تو درسوں المائيتون مهن بهيجا جائے آب تو إناب إس طرح جلتا ہے جس طرح فرج چلتی ہے - فوج اس لگے چلتی ہے کہ وہ ہے کار نہ ہو جائے۔ آرام طلب ته هو جائے - اسی لگے كېږي اس كو شناء پړ تيدا بهيې دیا ہاتا ہے کبھی تینا ہے لدائے بهيم ديا جاتا هے - تو يه چهو تو سنجه مين أسكتي هـ الفكن قوة كا معامله درسرا هے - ریسے مهدّم دیگی چير مين - آب نے به سلا هي هرکا که پیان اتر پردیش ہے کو ایا كها الهارد رويئے مهن اور بهتها كها ۸۷ روپائے مہن - جب اس پر لوگوں -نے اعتراض کہا اور بہت سے سبروں

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[ شری عبدالغلی ] نے اعتراض کہا تو پولیس نے وہی۔ طریقہ اختہار کہا جو ایسے معاملوں میں وہ اختہار کرتی ہے کہ ایک آدمی جو حابق چیف منسٹر رہ چکا ہے اض کے خلاف کیسے کارروائی چکا ہے اض کے خلاف کیسے کارروائی پی جائے - آج اگر آپ کو اس فوق لس طرح ہے انتظام کیتھئے کہ جہاں پر جنلی پیداوار ہوتی ہے اس کو پہلے وہیں کھیایئے اور اگر وہ بچ چائے تو اس کو اور کسی جکہ پھیتھئے تب جا کر کے آپ کسی بات پر تاہو پائیں گے -

چونکه میدم جورمین نے حکم دے دیا ہے ارز میں شبشہ ان کا حكم مائتا هون إس لأم مهن أور زیاده نه کهکر صرف ایک بات عرض کروں کا اور وہ یہ ہے کہ اگر آپ **چاهتے هي**ن که کشنير هناز*ا* هوارو هنارے پاس رہے تو مہری آپ ہے۔ يد التنجا في يه درخواست في كه. آپ شهم عبدالله کو ريليز کيچگے اِس کو اِنِے کلفیڈینس میں لیجگے یه کرهی هو تهون سکتا که وه آ*ت*ه کے ساتھ غداری کرنے یا دیتھی کے ساته غداری کرے - تو ارپر کو آفیه اپنے ساتھ لھجگے اور پھر کشمیر کو اپنی جیب میں رکھا سنجلے اور يه کروروں روپيه جو هر سال وهاں خرير هو جانا هر ارر جس رويج س

سری نگر سے بلکلور تک جانیدادیں بن رهی هی*ن اس* کو بچایئے -أخربي بات يه كهتا هون كه آپ سرچگے انسانیت کو - قداکہ میں اير. كهلذا مين يهكناه جو هندو قتل کئے گئے میں اس کی بڑی چرچا هوئی - هنهن دکھ اس بات کا هوتا هے که ایرب خان جو اقلیتوں پر ظلم کر رہے ھیں اس کو جم روک ٹیھن یا رہے تھی - اس لگے هنارے اردر ذمه داری ہے که هنارے ديعن مين كيون إنذي طاقت ليدن آئی که هم ایوب خان سے ان بهائهوں کی جان کو بچا۔ سکهن يور مىلم ليک کې تو تېشلاس تېپېرې ا کی وجه ہے جب ملک تقسیم ہوا۔ تب وہ ان جاہروں کے قیضہ میں آر کئے ۔ ہم ہوائی جہاز بنا رہے هیں – انجن بڈا رہے فہن اور بہت سی چ<u>ھڑیں</u> بنا رہے **میں اس ک**ے باوجود هم مهن أتذى طاقت تهدن آئي هے که هم ان کو بعجا سکين-ایس کے علاوہ میں یہ بھی کہیں کا کہ کلکتہ میں اتلے پرگلاد مسلمان مارے گئے اور آپ نے انسانیت کو دیکھنے کی کوشش کھوں تھیں کی - اگر یہی آپ کا رویہ رہا تو چس طرم مصد تغلق کو آبھی تک نہیں بہایا جا سکا جس نے دل سے دولتا باد سب کو لے جائے کی کیشھی کی تھی اسی طرح ہے۔

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یددت نهرو کو بھی نہیں بھایا جائے کا - جن کے راج میں کوا منس کی جال چلنے لکا اور ا<del>س</del> کا نتيجه يه هوا كه ولا أيلى يهى چال بهول گیا اور هذس کی بهی چال نہیں چل سکا - ایک طرف تو أب سوشلستک پیترن لانا چاهتے میں جس سے غریبیوں کا پہلا ہو اور توسرمي طرف جو مرمايه دار هیں ان کو بھی آپ چپوٹ دیتے ههي - جو نهي آڀ کرتا چاهين کریں لیکن سب سے پہلے اپنے گریہاں میں منه دل کر دیکھی که آپ نے خود کتابے ظلم کئے ہیں - آپ اپنی کدی پر بیٹیے رہئے ہمیں اس میں کوئی تکلیف نہیں ہے - لیکن ایسا کوئی انہائے نہیں کیجئے جس سے آپ کی یہ کدیاں جہن جائیں -

† [श्वी अब्दुल गती (पंजाब) : मैंडम डिप्टी चेयरमैंन, देश पिता महत्मा गांधों ने यह फरमाया था कि नुझे आंकड़ों से तसल्ली न दो, नुझे रिजल्ट से सेटिसफाई करों। जहां तक फिगर्स का ताल्लुक है मैं मानता हूं कि मिस्टर टी०टो० कृष्णमाचारी से बेहतर शायद बहुत कम लोग हैं जो फिगर्स को ऐसी खूबसूरती के साथ बजट के रूप में पेश कर सकें। मैं आपके द्वारा अपनी सरकार से और सरकार के उन मुहब्बेवतन साथियों से, जिन्होंने देश को आजादी के लिये बड़ा काम किया है, गुजारिश करना चाहता हूं।

मैं इस बहस में नहीं पड़ना चाहता कि यह कामन मैंन का वजट है या सरमाया-

+[] Hindi transliteration.

दारों का बजट हा मुझ ता ासफ इस बात स दिलचस्पी है और वह यह है कि स्राया यह हमारे देश की भलाई का बजट है या नहीं है। मैं कैंसे कहूं कि यह देश की भलाई के लिए जो अरबो रुपये खर्च किये जा रहे हैं वह जनता की भलाई में ही खर्च ही रहे हैं। इससे पेश्तर कि मैं एक दो मजमूनों को ख़ास तौर पर लूं मैं चन्द गुजारिशात स्रापक सामने रखना चाहता हूं। स्राप जो रुपया खर्च करने के लिये मंजूरी ले रहे हैं बहु रुपया उसी शान के साथ खर्च किया जाना चाहिये जिस शान का यह देश मुस्तहिक़ है। लेकिन स्राप क्या करते हैं? मैं सिर्फ आपके सामने तीन चार मिसाल रखूंगा ।

हमारे डिफेंस मिनिस्टर जिनके लिये जब वह चीफ मिनिस्टर थे तब भी मेरे दिल में काफी इज्जत थी और जब से वह डिफेंस मिनिस्टर हैं तब भी उनकी आनेस्टी और इस्टिग्रिटी के लिये इज्जत है। वह ग्रगर किसी को भी एरोड़ोस की एक्सटेंशन का काम देते हें तो मझे कोई एतराज नहीं कि वह किसको दें और किसको न दें। लेकिन यह ध्वाहिश जरूर है कि जो काम जिसको सुपूर्द किया जाता है वह डिफेंस के मकसद को पुरा करता है या नहीं । सही काम होता है या नहीं । में बडे ग्रदब से ग्रज करना चाहता हं कि हल-वारा में उन्होंने एरोडोम की एक्सटेंशन का जो ग्रव ठेका रखा है वह इस लिये दिया है कि पाकिस्तान की नीयत खराब है और वह चीन से सरगोशियां कर रहा है ग्रौर किसी भी बक्त नार्दन जोन जंग की भटठी बन सकता है। एसी सूरत में वहां पर हवाई जहाज उत्तरेंगे । इसी वजह से उस एरंड़ोम की एक्सटेंशन हो रही है। आप की जो जरूरत है, कि एक क्यबिक इंच चार हजार पौंड प्रेशर को बरदास्त कर सके तो वह पूरी हूं:नी चाहिये । सवाल यह है कि जो एक्सटेन्शन हो रही है इस कसौटी पर पूरी उतरती है या नहीं। और अगर ऐसा नहीं होता तो मैं समझता हं कि यह देश को सेबोटेज करना
# 4351 Budget (General) [RAJYASABHA]

[श्रा ग्रब्दुल गना]

है। मेरी बाकफियत का जहां तक ताल्लक है, मैं समझता हं कि वह तो सोलह सौ पौंड के प्रैशर को भी बर्दाक्त नहीं कर पायेगा। ऐसा क्यों हो रहा है ? क्या इसलिये हो रहा है कि इसका काम ऐसी फर्म को दे दिया गया है जो कि इस काम के ग्रहल नहीं है ग्रौर न जिसके पास काम करने की केपासिटी है ? भौर वावजूद इसके हालत यह है कि तरकार ने इस फर्म को, जिसे सिर्फ १० लाख रुपये तक का काम देने की इजाजत थी, उसे ६० लाख का काम दिया है और ग्रव एक हो छलांग में पी० डब्ल्य०डो० पंजाब के चीफ इंजीनियर की सिफारिश पर ६० लाख से ज्यादा ढेका दे दिया है। तो क्या मैं यह नतीजा निकाल कि बहु डिफेंस का काम भी जो हमारे मुल्क की इज्जात और इकोनोंभी की जमानत हैतो क्या उसका काम भी सिफारिश पर दिया जाता है। अगर देना है तो ऐसे लोगों को दिया जाना चाहिये जो ग्रापके मक़सद को ग्रापकी डिफेंस की एक्टोविटीज को धक्का न लगायें । मगर ऐसा नहीं होता ।

मैडम डिप्टी चेयरमैन, मैं डिफेंस मिनि-स्टर साहब से ग्रजं करना चाहता हूं कि उनको सावधान होना चाहिने, होशियार होना षाहिये । आज उनके सामने एक बहुत बड़ा काम है जिसको उन्हें करना है । चोन ने हमारे मल्क में एग्रेशन किया है और आज उसके साथी भी इस हमारे मुल्क पर तरह तरह से म्सीवत पैदा करने की कोशिश कर रहे हैं। इसलिए इन सब बातों को देखते हुए डिफेंस के काम को जिस तरह से आज वह चला रहे हैं उस तरह से नहीं चलना चाहिये । ग्राज सिफारिश पर तजुर्बेकार लोगों को काम दिया जाना चाहिये न कि चीफ मिनिस्टर के लड़कों को जो कि हमारी नेशनल सर-गरमियों में विध्न डालना चाहते हैं और उसमें हकावट डालना चाहते हैं।

दूसरी जो मिसाल मैं आपके सामने रखना चाहता हूं वह मह है कि अमरीका

में कुछ मशीनरी पड़ो हुई थी सन् १९१८ की बाबा आदम के जमाने की । उस पुरानी मशीनरी को कुछ लोग नैपकों कम्पनी के साथ मिलकर यहां लगा रहे हैं और सरकार ने इसकी इजाजत भी दे दी है। यह हैरानी को बात है कि अभी हमारे अऊवर अली खां साहब कह रहे थे कि यहां पर हवाई जहाज बनते हैं, इन्जन बनते हैं क्या कुछ नहीं बनता है जिसका जिक न किया जाय, जिस पर फड्र न किया जाय। अगर यह सब बात सही है मासिवाय इंसानियत के तो फिर यह बाबा आदम के जमाने की मशीनरी क्यों लग रही है ? इन्सानियत मिट रही है और बाकी सब कुछ बन रहा है। मैं यह बात जानता हं कि नेपको के साथ जो मशीनरी लगाई जा रही है वह १९१६ की है। इसके यहां पर लगाने को इजाजत दो जा रही है और यह कहा जा रहा है कि नए ढंग से लगाई जायगी । मैं श्री सुब्रह्मण्यम् की इज्जत करता हूं और उनकी इंटिग्रिटी के लिये महात्मा गांधी जी मौर जवाहर लाल नेहरू भी कायल रहे हैं। वह इस बात को सोचेंगें कि उनकी मिनिस्ट्री में इस तरह की बात कैसे हो रही है। न सिर्फ यह बात हो रही है बल्कि और भी कुछ हो रहा है। जिससे मुझे रंज होता है।

मैडम डिप्टी चेयरमैन, आप मुंदड़ा, डालमिया, टाटा, बिरला के बारे में सुन चुके हैं । डालमिया और मुंदड़ा के ख़िलाफ एक्शन भी हो चुका है लेकिन यह मामला और भी संगीन है । सैंटर से चिट्ठी जाती है कि फलां फर्म का नाम ब्लैक लिस्ट में खाना चाहिये । मेरा मतलब अमीन चन्द्र प्यारे लाल की फर्म से है । लेकिन ब्लैक लिस्ट पर लाने की बजाय पंजाब के चीफ मिनिस्टर यह कहते है कि यह भले आदमी हैं और आपको उनके बारे में घोका लगा है । लेकिन चीफ मिनिस्टर की सिफारिश पर आप फिर भी उन्हें करोड़ों रुपये के लाइसेंस जारी कर रहे हैं । मैं समझता ह कि श्री सुब्रह्माण्यम साहब इस बात पर 4353 Budget (General) गौर फरमायेंगे कि उनकी मिनिस्ट्री में इस तरह की बातें कैसे हो रही हैं, इसमें क्या राज 8 1

तीसरी मिसाल जो मैं देना चाहता हं वह मिस्टर मनमाई शाह के महकमे के मतल्लिक है। वह जब दिल्ली क्लाथ मिल में थे तबसे मैं उन्हें जानता हं और उन्होंने तबसे नाम पाया है। कांग्रेन में भी नाम पाया है। मैं उनसे पूछना चाहता हं कि पंजाब के चीफ मिनिस्टर के बेटे को स्पिनिंग वीविंग मिल खोलने की इजाजत कैसे दी गई। इस बारे में हक़ीक़त क्या है ? न यह कोई लिमिटेड कन्सने था और न इस बात की जांच ही की गई। मैं कहना चाहता हं कि इस बात की जांच पडताल कर ली जानी चाहिये थी कि यह कोई लिभिटेड कन्नर्न है या नहीं स्रौर इन फर्म की क्या हैसियत है। इस मिल के बारे में पूछा गया तो यह कहा गया कि टैक्सटाइल कमिश्तर ने ससल्ली कर ली थी। लेकिन मैंने उसे लिखा तो उनने कोई जवाब नहीं दिया। यह पता चलता है कि अगस्त १९६१ में कुपासिंह नामी एक म्रादमी ने दरख्वास्त की थी; पंजाब सरकार की सिफारिश से, अप्रैल, १९६२ में लाइसेंस दिया गया । जलाई १९६२ में भटिन्डा से उसे फरीदाबाद लाने की इजाजत दी गई। १४ ग्रगस्त, १९६२ को उनके लिये ' कितानों की जरखेज जमीन एक्वायर की गई । उन गरीब किनानों की जरखेज जमीन छीनी गई जिनकी यह सरकार वडी हमवर्द है और कहती है कि कितानों की कोई भी जमीन वर्बाद नहीं होनी चाहिए । उनकी जमीन को यह कह कर एक्वायर किया गया है कि पब्लिक इन्ट्रेस्ट के लिये यह जमीन जरूरी है। इस तरह से एमरजेंसी का नाम लेकर तमाम कानन व रूल्त का पांव के तले रोंद दिया गया है। और मजे की बात यह है कि १४ अगस्त को पहली बार वह कम्पनी रजिस्टर्ड होती है । क्या मिस्टर मनुभाई गाह इस बात को देखेंगे कि ऐसी नाजायज

#### 19~4-66

बात क्यों हुई है। बैसे आप हमसे खन भी मांगेंगे तो हम खन भी देंगे । ग्राप एक टैक्स नहीं, दस टैक्स मांगेंगे तो हम दस टैक्स मंजर करेंगे। मैं पहले भी कह चका हं ग्रीर झाज फिर कहता हं कि ग्राप जितने भी टैक्स लगायेंगे हम उनकी हिमायत करेंगे वयोंकि हम जानते हैं कि कोई हकमत बगैर टैक्स के नहीं चल सकती है। यह बात ग्रलग है कि टैक्स किस पर कम लगे और किस पर ज्यादा लगे। लेकिन मैं पूछता हं कि वह सेन्ट्रल गवर्नमेंट जिसके निगहबान पडित जवाहरलाल नेहरू हैं वह क्या इसी तरह चीफ मिनिस्टर के बेटों को नाजायज लाइनेंस देती रहेगी ? हम आपसे यह नहीं कहते कि आप कितना टैक्स लगाने जा रहे हैं, कैरोसीन आयल पर टैक्स माफ करते हैं या नहीं । माचिस पर धाप टैक्स माफ करते हैं या नहीं, कपडे पर आप टैक्स माफ करते हैं या नहीं। लेकिन मैं आपसे पूछना चाहता हं कि इस तरह से जो आपको अधिकार मिला है, ४५ करोड बन्दगाने-खदा ने जो आपको अधिकार दिया है और जिसकी बदोलत छाप इन गहियों पर बैठे हुए हैं उन बन्दगाने-खदा के साथ क्या इसी तरह सुलुक करते रहेंगे ?

## ग्रागे, मैडम, मैं यह ग्रजं करना चाहता हं कि इस वक्त जरायत की वडी चर्चा है----

'मर्ज बढता गया ज्यों ज्यों दवा की ।' तीन योजनायें, तीन प्लान, हम अभी तक बना चके हैं और हमारे प्लानिंग कमीशन में बड़े, बड़े काबिल आदमी है उसमें हमारे बजर्ग पंडित जवाहरलाल नेहरू भी हैं। मैं पूछता हं कि बरबहा रूपया खर्च करने के बाद भी जरायत की पैदावार कम क्यों हो रही है। आप कहते हैं कि सल्ला मियां की मर्जी क्योंकि मौसस खराव हो गया । जो अच्छी वात हो वह आपकी और उसे आपने किया और जो खराब बात हो गयी वह अल्ला भियां की मर्जी और मौसम की खराबी से हो गई। कभी बारिश ज्यादा हो गई ग्रीर [श्री अब्दुल गुनी]

कभी बारिश नहीं हुई । तो इसके आप ये रीजन देते हैं लेकिन क्या धापने कभी यह सोचा —

Time bell rings.

**उपसभापति** : दो तीन मिनट हैं ग्रापके ।

श्री ग्रब्दुल गती : मैडम, मैं तो यह समझता हं कि जितना वक्त दूसरों को दिया गया है ग्रगर उतना नहीं तो उस सेदो तीन मिनट ही मुझको कम दे दिया जाये । मगर जब आप हक्म देंगी मैं फौरन अपनी तक़रीर खत्म कर दंगा । मैं जरायत के बारे में कह रहा था। इसकी तरक्की के दो तरीके हो सकते हैं। एक यह कि जो बडे-बडे सीड फार्म बनाये जा रहे हैं या ग्रापने ग्रभी तक बनाये हैं वह ऐसे बनाते जिससे किसान के दिल को तसल्ली मिलती ग्रीर वह तरक्की कर पाता। लेकिन स्नापने क्या किया ? तमाम वह बेकार जमीनें जो ग्रापके रिण्ते-दारों की थी, जो आपके दोस्तों की थी, जो ग्रापके अजीजों की थीं या जो आपके खशा-मदियों की थी जिनमें कुछ पैदा होने वाला नहीं था उनको लेकर ग्रापने उनमें सीड फाम बनाया । अगर आपको उन लोगों को एकोमोडेट ही करना था तो खाप और वीसियों तरीके निकाल सकते थे। फिर हमारे सरदार स्वर्ण सिंह कामयाब कैसे हों ? जबकि इस तरह से काम हो रहा है। ग्रगर ग्रापको कामयाबी हासिल करनी है तो ग्राप रफी ग्रहमद किदवई की रूह को बलवायें, सरदार पटेल की रूह को बलवायें, सी० ग्रार० दास की रूह को बलवायें और वह ग्राकर आपके गिरोह को जगायें। आप इस तरह से मल्क को तबाह न करे।

अगें ग्रजुंन ग्ररोड़ा (उत्तर प्रदेश) : हमें जगाने के लिये ग्राप क्या कम हैं ? श्री झस्दूल गती : यर्जुंन झरोड़ा, मैं यक़ोन से कहता हूं कि ग्रगर ग्राप वहां हों तो इससे बेहतर इन्त गम हो सकता है। मैं घवरा कर यह वा। नहीं कह रहा हूं। मुझे ग्रापको खुशामद भी नहीं करनी। ग्रगर मुझे खुशामद ही करनी हो तो मैं पंडित नेहरू की खुशामद करूंगा।

तो इस वक्त यह तवाही क्यों आई? इसलिये कि हमारी सरकार दोरूखी चाल चलती है। एक तरफ यह चाहते हैं कि सोशलिजम आये या कम्युनिजम आये । कुछ वह लोजिये इसको क्योंकि सोशलिस्टिक पैटर्न के ये हामी हैं। दूसरी तरफ जब उनका बजट ग्राता है तो यह सरम येदारों को ग्रावाज को पहचानते हैं स्रौर उनकी फावाज को समझते हैं। ग्राज मल्क में करोडों रुपया इनकम-टैक्स को छिपा हम्मा है। लोग म्रपने रिटर्न वक्त पर ठीक नहीं देते । अगर पूछा जाये तो यह कहते हैं कि इनकम-टैक्स कुछ ऐंसा मामला है जिसके मुतल्लिक बताया नहीं जा सकता । आप अपने इस रुख को बदलिये । तो मैं कह रहा था कि आप या तो ऊंचे से कंट्रोल की जिये या नीचे से । एमरजेंसी डिक्लेयर करके आप यह कह दीजिये कि एक ही चपाती मिलेगी, एक ही डबल रोटी मिलेगी, इतना ही खाने को मक्खन मिलेगा ग्रौर इतने ग्रंडे मिलेंगें। यह बात तो समझ में आ गई है कि आपकी गुलत पालिसी के कारण मलक में इतनी महंगाई मा गई है. और इसको किसी तरह से कंट्रोल किया जाय । अगर आप ऊपर से कंटोल नहीं कर सकते तो नीचे से कन्टोल कीजिये। चलिये हर एक गांव में । हरेक गांव में आपने पंचायतें कायम कर रखी हैं, ब्लाक बना रखें हैं। जिला-परिषद या डिस्ट्रिक्ट बोर्ड बना रखे हैं। उनको इजाजत दीजिये कि गांव की जितनो जरूरत हो उसको पहले पूरा किया जाये। ब्लाक की जितनी जरूरत हो उसको पहले पूरा किया जाये । जिस ज़िले की जितनी बरूरत हो उसको पहले पूरा किया जाये ग्रीर जिस स्टेट की जितनी जरूरत हो फड के मामले में उसको पहले पूरा किया जाये । इसके बाद अगर कुछ अनाज बचे तो दूसरी स्टेटों में भेजा जाये । ग्रब तो ग्रनाज इस तरह चलता हैं जिस तरह फौज चलती है। फौज इसलिये चलती है कि वह बेकार न हो जाये, आराम तलब न हो जाये। इसी-लिये कभी उसको शिमला से नेफा भेज दिया जाता है, कभी नेफा से लहाख भेज दिया जाता है। तो यह चीज तो समझ में आ सकती है लेकिन फुड का मामला दुसरा है। वैसे, मंडम डिप्टी चेयरमैन, आपने यह सुनाही होगा कि यहां उत्तर प्रदेश से गड़ लाया गया १८ रुपये में और बैचा गया ८७ रूपये में । जब इस पर लोगों ने एतराज किया और बहुत से मेम्बरों ने एतराज किया तो पुलिस ने वही तरीका अख्तियार किया जो ऐसे मामलों में वह ग्रस्तियार करती है कि एक आदमी जो साबक चीफ मिनिस्टर रह चका है उसके खिलाफ कैसे कार्रवाई की जाये । आज अगर आपको इस फड के ससले को हल करना है तो श्राप इस तरह से इन्तिजाम कीजिये कि जहां पर जितनी पैदावार होती है उसको पहले वहीं खपाइये ग्रौर ग्रगर वह बच जाये तो उसको ग्रौर किसी जगह भौजिये तब जाकर के आप किसी बात पर काब पायेंगे ।

चूंकि मैंडेम चैंगरमैंन ने हुक्म दे दिया हैं और मैं हमेशा उनका हुक्म मानता हूं इस-लिये मैं और ज्यादा न कह कर सिर्फ़ एक बात घर्ज करूंगा और वह यह है कि घगर घाप चाहते हैं कि काश्मीर हमारा हो और हमारे पास रहे तो मेरी धापसे यह इल्तजा है, यह दरख्वास्त है कि घाप शेख घब्दुल्ला को रिलीज कीजिये, उसको घपने कानफी-डेन्स में लीजिये। यह कभी हा नहीं सकता कि वह घापके साथ गद्दारी करे या देश के साथ गद्दारी करे 1 तो उनको घाप घपने साथ लीजिये और फिर काश्मीर को अपनी जेब में रखा समझिए और ये करोडों रुपया जो हर साल खर्च हो जाता है धौर जिस रुपये से श्रीनगर से बंगलौर तक जायदादें बन रही हैं उसको बचाइये ।

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आखिरी बात यह कहता हं कि आप सोचिये इन्सानियत को । ढाका में ग्रौर खलना में बेगनाह जो हिन्दू कतल किये गये हैं उसकी बडी चर्चा हई। हमें दःख इस बात का होता है कि अयुबखां जो अक़लीयतों पर ज्ल्म कर रहे हैं उसको हम रोक नहीं पा रहे हैं 🗉 इसलिए हमारे ऊपर जिम्मेदारी है कि हमारे देश में क्यों इतनी त कत नहीं आई कि हम अयुब खां से इन भाइयों की जान को वचा सकें जो मुसलिम लीग की ट नेशन्स थ्योरी की वजह से जब मल्क तकसीम हआ तव वह इन जाबरों के कब्जे में ग्रा गये। हम हवाई जहाज बना रहे हैं। इंजन बना रहे हैं। और बहुत सी चीजें बना रह हैं। इसके बावजद हम में इतनी ताकत नहीं आई. है कि हम उनको बचा सकें।

इसके अलावा मैं यह भी कहंगा कि कलकत्ते में इतने बेंगुनाह मुसलमान मारे गये और आपने इन्सानियत को देखने की कोशिश क्यों नहीं की । अनर यही आपकाः रवैया रहा तो जिस तरह मुहम्मद तुगलक को ग्रभी तक नहीं भुलाया जा सका जिसने दिल्ली से दौलताबाद सबको ले जाने की कोशिश की थी उसी तरह से पण्डित नेहरू को भी नहीं भूलाया जायेगा जिनके राज में कौग्रा हंस की चाल चलने लगा और उसका नतीजा यह हम्रा कि वह अपनी भी चाल भूल गया श्रीर हंस की भी चाल नहीं चल सका । एक तरफ तो आप सोशलिस्टिक पटर्न लाना चाहते हैं जिससे गरीबों का भला हो ग्रौर दूसरी तरफ जो सरमायेदार हैं उनको भी स्नाप छट देते हैं। जो भी स्नाप करना चाहें करें लेकिन सब से पहले अपने गरेबान में मुंह डाल कर देखें कि आपने खद कितने जल्म किये हैं। ग्राप ग्रपनी संदी पर बैठे रहिये, हमें इसमें कोई तकलीफ़

## 4359 Budget (General) [RAJYASABHA]

## [श्री स्रजुंन अरोडा]

नहीं है । लेकिन ऐसा कोई ग्रन्याय नहीं कोजिये जिससे ग्रापकी यह गहियां छिन जायें ।]

SHRI RUTHNASWAMY M. (Madras): Madam Deputy Chairman, the Finance Minister's Speech, which he made in the ottier House when he introduced the Budget proposals for this year, reveals a crisis of conscience, in his financial and economic conscience. It seems to reveal a soul divided within itself, between that part of it which belongs to the man, who in early life, through individual initiative and enterprise, carved out one of the great commercial careers of Madras, and that other part Which belongs to the man, who late in life, fell a victim to the meretricious charms of a painted old lady, 'Socialism'. If not the words, at least the sentiment of the poet who was also torn between two loves when he wrote: "How happy would I be with either if the other fair charmer were away" animate his Budget. This ambivalence is evident in almost everyone of his budget proposals, the pull between the businessman and the socialist. He wants to give incentives to economic and industrial growth, but at the same time he suffers from the fear of giving too many concessions to business.

First, let us take the businessman in him. To favour the businessman he has proposed the abolition of the super profits tax and a reduction in the rate of tax on public companies engaged in specific industries like steel, chemicals, machinery, machine tools and plantations. Instead of the super profits tax he is imposing a surtax, which used to be levied at 50 or 60 per cent. On net earnings above 6 per cent, calculated on a very narrow dapital base, to be replaced by 40 per cent, levy on earnings exceeding 10 per cent, on a comparatively larger capital base. He has also proposed inter-corporate investment enjoying some tax relief.

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On personal taxation on income, at almost every level he has reduced the rates. He has substituted the Compulsory Deposit Scheme by the Annuity Deposit Scheme. He has also removed the Ceiling that was placed on the salaries of the Indian employees in firms. He has given relief to foreign companies in the shape of exemptions of royalties and technical fees. So far the businessman.

Now comes in the socialist. He has proposed a steep rise in death duties and gifttax and a high tax on capital gains and even on bonus issues. He has discriminated against distributed dividend. The estate duties are on a very high scale, from 40 per cent, at the level of Rs. 10 lakhs rising up to 30 per cent, at the level of Rs. 20 lakhs and more. He has reintroduced the expenditure-tax. Although it does not vield much revenue, it has, as a Member from Mysore, pointed out the other day, a psychological effect. This luxury expenditure of the rich people is creating a demoralising effect on the poor. They see their own poverty, and they see on the other side the huge expenses incurred by the rich on the occasion of weddings and other festivities. Out !this expenditure-tax should be assessed (by the income-tax officials looking at evidences of luxury expenditure like the large numbers of electric bulbs used to illuminate wedding festivities, like Jtihe numbtr of palatial houses owned by rich people, the windows, the doors and so many other evidences of luxury expenditure.

Then he has made certain proposals in regard to the evasion of income-tax. Evasion of tax takes place not only in India but also in England and the United States of America. It is the high rate of income-tax which leads to the temptation to evade just as high customs duties lead to smuggling. The Minister's proposals are, firstly, affirmation to be made by the assesse that his assessment is correct. Is the affirmation to be made on paper or on I oath before  $a_n$ official? The tax

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assessed by the assessee himself  $i_s$  to be deposited within a month, and the burden of proof Iks on the assessee  $i_n$  the case of suspected under-assesment. These proposals in regard to evasion require honesty on the pant of officials as well as honesty on the part of asses-sees. I wonder why the system adopted in England is not adopted by the Income-tax Department in India of offering a commission on the collection of income-taxes, especially on the collection of large revenue from income-tax.

Then, this self-assessment is peculiar to income-tax imposition. It obtain nowhere else. Regarding land revenue, the Collector or his assistant goes and inspects the crops and on his assessment of the value of the crops he levies the land tax. Why should it be left only in the case of income-tax payers that they should assess themselves? That again leads to all this evasion. If the income-tax authorities would look at the evidences, numerous evidences given by income-tax payers for the large incomes, the evasion of income-tax would be not so great as it is at pre^ sent. The whole history of evasion seems to confirm John Stuart Mill's assertion that income-tax is not so much a tax on income as a tax on the conscience of the people.

Then again, Madam Deputy Chairman, savings and investment are a sign and proof of the economic value of a budget. What is the history of savings in our country? We ifind that public subscriptions by ordinary private individuals to Government loans have been falling steadily. It is only insurance companies, banks and provident funds that mop up all the loans that are floated by Government. How eian jpeople save when there is not enough of money to save from? Death duties, estate duties and gift-tax mop up all the extra money that could go into savings;. Then where is the example of Government for the people to follow a programme of savings? Look at the public debt to which very little reference has

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been made so far during the budget debate. It has reached the grand total of Rs. 7,509 crores, and the annual interest to be paid on this is about Rs. 318 crores, which works out to one-sixth of the annual revenue.

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THE DEPUTY CHAIRMAN: Would you take *more* time?

SHKI M. RUTHNASWAMY: Yes, Madam. Ten minutes.

TEG DEPUTY CHAIRMAN: The House would sit foj- ten minute\* more or till he finishes.

SHRI M. RUTHNASWAMY: What is being done with regard to reduction of this huge debt? Only a token payment of Rs. 5 crores a year la provided. I wish to remind the HouM and the Government of Jefferson'\* warning in regard to public debt. He was speaking soon after America attained its independence just as we are now speaking after our independence:

"Public debt is the greatest of dangers to be faced. To preserve our independence we moist not lot our rulers load us with public debt If we run into such debt, we must be taxed in our meat and drink, in ->ur necessities and comforts, in our labours and our amusements."

This prediction has been proved almost to tha letter in the case of India. Look at the load of indirect taxes that are placed upon the common people. The total amount of indirect taxes comes to Rs. 1,100 crores, whereas at the other end the amount of direct taxes comes only to Rs. 676 crores. No relief has been aiven to the indirect taxpayer. Kero-«>ne oil, sugar, matches, textiles, all these commodities which are used by the common man. still carry the old excise duties. There is no relief to the consumers. The Minister's argument is that if any relief is given, it will go only to the middleman. Government say that they are not able to provide that, that any relief in

[Shri M. Ruthnaswamy.] regard to indirect taxes will not go to the consumer. That is an argument against all future relief in regard to indirect taxes.

In. this connection, may I also aay bow much relief the pensioner requires? His is a permanent income and it cannot be increased, and if relief is given, it must be given also to the pensioner who has no political pressure to exert. I hope and trust that fallowing the sympathetic policy of the Finance Minister announcing a certain rise in the rate of pensions. he will continue that sympathetic programme, and especially give relief to the pensioner from the burden of commutation amounts which he has to pay; even after he has finished paying the whole amount of the commuted income, he still goes on paying till he dies.

And what has the Finance Minister done about the great sources of revenue, reduced namely. expenditure? Government itself should set an example by exercising thrift in expenditure. A laudable reduction has been made in the year 1963-64 when the administrative expenditure was reduced to Rs. 80.40 crores. But again in 1964-65, it is to rise to Rs. 81 crores. And when one criticises the growth in administrative expenditure, one is told that it is in keeping with normal growth. There is no growth in Hhe economy of the country but there is a steady growth in administrative expenditure.

And then there is that white elephant, the Planning Commission, with its palatial stables, its paraphernalia, its huge number of retainers; it almost looks like the Mysore Dussehra Durbar procession but without any of the colourful effect of the Durbar procession. The Planning Commission is costing Rs. 1 crore per year and with all that they produced 2 to 3 per cent, of agricultural growth. Madam Deputy Chairman, all this huge expenditure, the little relief given to th\* consumer, the soaking of the rich, all this is due to the double-edged philosophy which underlies this Budget, namely, some encouragement to industrial growth but at the same time some paltering to socialism. It is a case of divided loyalty in the case of the Finance Ministers as well as the whole Government. They wanted to achieve social equality and at the same time increased productivity. It is not possible, socialist distribution can come only after production has been increased, and as long as the Finance Minister or any government is divided between socialism on the one side and economic prosperity on the other, there will be the same defect in the Budget. It is only when the Finance Minister aims at economic progress, pure and simple, without any ideology, without any 'ism', without any strings of ideology or 'ism' attached to it, can we look to the Budget of the Finance Minister for the promotion of undoubted economic prosperity.

THE DEPUTY CHAIRMAN: The House stands adjourned till 2-30 p.m.

The House then adjourned for lunch at thirtyfive minutes past one of the clock.

The House reassembled after lunch at half-past two of the clock, THB DEPUTY CHAIRMAN in the Chair.

श्री गोडे मुराहरि (उत्तर प्रदेश) : मैं ग्राप से यह ग्रजं करना चाहूंगा कि संसद भवन के बाहर लाखों लोग ग्रपना दुखदर्द ले कर ग्राये हुए हैं, सारे हिन्दुस्तान से ग्राये हैं। इसलिये १० भिनट के लिए इस सदन को एड्जनं कर दिया जाय ताकि सदन के मेम्बरों को इस बात का मौका मिले कि वे जाकर उन लोगों का दुखदर्द सुन सकें।

उपसभापति : इस तरह से यह हाउस एड्जर्न नहीं हो सकता हैं । आप बाहर जा कर मिल सकते हैं । श्रीमती गोपीदास । کری بهارے ال کریل داخالب»: آپ کو ان کی چیٹے پکار اور الکر فکو درہ کو سللا جاهلے -

†[श्री प्यारेलाल कुरील 'तालिब': धाप को इनकी चीख पुकार प्रौर उनके दुख दर्द को सुनना चाहिए ।]

THE DEPUTY CHAIRMAN: Order, order, Mrs. Devaki Gopidas; please begin.

SHRIMATI DEVAKI GOPIDAS: (Kerala): Madam Deputy Chairman, . . .

उप सभापतिः मैंने कहा कि जो जाना बाहता है वह जा सकता है ग्रोर हाउस चलेगा।

میں <u>بہارے کل کریل دنطالب ۲۰ میں</u> میں هاوس بے درخواست کرونکا کہ مالیہ مدسیہ لوگ سولم جا کر یاہو لوگوں کی دکھ بہری کہاتی جو کے وہ سلیس - میں آپ بے نہیدن کرونکا اور بہت افب نے یہ کہلا چاھکا اور بہت افب نے یہ کہلا چاھکا کر لئے اذ جرے کر دین تاکہ اس سفی کے لئے اذ جرے کر دین تاکہ اس سفی کے لیے اد جرے کر دین تاکہ اس سفی کا موتمہ مل ہے -

†[श्री प्यारेलाल कुरील 'तालिव' : मैं हाउस से दरख्वास्त करूंगा कि माननीय सदस्य लोग स्वयं जाकर बाहर लोगों की दुखभरी कहानी जो है वह सुनें । मैं आपसे निवेदन करूंगा और बहुत घदब से यह कहना चाहता हूं कि आप इस हाउस को थोड़ी दैर के लिये एडजोनें कर दें ताकि इस सदन के लोगों को भी इनका दुख ददं सुनने का मौका मिल सके 1] THE DEPUTY CHAIRMAN: Order, order, you must not take advantage of the Chair's leniency.

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†[श्री प्यारेलाल कुरोल 'तालिब': मैं ग्रापसे दरख्वास्त करता हूं कि ग्राप भी जांवे ग्रोर हम प्रोटेस्ट के तौर पर इस हाउस से बाहर जाते हैं।]

THE DEPUTY CHAIRMAN: I hav« told you, if you want to go . . . (*Interruptions*) Order, order, you must sit down when I stand. Please sit down. I have said that those who are interested in what is happening outside the House may go there and do what they like, but the House shall not adjourn and the House shall carry on with its business. I have called Mrs. Devaki Gopidas. I do not want a word more on the subject raised.

Shrimati DEVAKI GOPIDAS: Madam Deputy Chairman, I stand here to support the Budget. Our Finance Minister has done well and cleverly managed in facing the dual demands of defence and development, and for that purpose raising the finances necessary for strengthening the defence of our country, at the same time accelerating and intensifying the process of economic development. With the limited resources available and without imposing any fresh taxation, the Finance Minister has succeeded in presenting a balanced Budget. At this juncture, when our freedom is threatened by two ruthless enemies at our gate, as a perpetual menace, strengthening our defence Is the most important and pressing pro-

t[ 1 Hindi transliteration

## 4367 Budget (General) [RAJYASABHA]

[Shrimati Devaki Gopidas.]

blem. At the same time we have to go ahead with our economic development programmes for maintaining our strength by catering to the well-being of the people. Our Finance Minister deserves congratulations fo<sub>r</sub> setting apart 718 crores of rupee<sub>s</sub> for Defence Services without in any way hampering the expenditure on the civil side. Even this amount is not sufficient.

It is a fact that our revenue has shown signs of buoyancy as it has increased from 190 crores of rupees to 2,000 crores now. But we have to realise that this is achieved at the expense qf the common man who is ultimately bearing the brunt of all levy, which fact we should not forget. I am sure our Finance Minister, a man of the masses, will find ways and means to lesson the burden over the common man and help raise their' living standards in conformity with our onward march towards a socialist pattern of society. From this perspective let us examine the Budget proposals. Comparatively this Budget is a firm step forward in that direction. The only disappointment is that we expected a few more further steps in this direction from Shri T. T. Krishnamaehari, our Finance Minister. Perhaps, as a prudent man, his idea is to go slow on firm steps.

Our Finance Minister is reputed t° be very clever and intelligent, and that is amply proved by the clever manner in which he. has framed this Budget. It is interesting to note that the first reaction of the public  $t_0$  the Budget was much more favourable as a welcome Telief to the limited income group of the community as there are no fresh tax proposals. But after chewing and digesting it the mistake is realised that this Budget is aimed at encouraging economic growth especially in the corporate sector, to give

encouragement to the private sector and to the industrialist, and not to give social justice to the people-may be intended as the most feasible step towards further development. On proper study we could find that the whole tax structure is not rationalised in such a manner that the burden will not fall on the common man. So far as the lower middle class and the peasantry are concerned, apparently no concession is given excepting a dearness allowance of two rupees to employees and no fresh taxation, so much so that this Budget is a bit deceptive. The Finance Minister has seen his way to providing reliefs where he has felt that the cause of corporate expansion and personal savings will be best served. Yet the overall effect is likely to prove less beneficial than it should be. Reducing excise duty is meant to be bensficial to the consumer. But in a scarcity economy the benefit will never be passed on to the consumer whilek the increase would certainly pass on to them.

whole-heartedly welcome the T abolition of the Compulsory Deposit Scheme. It was a burden on the common man. Here I am reminded about the difficult and ridiculous position of those youngsters selected for employment under the Posts and Telegraphs in the Compulsory deposit Scheme. . They were selected, given training, and a few were appointed. These boys and girls, who were in the colleges, came out with the hone of entering Central Government Service. After undergoing all these troubles, they are nowhere now. They were selected on the basis of merit. I take this opportunity to request the Government to accommodate them in the Posts and Telegraphs, or any other department.

The Finance Minister has initiated a probe into the monopoly pattern and concentration of economic power by

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4369 B\*dget (General) [1JMAJL1M4J appointing a Commission of Inquiry. It is a welcome move if he means f go far enough and fast enough.

Then the Finance Minister has tried to reform the structure of personal taxation so as to bring down the incidence of tax at different income levels. Of course, this is with the objective of encouraging personal savings. A modest move towards encouraging personal investment for security is initiated by according generous treatment to contributions to life insurance and provident funds. In my view a proposal of compulsory insurance scheme with provision to pay the premium from rebates on annuity or dividends is sure to benefit both the depositor and the Government alike, and is sure to get good response.

The new Surtax on companies calculated on a wider capital base and providing concessions to priority industries is a considerable improvement on the Super-Profits Tax which it replaces.

The reintroduction of dividend-tax on profits distributed with suitable exemptions, of course, is in tune with his scheme of economic incentives and Is a welcome measure. Exemption of all inter-corporate dividends from super-tax and exemption of private -companies, especially Section 23A companies, from compulsory distribution of dividends enable building up Of reserves and investments, and it is sure to help development of industries by further investment.

The Annuity Scheme is advantageous to those whose income is above Rs. 15,000 and whose income is declining.

The introduction of the gift-tax and the expenditure-tar «r» meant to regularise income and earning level by discouraging spending and securing the social purpose of reducing the size Of fortunes and accumulating wealth With the idea of passing on from one

generation to another. The aum total is if one can earn, one has to pay income-tax and super-tax. If one saves, one has to pay wealth-tax. If one spends, one has to pay expenditure-tax. Give a gift and pay gift-tax. If one dies, one has to pay death duty. Then the big question is what incentive there is for an honest man to work and earn excepting our accepted philosophy.

An"लोका समस्ताः सुखिनो भवन्तु"

we could expect utilisation of more money, the excess money being spent *on* humanitarian and philanthropic activities as the aftereffect.

Regarding expenditure-tax, how potent an instrument it turns out in practice to restrain expenditure remains yet to be seen or will *it* expel more money from the national accounting system? In other words, whether the remedy is worse than the disease is to be proved.

We find evasion of tax to a high degree. Hence tightening of tax laws to cheek widespread evasion is essential. Still the proposed powers to the tax department are so sweeping and uncircumscribed and the penalty provisions for alleged concealment in which the onus is shifted to the assesse to prove their bona *fides* so arbitrary that they constitute a dangerous extension of bureaucratic power. I doubt whether it is a proper remedy consistent with our fiscal and other provisions; whether it is against the provisions of the Penal Code is yet to be seen. Often it may cause harassment to innocent people without any pull and may drive away honest and respectable persons from this field.

When talking about tax evasion I would like to bring before the Government how goods are sold without bills to dupe the Government in spite of the introduction of 'C forms to record the sales for the sake of assessment of salestax. There  $ar_e$  many cases where business is being transacted without bills, especially in in-

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[Shrimati Devaki Gopidas.] ;er-State sales where the producers uid the dealers on the plea of sending to their own branch office, stock the goods and sell the goods without bills. The best remedy for this is to levy higher percentage of sales-tax at the original point only.

Another provision that is sure to create difficulties is that a person must file his return and pay full tax within 30 days or else pay a penalty of 50 per cent., is not at all practicable. Without obtaining the goods at destinations nobody could issue the 'C form for filling the return. For goods despatched from Kerala, say, to Jul-lundur or Ambala, it usually takes not less than li to 2 months to reach. Therefore, it is quite impossible for anybody doing business excepting provision shops or stationery shops to file the returns within a month and pay the tax

One point I would like to stress upon is about the necessity of economy in spending. It would do more benefit to examine the scope of economy in the use of these resources. The Finance Minister could easily have refrained from adding to the burden if he had only cast about far larger economies in governmental expenditure. Economy in expenditure implies, of course, not merely a cut in overall expenditure but a more economic use of resources. Wastage, leakage and extravagance in dealing with public funds have increased along with our expenditure on defence and development. In the reports of the Public Accounts Committee and the Estimates Committee we could find severe criticisms to this effect. But still the same mistake is repeated and perpetuated. I hope the Finance Minister will devise some way by which the findings of these reports are made more effective and a fear must be instilled In those who are responsible.

Governmental machinery should not be a white elephant. We could Me Instances both at the Central and the State level where officers about to retire are sent abroad for higher training courses. On the eve cf retirement officers are sure to make s> big tour throughout the length and breadth of the country or, if possible, a world tour. Is it for the benefit of the common man?

The affairs of the Government-owned undertakings are ridiculous. The working of the State undertakings, as revealed, does not suggest that the Government has employed the re-soures to get the maximum benefit. For a large investment of Rs. 806 crores at the end of 1962-63, not only-there is no profit but it has resulted in a net loss of Rs. 9.14 crores. Wasteful expenditure must be curtailed and more profitable use *ol* funds ensuring maximum return should be essential and urgent.

We are proud of being an independent nation. To my mind, we are not it to pose ourselves as an independent and democratic nation unless and until this unemployment problem is solved and a general rise in the standard of living is achieved.

Another thing is that we are not utilising the man-power resources properly. Raising of living standards is one of the aims of the Third Plan. A recent statement shows that 60 per cent., of India's population spends less than Rs. 25 a month and about 30 to 35 per cent., less tian Rs. 15. Even after fourteen years of planning suppose we see under-fed and neglected and unhealthy children with swollen bellies and men and women clothed in rags with anxious looks and worry writ large om their foreheads, well we have to think a while and find solutions. Without solving such urgent and pressing problems we cannot progress in the right direction, however loud we may be in our profession of socialism, equal rights and all that.

One very important point that would ]Ae to stress u regarding the

Ι

need of intensifying the child welfare activity. ChiMren in our country have yet to e regarded at least as important as industrialisation ui agricultural production, if not more. Our Prime Minister has often laid emphasis on children being tomorrow's leaders. We have to realise that it is on them that the future glory of our nation depends. Child welfare activities are to be aimed at developing the child to be a useful Regard-tag child citizen. welfare activities we are nowhere even though the Council of Child Welfare and Social Welfare Board have focussed their attention in that direction. We have not yet reached a fringe of the problem. The Council of Child Welfare with its old and defunct committees, both \*t the State and district levels, u not in a position to do much. I am so sorry to say that there is no proper co-ordination and understanding between the different agencies doing something in this line. Whatever little the Social Welfare Board is doing is not getting full sympathy and support from the State Governments. If we are aspiring for better days, it is Imperative that we have to give due care to the mental as well as physical health of our children. Today most of the children are not at school but employed to mitigate to some extent the poverty of their parents, it is a disturbing fact in India that most of our young persons who fhcuM be at school undergoing a professional training are at work in every sector of economic activity, in fields, quarries, mines, factories and offices. According to an official report "often factory premises are crowded with children ranging from 3 to 12 . . . In several cases children who *»ie* hardly 8 or 10 are certified to having reached 15 years of age. Guarded investigations on the snot revealed thai age certificates eould be had on payment of Rs. 2 or Rs. S oer child" la it not shameful? We have enough iegislation for preventing such misdeeds. It is

not the dearth of laws or regulations on the Statute Book but It is the machinery to implement and enforce that is lacking here.

Madam, fourteen years in a nation<sup>\*</sup> life is a small period, but in a child<sup>\*</sup> or, for that matter, a man's life it is a long period. Child welfare is not a matter for a few charitable institution<sup>\*</sup> or philanthropists alone. Children can begin to receive s better deal where there is overall development.

TOT DEPUTY CHAIRMAN: Yon have taken 20 minutes. You must wind up.

SHRIMATI DEVAK1 GOPIDAS: I would. Regarding the rising price level and agriculture I wanted to s\*y something. But since there is no time, I am not going to stress it. But I would just like to stress a few points about the local needs. When we are stressing panchayati raj and local-self government the role of Information and Broadcasting the Department has become very important. As I said during the last Budget Session. we have a radio station the relay from which cannot be heard more than 30 miles away. We were clamouring for a strong station but it is vet to come. I would request the Government to this point consider and make arrangements for that.

Regarding the unemployment and utilisation of manpower resources in Kerala, I had also stressed during the last Session but we are improving a bit in industrialisation. Still the second shipyard and phytochemicals which are the only projects sanctioned for Kerala in the beginning of the Second Plan have not yet started. I would request the Government to consider all these matters and I hope the Budget will receive the acclamation of the whole House. Thank you.

THE DEPUTY CHAIRMAN: The list i\* long but I will leave to the hon.

- speakers' good sens\* about the length of their speech\*\* Shri Sri Rama
- ' Be\*!y.

SHRI N. SRI RAMA REDDY: Madam, I rise to give my wholehearted support to the Budget. It has been received in the country as a Budget of great vision and perspective and as one where the needs of defence and development of today and our democracy and also socialism have been fully taken into consideration. With regard to the actual revenue and expenditure, we have seen that the total revenue is Rs. 2.095 crores and our total expenditure is Rs. 2,041 crores leaving a surplus of Rs. 54 crores. This is a welcome feature of our Revenue Budget. Therefore, for the first time, a sizable surplus of Rs. 54 crores has been left which wiU go into development. Therefore, it is a very happy symptom of the Budget and the sound finances of our country.

With regard to the Capital Budget, the capital expenditure stood at Rs. 970 crores, net loans and advances stood at Rs. 543 crores and Miscellaneous at Rs. 16 crores giving a total Capital Budget of Rs. 1,529 crores which is proposed to be met as follows:

Surplus from Revenue Account— Rs. 54 crores.

Additional taxation—Rs. 40 crores.

- Net public borrowing, both internal and external—Rs. 738 crores.
- Unfunded Debt net, including annuity—Rs. 206 crores.
- P.L. 480 and other deposits and advances—Rs, 405 crores.

Deficit-Rs. 86 crores.

This is also another very welcome feature and this Rs. 86 crores of deficit Budget is a thing that has to be welcomed. This again shows the healthy state of our finances. I have already stated that a revenue surplus is a 4376

very happy feature. It is also surmij-ed in knowledgeable quarters, that there may not be need even for this Rs. 86 crores of deficit financing. This again is a very happy feature. The Budget as a whole has to be judged, according to me, on certain criteria. What are the criteria? I would pose the following criteria for judging the Budget as a whole. Firstly, the Budget has to be considered as an estimate of Revenue and Expenditure. I would like to put the Budget of the Finance Minister to a particular test and I would like the Budget to be tested under the following heads:

- (1) As an estimate of Revenue and Expenditure;
- (2) As an instrument of tax reform;
- (3) As a means of stimulating growth;
- (4) As a way of elimination of disparities;
- (5) As a way of cutting down monopolies;
- (6) As a means to reduce prices;
- (7) As a relief to the hand-pressed lower and middle-income-tax paying groups.
- (8) As a means to create an atmosphere for a bolder programme of investment and expansion; and
- (9) As a means to stimulate capital market to react to this growthoriented Budget.

Therefore in the very brief time that has been allotted to me, 1 would like to go into the merits of this Budget under the heads I have just enumerated. I have already said with regard to the first point, that there is a sizable surplus of Rs. 54 crores. This is a healthy symptom of our finances. The principle that the Revenue Budget should contribute to the Capital Budget for development

done. The problem has been

Having said that much with regard to the tackled at its very root. The reduction of first question, I say that the Finance Minister tax on inter-corporate dividends is has come out in very brilliant colours on this another important measure which helps in score. With regard to the second point, with the investments. By introducing dividendregard to the Budget as an instrument of tax tax he is reform also, he has come out in very good reinvest the profits in industries. colours. Probably on this score also he has dividend-tax has been very much hated but I got very high marks according to me.

SHRI N. M.' LINGAM: All colours of a rainbow.

SHRI N. SRI RAMA REDDY: income tax structure has been simplified and I welcome this measure also. very much. It is not only my opinion. The entire press, the public and the industrialists are saying that it is very Therefore, the tax much simplified. structure is much more rational. Secondly has been the much-hated C.D.S. removed, though it has been substituted an Annuity Scheme for certain me groups. Thirdly, the superby income profits tax which was coming in the way of savings and much more investment, the corporate sector, has been in removed and in its place the surtax has been introduced. With regard to indirect taxes, there are not very many changes. The changes that have been brought about are very few and they may not matter very much at all. Therefore the simplification of the tax structure in the country on a very rational and scientific basis is a new feature of this Budget.

In regard to considering the Budget as a means of stimulating growth, this is the most essential aspect of the entire Budget. On this score also the experts say, and I go by what most of the experts say in the press and in public, that the stimulation of economic growth has been very much accelerated of the Budget proposals. on account The major change brought about is reduction of the corporate tax on specified basic industries like cement, and fourteen other steel. coal industries. This is a

encouraging companies to The for myself feel that he has in his view the question of re-investment of the dividends the industrial projects of the the in corporate sector. Therefore with this

has done it. Therefore I very object he The much congratulate the Finance Minister

> With regard to total Plan the expenditure, for the year 1964-65 it is put down at Rs. 1,984 crores which is Rs. 333 crores more than that of the previous year. This increase is said to be meant mainly for agricultural development of country. This again leaves a large the for the development of agriculture part which is a very great necessity at the present moment. In the first two years of the Plan agriculture fared very well. I would like to sound here a note of warning with regard to this. Mother earth is not a cash counter where you throw cash and expect a return but even so this can be illustrated. During the First Plan we only spent annually Rs. 42 crores. Our agricultural production increased by 2.8 per cent. During the Second Plan Rs. 54 crores we had spent annually on agriculture and the production rose again by 4 per cent. During the Third Plan in the first year there was an increase of 250 per cent, in outlay but there was a small rise in production in agriculture of 1.5 per cent. only. During the second year of the Third Five Year Plan there was a 350 per cent. 3 P.M. increase in the figure of outlay and the return is only minus 4 per cent. In these two years of the Third Plan, in toe second and third years, it is no better. With regard to expenditure, there has been an increase of Rs.267 crores

[Shri N. Sri Rama Reddy.] or so but ultimately there will be a setback in the figures of production in the last year of the Third Plan. This is the state of affairs. Therefore, we cannot believe that it is money and money alone that will produce agricultural articles, that money alone will give you increased agricultural production. New techniques ar<sub>e</sub> necessary and a new approach to agricultural development is necessary. I do hope and trust that proper attention will be given to this aspect also by the concerned Ministries.

The fourth test that I have is that the Budget should be a means of eliminating disparities. This is an important aspect. We have swom by democratic socialism for this country and if our Budget does not reflect this philosophy of the ruling party to which I have the honour to belong, probably it would be a failure. But according to me, even this point has been taken into consideration fully by this Budget. It might be that all the rich people have not been eliminated by one stroke of the pen of f Finance Minister here and now, still they are proposed to be eliminated, probably very shortly. The estate duty, it was said by some people, has brought in only an extra income of Rs. 3. crores. But I reliably understand that one individual has got at present Rs. 3 crores by himself which he has to deposit. Therefore, under this law all those who have Rs. 20 lakhs properties have to pay 85 per cent, of their wealth as estate duty. This is the position with regard to estate duty. If this is not socialism, what else is socialism? Is cutting off heads socialism? Is the burning of property of others socialism? We shall leave all that to other parties. We shall go by the constitutional methods. The gift-tax has been there. About this gift-tax everybody knows and so I need not repeat anything about this tax. There is the reintroduction of the expenditure-tax and those who now spend more than Rs. 38,000 nave got to pay the expend!ture»tax.

SHRI N. M. LINGAM: If you spend Rs. 36,000 on an election?

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SHRI N. SRI RAMA REDDY-. I do not know. You may ask the Finance Minister. The wealth-tax has been introduced, and also there is the capital-gains tax. There are these five measures which are very very important measures, and according to one assessment, Madam, these taxes in the course of a generation, will completely wipe out all the big men and equality is going to be established in this country, though they may not do so immediately. Therefore, this matter of elimination of disparities has been given its due consideration and we have no quarrel with that, the philosophy of the ruling party has been upheld by the Finance Minister. He has not allowed it to go underground as has been unfortunately criticised by some hon. Members of our own party.

As for cutting down monopolies and using the Budget as a means of cutting down monopolies, there is no magic by which one can do it here and now. Therefore this Monopolies Commission is going to be established. It will go into the whole question in respect of the wealth concerned, in respect of the management, in respect of the managerial skill and so on. All these aspects will be gone into thoroughly and scientifically. Also suitable laws are proposed to be drafted and these are going to be brought before this House. What more should be done? This is a democratic country and we\* cannot do things as people in the totalitarian countries do. We have to follow certain procedures, we have to follow the constitutional procedures. We have a constitutional elected government and it has got to approve of the measures and certain procedures ar<sub>e</sub> necessary. Therefore, I congratulate the Finance Minister-and happily he is coming into the House just now -I congratulate him on having thought of this Monopolies Commission. It has great significance for removing entirely, lock, stock and barrel, the monopolistic system which has been existing here

This is my fifth point and on this score also the Finance Minister secures distinction marks and I congratulate him.

SHRI C. D. PANDE (Uttar Pradesh): You mean to say 80 per cent, marks? Your marking is liberal.

SHRI N. SRI RAMA REDDY: The sixth test is that the Budget should be a means to reduce the prices. Here there is room for a little criticism. Of course, production cannot be controlled completely by the Finance Minister or by this Parliament or by anybody. We have not had sufficient production and prices have been rising. That is due to various failures and also due probably to some of the past laws of this country. But he has tried to set things right. Deficit financing primarily has been reduced to Rs. 86 crores. Even that may not be required if there is sufficient buoyancy in the taxes and industrial production. First of all inflation on that score has been cut down to that extent. But other positive measures with regard to the controlling of prices are not there. He thinks that for foodgrains he will introduce controls at strategic points. I do not know what he has in mind. 1 want to tell the Finance Minister, now that he is here, the agricultural commodities he may bring under control, but at the some time with regard, to other commodities which the farmer requires, is he thinking of procuring them and supplying them to the farmer at cheap rjates? If the Minister does not do it and if the farmer has to buy his clothing and other things that he requires, at higher rates and still you want him to produce agricultural goods, then I and afraid it is the farmer who will be hard hit I want to sound a note of warning to the hon. the Finance Minister and say that if he want3 to control foodgrains prices, he should make arrangements to meet the other requirements of the farmers and make them available to him at equally cheap rates so that he may not suffer and there may not 03 unbalance in the economy as a whole. Thm price

structure should be stable to all *^aa* people at all the levels. That is my humble suggestion

Next I come to my seventh point. I am hurrying on so that I may not be accused later on of having taken more time than I should.

THE DEPUTY CHAIRMAN: Is this your last point?

SHRI N. SRI RAMA REDDY: My seventh point is that the Budget should give relief to the hardpressed lower and middle income groups. I feel to these people the Finance Minister has done full justice. First of all the Compulsory Deposit has removed. He has reduced the tax as **u**ch for the lower income groups. For those drawing Rs. 5,000 annual income, it has been reduced and all of them are joyful. SimOarly, for persons between the incomes of Rs. 5,000 and Rs. 15,000, they have a take-home pay than what they had before, and on that ground also we have no complaint. The Finance Minister has done full justice in the matter of giving assistance to those who are drawing below Rs. 15,000 annual income and therefore on this point also he has done justice.

On the subject of prices the hon. Finance Minister has scored only about 50 per cent. On the other points he has scored first class or distinction marks, but on this subject of prices he has only just passed.

SHRI C. D. PANDE: That means 33 per cent?

SHRI N. SRI RAMA REDDY: I would say 35 per cent, just the pass mark though in all the rest he has scored 80 per cent.

As regards the eighth point, namely, of the Budget being the means to create the atmosphere for a bolder programme of investment and expansion, let us see if this has been done or not. According to me, this has been done and the Finance Minister has done it marvellously well. The substitution of super pro-

[Shri N. Sri Rama Reddy.] fits tax by the surtax substantively reduces the burden on the corporate sector and therefore, the possibilities of more capital formation are there.

SHRI C. D. PANDE: Mr. Reddy you ■eem inclined to pass everybody?

SHRI N. SRI RAMA REDDY: The importance of the favourable psychological effect that this creates for bolder programmes of investment and expansion should not be minimised.

The tax on equity dividends is a circumstance which works against this atmosphere in some respects.

Finally, as a means to stimulate capital markets to react to this growth orientation, there are some proposals. There is the invitation to foreign capital to invest in this coun try. On this I need not say much be cause the hon. Minister himself has said enough on it and other hon. Members also have dealt with this aspect. I welcome this because he says that the burden of our debt services and interest charges will be about Rs. 850 crores in the Fourth Plan and even in the Third Plan it will be Rs. 385 crores or roughly Rs. 400 crores. This is an enormous Bum. If we compare all this sum that we have to pay in the matter of debt services interest charges and so on, we feel if some amount of dividend and other things go out of this coun try due to this foreign capital, it would not matter. Therefore, there is sufficient room still left in favour of the economy of our country. .1 welcome, therefore this participation of foreign private capital in industry because we cannot industrialise our country without foreign aid. What we can achieve in one or two Plans with foreign help, we will take centuries otherwise. We are running against time. Therefore, I wholeheartedly welcome this. With a view to creating confidence in the foreign markets I would like to say that the entire

Parliament must completely agree with the Finance Minister in the open offer he has made for the foreign countries.

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THE DEPUTY CHAIRMAN: You have taken over twenty minutes.

SHRI N. SRI RAMA REDDY: Yes, Madam. I am closing.

I would now like to say a few words more. I would like to ooint out that the Finance Minister must make a proper assessment of the civil expenditure of the country. ,It is going up enormously and is Rs. 181 crores more than what it was during 1963-64. My suspicion is that there is a lot of wasteful expenditure which has got to be checked. The administration must be streamlined and we must find out the loopholes and the weaknesses in order to save not only this sum of Rs. 54 crores but much more, which is needed badly for developmental purposes. I should think that the Finance Minister must pay particular attention to this aspect of the problem. He has also mentioned about the public sector undertakings. Shri Ashoka Mehta, the Deputy Chairman of the Planning Commission, has said a ten per cent. return on the capital invested in the public sector undertakings is a sine quo non of progress. If there is no profit, it only shows the moribund state of affairs. Profiteering is different from profit. People who know something of economics say that profit is the most important aspect of everything. The public undertakings must yield profits.

Madam, the performance of the public undertakings has become very poor and deplorable. I have the figures analysed with me but since ,T have no time, I would not like to go into them. I would request the Finance Minister to go into the problem of public undertakings very thoroughly and put them on a very sound basis. Wherever there are weaknesses. such weaknesses must be eliminated. That is the most important thing. The Government *ot* India being the biggest entrepreneur it must take care to see that it is capable of producing all the capital required for its own development but also contribute to the general exchequer. This is the state of affairs in Russia which the Finance Minister has clarified. Therefore on that ground, you need not quarrel with this.

THE DEPUTY CHAIRMAN: You have taken twentyfive minutes.

SHRI N. SRI RAMA REDDY: I am concluding, Madam.

THE DEPUTY CHAIRMAN: You are trying to conclude. You do not conclude.

SHRI N. SRI RAMA REDDY: I am trying to conclude, Madam. I would like to say whether the Finance Minister has passed or not.

The Budget is a brilliant exercise in financial matters but the important thing is that you must take the Budget as a whole, not in parts. It has a cleansing and refreshing attitude about it, a very reasonable and careful assessment of the needs of defence, development and our democratic socialism, all of which have been taken into consideration and a fine balancing of the various aspects of fiscal and monetary measures needed has been done. I once again offer my heartfelt congratulations to the Finance Minister and wish him all the success because he has passed in the first class and with marki of distinction to his credit.

श्री विमलकुमार मन्नालालजी चौरड़ियां (मध्य प्रदेश) : उपसभाषति महोदय जी, बजट पर जो चर्चा हुई है उस चर्चा को सुनकर योड़ा ग्राश्चर्य भी हुग्रा कि गये साल इसी सदन में जब श्री मोरारजी देसाई ने कम्पलसरो डिपाजिट स्कीम को प्रारम्भ किया था और एक्सपेंडीचर टैक्स को हटाने का प्रस्ताव रखा था तो हमारे कई कांग्रेसी सदस्यों ने तालियां बजा बजाकर उस बजट का स्वागत किया था। लेकिन ग्राज यह देखकर ग्राश्चर्य

होता है कि जब माननीय टी० टी० कृष्ण-माचारी जी ने कम्पलसरी हिपाजिट स्कीम को हटा दिया और फिर से एक्सपेंडीचर टैक्स लगा दिया तो हमारे कांग्रेस के सदस्य कहते हैं कि यह भी ग्रच्छा है। यह बात समझ में नहीं आती है कि उन्होंने अपने सिदाँतों को, अपनी धारणाओं को एक तरफ रख दिया है ग्रौर यदि शहनशाह दिन को रात कहने लगे हैं और रात को दिन कहने लगे हैं तो अन्य बन्धु अपनी बुद्धि का उपयोग नहीं करते हैं, उसी के अनुसार करने लगते हैं। मैं उनसे प्रार्थना करूंगा कि वे जो कुछ भी करना चाहते हैं अपने विवेक से करें। अगर वित्त मंती जी ठीक करते हैं तो ठीक कहें ग्रौर भगर बरा करते हैं तो उसको बुरा कहें। अगर वह इस तरह से करेंगे तो ज्यादा ग्रच्छा होगा ।

SHRI N. SRI RAMA REDDY: I refute it. I had vehemently protested against the C.D.S. and other measures of the Finance Minister last year. I vehemently protest and say that he is not telling the truth.

श्रीविमलकुमार मन्नालालजी चौरड़िया : मैं, उपसभापति महोदया, ग्रापसे प्रार्थना करूंगा कि हमारे मित्र श्री रामा रेड्डी साहब अपवाद स्वरूप अपने को छोड़ दें जैसा कि मैंने कहा भी है।

उपसभापति महोदया, मैं आपसे निवेदन करना चाहता हूं कि जब मैंने माननीय मंत्री जी का भाषण पढा तो ऐसा लगा कि मानो विरोधी दल के लोग भासन के पुराने कामों की जिस तरह से धालावना करते हैं उसको भी उन्होंने मात कर दिया । हमारे जो पहले वित्त मंत्री जी थे उनकी बुराई करना और स्वयं को अच्छा बताना, यह जो मनोवृत्ति हमारे वित्त मंत्री जी की है, वह गलत है । इस तरह की जो मनोवृत्ति है, वह देग के लिए तो घातक है ही, स्वयं कांग्रेस के लिये भी घातक है और इस तरह की परम्परा को हमें कायम नहीं करना चाहिये और इसको खत्म करना चाहिये । [श्री विमलकुमार मन्नालालजी चौरड़िया ]

दूसरी बात उनके भाषण में यह थी कि शासन व्यवस्था कैसे चले, इसके ऊंचे ऊंचे सिद्धांतों का निरूपण किया गया था भौर उसके अनुसार किस प्रकार टैक्स लगे, इस का भी निरूपण किया गया था ।

जहां तक पुराने कामों के झाले।चना का सवाल है उनमें से सबसे पहले मैं इस बात की चर्चा करूंगा कि जब हम बजट बनाते हैं तो इस बात का ख्याल रखते हैं कि हमारा कितना खर्च कहां कहां होगा धौर कितनी ग्रामदनी कहां कहां से होगी । इस बात का बजट में सही चिल्लण होता है । किन्तु हमारे जो बजट का अनुमान है बह इस प्रकार है :

राजस्व प्राप्ति में १९६१-६२ में १२ प्रतिशत, १९६२-६३ में १५ प्रतिशत का मन्तर रहा है जबकि यू० के० में २ प्रतिशत व १.७ प्रतिशत तक वैरिएशन रहता है। इस तरह से जो अत्यधिक फर्क हमारे अनुमान में होता है वह अच्छे बजट का द्योतक नहीं है। इसलिए मैं निवेदन करना चाहता हूं कि अगर वित्त मंत्री जी अपने प्रापको एक सफल मंत्री घोषित करना चाहते हैं तो कम से कम ऐसा बजट प्रस्तुत करें जिसमें यनुमान में भौर वास्तविक में भाषिक फर्क न हो।

उपसभापति महोदया, यह देखकर बहुत दु:ख हुम्रा कि सुरक्षा के संबंध में जितना रूपया रखा गया था, उसमें सुरक्षा के लिये कैपिटल एक्सपेंडीचर के लिए जो घन रखा गया था उसमें से ४३ करोड़ रुपये का उपयोग नहीं किया गया । एक तरफ तो हमारे देश में ग्राफत ग्राई हुई है और सदन रुपया देने के लिए तैयार है किन्तु हमारी इस सरकार में उस रूपये को उपयोग में लाने की क्षमता नहीं है । वह रुपये का उपयोग नहीं करना चाहती है अबकि सारे देश में आफत ग्राई हुई हें और यह जो परम्परा है बह बहुत ही गलत है ।

श्री ग्रर्जुन अरोड़ाः नायधानी से खर्च करती है।

श्री विमलकुभार मनालालजी चौरड़ियाः ग्राप १६६ राउज एवेन्यू झार्यं तव ग्रापको मैं समझाऊंगा ।

उपसमापति महोदया, सरकार हमसे टैक्स के रूप में पैसा लेती है और हम सबसे ग्रधिक अपेक्षा करते हैं कि हमारी सुरक्षा होगी लेकिन हमारे हवाई जहाज गायब हो जाते हैं और काफी धर्सा हो जाता है फिर भी उनका पता नहीं चलता है। सीमा में जो लोग रहते हैं उनके सिर के जपर हमेशा खतरा बना हुआ है उनके जानमाल को खतरा बना हन्ना है फिर भी हमारी सरकार रक्षा के कार्यों के लिए पैसा खर्च नहीं करती । क्या हम इसीलिए पैसा देते हैं, क्या आप हमारे ऊपर इसीलिए टैक्स लगाना चाहते हो कि हमारी सीमा क्षेत्र के लोग परेशान रहें, ग्रगर कोई हवाई जहाज गम हो जाय तो उसके लिए आपको कोई चिन्ता नहीं ? मेकमहोन रेखा तक माप सेनाएं भो नहीं भेज सकते ? यह जो परम्परा है वह ठीक नहीं कही जा सकती । श्रनुमान तो इतने विचित्र होते हैं कि खर्चे का जो भन्मान होता है वह ज्यादा से ज्यादा मांका जाता है ग्रौर जो ग्रामदनी का ग्रनुमान होता है वह कम से कम आंका जाता है। इन श्रांकड़ों के हिसाब से जो अनुमान हुआ था कि हमारे ऊपर कूल कितना टैक्स तुतीय पंच-वर्षीय योजना के प्रंतर्गत लगना चाहिये, उसके हिसाब से ११ सी करोड़ टैक्स होना चाहिये या ग्रीर इस प्रकार १ सो करोड़ रुपये का हमारा मूल लक्ष्य था लेपिन १६०० करोड़ इपये से अधिक यह माता गत वर्ष में ही हो चुकी है अर्थात् ६०० करोड़ रुपया ग्रति-रिक्त कर के सुल हो चुका है। इस साल के बजट प्रस्तावों में यह माला ग्रीर बढ़ जावेगी। वो दोनों तरफ आप मलग मलग ढंग से चलते

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है, यह मामला कुछ ठीक नहीं लगता । मप्रत्यक्ष रूप से यह जो जनता पर आप मार डालते हैं, इसते ऐसा नहीं कहा जा सकता किं**बजट मच्छा है।** 

**दूसरे श्रा**पने ब**ाया कि कॉमतों की बढ़ो-**तरी हुई है। कामतों की बढ़ोतरी के सम्बन्ध में ग्रगर हिसाब किताब देखा जाय तो जब से हमारे फाइनेंस मिनिस्टर टी० टी० कृष्ण-माचारी साहब पथारे हैं, उसके बाद से हो कीमतों की विशेष बढ़ोतरी प्रारम्भ हई हैं। मार्च, १९६३, से जनवरी, १९६४ तक कीमतें ७.२ प्रतिशत बढ़ गईं अवकि गत तीन वर्षों में ५ प्रतिशत बढ़ीं, लेफिन ग्राप धापनी प्रतिष्ठा में क्या कहते हैं :

"I have stated often	that	the
growth of the economy has		not
been commensurate with our		ex
pectations. The measures		we
have taken during the last		six
months have produced some		im
provement in the situation."		

पता नहीं ग्राप किसको इम्प्रुवमेंट कहते हैं। एक साधारण नागरिक की हैसियत से 🖣 यह केंद्र सकता हुं कि अगर किसी का बैंक बैलेंस बढ़ा है, किसी का ट्रेजरी में पैसा बढ़ा है, तो उसने मेरा मतलब नहीं है । किन्तु एक साधारण नागरिक की हैसियत से मेरा पाप पर यह चाज है कि छ: महोने के मन्दर ग्रन्दर हमारे खाटान्न की चीजों की और हमारे रोजमर्रा काम में आने वाली चीबों की कीमत बहुत बढ़ गई है भीर हमारे मंत्री जी कहते हैं कि अगर कुछ बुरा किया तो हमारे पहले मंत्री ने किया ग्रीर ग्रन्छा किया तो में ने फिया। यह नीति बहुत ग्रलत है कि माप स्वयं अपनी प्रशंसामें यह कह रहे हैं कि स्थिति सुधर रही है। यह झूठी प्रणंसा है। आप बाजार में किसी भो साधारण नागरिक से जा करके पूछ लें कि कपड़ा किस भाव का हो गया है, नेहूं किस भाव का हो गया है, शक्कर किस भाव हो गई, फिर प्रापको वास्तव्यिकता का ज्ञान हो जायेगा। ये जो कीमलें बढ़ी हैं, नया यही ग्रापकी संकलता का घोतक है ?

तो में यह नहीं मान सकता कि आपने स्विति सुधारी है। इस लिये व्यर्थ में मपने मुंह पपनी प्रशंसा करना शोमा नहीं देता।

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तीसरे भाषने कृषि उत्पादन में कनी की बात कही । कृषि का उत्पादन पहले १९६१-६२ में १.२ प्रतिणत बढ़ा था। फिर १९६२--६३ में वह उत्पादन ३.३ प्रतिशत घट गया जब कि हमने यह प्रपेका कर रखी थी कि तृतीय योजना तक हमारे यहां पर १० करोड़ टन ग्रनाज पैदा होना चाहिये। सब से बड़ा दुःख की बात यह है कि हमारा इषि प्रधान देश है, किन्तु हमारे यहां के निवासियों का चुल्हा जब तक प्रमेरिका से मनाजन मा जाय जल नहीं सकता। यह हमारे लिये गोभा की बात नहीं है । हमारे ष्लानिंग विभाग के इनचार्ज, भगत साहब यहां पर हैं, उनर्स कई दफा प्रार्थना की गई कि भ्राप काश्तकारों को उचित पैसा दीजिए, उनको इसेंटिव दीजिए, उनमें जो एक मनो-वैज्ञानिक कमजोरी है, जिसकी वजह से ब मधिक उत्पादन नहीं कर पासे हैं, उसको दूर कीजिए, लेकिन हमारे मंत्रो जी कहते हैं कि इसका हम प्रदाज नहीं कर सकते कि उनको कितना उचित मूल्य दिया जाय । हमारे उपराष्ट्रपति महोदय ने राष्ट्रपति का कार्य करते समय अभिभाषण में कहा या कि कृषकों को उचित मूल्य मिलना चाहिये भौर हमारे बिल मंत्री जी भी कहते हैं कि कृषकों को उचित मुल्य मिलना चाहिये, मगर हमारे बोजना मंत्री कहते हैं कि उचित मूस्य क्या हो, यह हम निर्णय नहीं कर सकते । कई तरह की बनीनें हैं, कई प्रकार के खेत हैं। हमारी प्रार्थना है कि माजिनल लैंड पर यह निर्णय करना होगा कि एक एकड़ में इतना उत्पादन होता है तो इतना खर्च होना चाहिये।

सरकारी रिपोर्ट, एग्रीकल्चरल सेवर इन्क्वायरी की रिपोर्ट में जो झांकड़े बताये गये हैं उनके मनुसार काश्लकारों की साम-दनी कम है मौर खर्चा ज्यादा है। बिहार में

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आगे आपने यह सार्टिफिकेट दिया है कि मार्वजनिक क्षेत्र में चल रहे उग्र गों मे ग्राशानुरूप लाभ नहीं हमा। जिनके दिमाग में यह् विचार घुना हुया है कि सब चोओं का राष्ट्रीयकरण किया जाय, मैं उनसे प्रार्थना करूंगा कि जो क्रभी सरकारी क्षेत्र में कारखाने चल रहे हैं उनको लाभवायक बनाने का आप कंड्ट करें। उदाहरण के लिये, यह जो। हमोरा हिन्दुस्ताने स्टील लिपिटिंड है उसमें हेवल ७४,३४,००० ह० का पाटा सन् १९६०-६१ में हुग्रा, सन् १९६१-६२ में बहु १६ करोड़ ४० लोख ही गया और सन् १९६२-६३ में बहु २३ करोड़े १० लोख हो गया । यह जो घाटे की स्थिति सार्वजनिक क्षेत्रों में चन रहे। है वह राष्ट्रायकरण को भावनाओं के लिये घातक सिद्ध हो रही है ग्रीर पहुं, संस्टूलिकरण, कहां ले जावगा, फिल दिशा में जे जायेगा और कहां ले जा कर देश की इयायेगा यह कुछ समझ में नहीं खाता है। टेग्नों ला, जन ताको गढ़ों। कमाई का वैसा इस तरह से आप खर्च कर दें यह कभी भा न्यायसंगत नहीं कहा जा 'सकता ।'

सिद्धान्तों के चर्चा करने से हो कुछ लाभ नहीं होगा। किसानों को यम दाम देना उत्पादन के लिये चातक होगा, खालो भाषण देने से और उनको उचित मुल्य दिलाने के लिये कुछ न करने से उत्पादन नहीं बढेगा । तो जैसा कि मैंने निवेदन किया, उस हिमाब से काम करेंगे तो ज्यादा अच्छा होगा। भाषण में वित्त मंत्री जी ने बताया हमको सिचाई के साधनों में, खाद के उत्पादन में, विजली के उत्पादन में वृद्धि करता चाहिये मगर ग्राज स्थिति यह है कि कहीं पानी है तो नहरें नहीं बनवाई गई हैं ग्रौर कहीं नहरे हैं ता पानी नहीं है, रिजस्वायर है तो कैनाल्स नहीं हैं, कैनाल्स हैं तो पानी के ग्राने के लिये जगह नहीं है, दिजली संरष्लस है तो दूसिफामेंग नहीं है प्रोर धगर दूसिफामेर है तो बिजलो को लाइन नहीं है ग्रीर इसलिये जो हमारे पास क्षमता है, सामग्री है उसका

## 4391 Budget (General) [RAJYA SABHA]

[अो विमलकुमार मन्न।लॉलजी चोरड़िया] आमदनी ४३४ रु० है ग्रीर खर्च ४७४ रु. है। मध्य प्रदेश में आय ३१० रु० भौर खर्च ४१० रु० हैं। मदास में भामदनी ३६४ रे० और खर्च ३७९ रु० है। पंजाब में ग्रामदनी ६०७ २० है भीर खर्च ७१८ २० है। मैसूर में मामदनी ३९६ रु० ग्रौर खर्च ४२९ रु० है। तो ऐसे कई प्रांत हैं जहां पर कृषि मज-दूरों की आमदनी कम है झौर खर्च श्रधिक हैं । हमारे स्वर्ण सिंह जी समझते हैं कि केवल स्वर्ण-कर्ज देने से लोगों की हालत ठीक हो जायेगी। लेकिन केवल उधार देने से उनकी स्थिति ठीक होने वाली नहीं है। उनको अधिक कर्ज ग्रस्त बना देने से उनकों जो धाम-दनी माने वाली है उसका बहुत बड़ा हिस्सा माप ब्याज के रूप में ले लेंगे। मगर सचमुच माप उनकी उन्नति चाहते हैं तो वे कैसे कर्ब से मुक्त हों, वे कैंसे स्वावलम्बी हो जायें. इस ग्रोर भाषको लक्ष्य करने की भावश्यकता हें ग्रीर यह लक्ष्य तब तक पूरा नहीं होगा जब तक हमारे प्लानिंग डिपार्टमेंट के मंत्री जो माजिनल जैंड पर निर्णय करके बह निश्चित नहीं कर देंगे कि खादान्न का उचित मह्य क्या हो । आज नगर वाले यह चाहते हैं कि हमें सस्ता ग्रनाज मिले, सस्ता फच्चा माल मिले, जैसे कल जयपुरिया जी ने कहा कि हमें बस्ता रा मंटिरियल मिले । ग्रामीण लोग कहते हैं कि हमें अपने उस उत्पादन का उचित मुल्य मिले । मगर हमारे प्रामोण भाइयों की भावाज हमारी सरकार नहीं सुनती है क्योंकि बे संगठित नहीं हैं। इसलिये हमारे मंत्री जो उनको उचित मुख्य देने के लिये तैयार नहीं हैं। यह श्राज नहीं तो कल हमारी सरकार के लिये एक बहुत बड़ी ग्रसफलता का कारण वनेगा । इसलिये इस दिशा में यदि सरकार सचनुच चाहती है कि कृषि का उत्पादन बढ़ेता सुरकार का कृषकों को उत्पादन बढ़ाने के लिये इंपेंटिव देना चाहिये, उनका ग्रंपने उत्पादन का उचित मुल्य मिलना चाहिये, तभी मधिक उत्पादन संभव हो सकता है।

## 4393 Budget (General)

उपयोग हम नहीं कर पा रहे हैं। तो जैसा कि मैंने निवेदन किया कि सार्वजनिक क्षेत्र में जो कमी है उसको दूर करना चाहिये वैसे हो उत्पादन के मामले में भी मेरा निवेदन है कि ट्रांसफार्मर वगैरह वगैरह को जो कमियां हैं उनको दूर करके हमारे पास जो साथन हैं उनका पूरा पूरा उपयोग होना चाहिये ग्रीर उससे लाभ मिलना चाहिये, यदि ऐसा करे तो ठीक होगा।

दानों हो क्षेत्रों में, सार्वजनिक क्षेत्र में और निजी क्षेत्र में भी आँद्योगिक विकास किया जाना चाहिये । जहां एक प्राइवेट सेक्टर का सवाल है हमारे मंत्री जी ने जो जो रूप वजट का हमारे सामने रखा है उसको देखते हए यह केवल एक पायस होव ही है, ग्रापने बताया कि उनके पास पैसा बचना चाहिये और सब कुछ होना चाहिये मगर हमारी जो टैक्सेशन की नोति है उसके आधार पर उनके पास विजेत पैसा नहीं बच सकता और फिर हमारी सरकार की फिकिल पालिसी होने को वजह से उनको मालम ही नहीं है कि क्या करना है ग्रांर क्या नहीं करना है---एक तो यह कारण है और दूसरे हमारे कई भाइयों के दिमाग में जो राष्ट्रीयकरण का भत सवार है उसकी कोवाग्नि में निजी क्षेत्र जल न जायें इसलिये भी वह अपने केपिटल को बाई करते जा रहे हैं। तो ग्रगर सचमच देश का विकास करना है तो सरकारी क्षेत्र में भी कुछ करो---- उसक लिये कोई इनकारी नहीं है --- उनको लाभदायक बना करके करों और निजी क्षेत्र में भी उनको पूरा बढने का मौका दो । निजी क्षेत्र में बचत तो करवाना भाहते हैं लेकिन बह बचत होती नहीं है क्योंकि इतने टैक्स बढ़ते जा रहे हैं।

माप विदेशों की तुलना में देखें तो हमारे यहां करों में बढ़ती होती जा रही है मौर विदेशों में कर कम होते जा रहे हैं। ममेरिका 30 RS-5

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जैसे बौबोगिक दृष्टि से उन्नत देश में करों की मात्रा घटाई जा रही है, वहां इस साल २० परसेंट से ६९ परसेंट के बजाय कर की मगत्रा १६ परसेंट से ७० परसेंट कर दी गई है बौर १९६५ में यह १४ परसेंट से ७० परसेंट कर दी जायेगी। इसलिये जब तक हम भी ऐसा नहीं करते हैं उनके पास बचत का साधन नहीं होगा और तब तक पूंजी काम में नहीं आ सकेगी।

दूसरे, हमार वित्त मंत्री ने कहा कि हम मानोपलीज को खत्म करना चाहते हैं मगर हमारे काम ऐस हैं कि मानोपर्ल ज बढते जा रही है, हमारे यहां नई नई कम्पन ज बढती नहीं जा रही हैं, वह घटती ही जा रही हैं, हम अप्रत्यक्ष रूप से मानोपर्लाज का निर्माण करते जा रहे हैं । हमारे यहां ३१-३-५६ को २९,८७४ कम्पनीज थीं और वह ३१-३-६२ को २४,७४७ रह गई जब कि इंग्लैंड जैसे छोटे देश में ग्रमी ४ लाख ३ हजार कम्पनीज है तो अगर सचम्च हम चाहते हैं कि मानोपलीज खत्म हों, अधिक सं अधिक कम्पनांज का विकास हो सके तो इस तरह की स्थिति का हम निर्माण करें जिससे कि अधिक व्यापक रूप से ग्रलग ग्रलग क्षेत्र में मानोपला जत्म हो कर काम हो सके मगर मानोपला जो होती जा रही है वह सरकार के बाग की जा रही है और उस मानोपला के अन्तर्गत जो अन्चित, नाजायज और इतने अधिक प्रतिशत का लाभ लिया जाता है उस पर भी नियंत्रण करना अतिमावश्यक है जैसा कि हमारे स्टेट ट्रेडिंग कारपोरेशन में होता है कि तीन तीन सौ या चार चार सौ प्रतिजन का मुनाफा उठाया जाता है तो इस मानोपली को भी ध्यान में रख कर काम करेंगे तो ज्यादा ग्रच्छा होगा ।

इसी तरहू उपसभापति महोदया, हमारे मंत्री महोदय ने सिद्धांतों की चर्चा करते हुए कहा कि मुद्रास्फेंति को हम रोकेंगे लेकिन जब हर स्टेट में डेफिसिट बेजट बन रहा है, विदेशों से काफी रुपया आ रहा है और आने बाला है, हम नये नोट प्रति वर्ष छापते

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## 4395 Budget (General) [RAJYASABHA]

[श्री विमलकुमार मन्नालालजी चौरड़िया] जा रहे हैं तब फिर यह अपेक्षा करें कि मुद्रा-स्कीति एक जायगी । मुझे तो कुछ सम्भव लगता नहीं है, हम चाहे कल्पना भले ही कर लें कि मुद्रास्फाति समाप्त हो जानां चाहिये मयर इस तरह के कामों से उसके समाप्त होने की सम्भावना नहीं है इसलिये निवेदन करूंगा कि इस दिशा में भा कुछ ठोस कदम उठाया जाय तो ज्यादा अच्छा होगा ।

हमारे कामों की गति देखी जाय तो ऐसा लगता है कि वह बडत धामी है, हमारो सरकार के यहां पर ऐरियर्स भा प्रति दिन बढता जा रहा है। १९६२-६३ में ५६५ करोड रूपये का एरियर एक्साइज डिपार्टमेंट में था और इंकमटैक्स का एरियर २७१.७१ करोड रूपया था। मैं यह जानना चाहना हं कि जब इंकमटैक्स एक्ट में यह प्राववान है कि एडवांस पेमेंट हो आर अगर उसको अपाल भो करना हो तो पहले पिछला पैसा जमा करे तब अपंल करे तो फिर यह ऐरियर क्यों हो जाता है। ग्रब यह देख ने में ग्राया कि १ करोड ३३ लाख रुपया असंसीज से सैटिल रेंट करने की वजह से कम हुआ । मझे समझ में नहीं आता है कि यह कैंस है, इंकमटैक्स के कानून में सेटिलमेंट का कोई ऐसा प्राविजन तो है नहीं कि बच्छा तू इतना रुपया नहीं दे सकता है तो इतना हा रुवया दे दे बाको रुपया राइट-ग्राफ कर देगे । इस तरह से हमार। सरकार ने सब मिला कर ४ करोड ३६ लाख रुतया राइट-म्राफ किया। यह कुछ ठोक लगता नहीं है।

फिर जहां तक एरियर आफ अंससमेंट के केसेज का सवाल है वह भी बढ़ता जा रहा है। इम भी एफिशियेंसा बढ़ाने का बात करते हैं, व्यापारों भो, नागरिक भो चाहते हैं कि हमारे केस का जल्दा निर्णय हो, मगर १९४८--४९ में ४,४४,८७२ एरियर ग्राफ असेसमेंट के केस थे तो बह १.९६२-६३ में बढ़ कर ६,०८,६४९ हो गये। मैं प्रार्थना करूंगा कि जब लोग चाहते हैं कि हमारे केसंज का जल्दी निपटारा हो तो फिर यह क्यों नहीं होता, अगर आपके इंकमटैक्स आफिसर्स कम हैं तो उनकी बढ़ोतरों कीजिए और अगर वह काम पूरा नहीं कर सकते हैं तो उसको ठो ह से करवाने का कष्ट कोजिये तो अधिक अच्छा होगा ।

अव अन्त में यह तिवेदन है कि सो॰ डो॰ एस॰ का हम पहले से ही विरोध कर रहे थे, उसको धापने खत्म किया लेकिन फिर भी आपने छोटा का छुग्गा—हिस्का—छोड़ रखा है कि जिन वैचारों ने सं.॰ डं.॰ एस॰ में रुपया जमा किया वह रक्म अभी नहीं मिले। जिनको आपने इसकी लिमिट से बाहर किया है उनको क्यों नहीं इसकी इजाजत देते हैं कि अपना रुपया वापस ले लें ताकि यह सी॰ डी॰ एस॰ की बीमारी खत्म हो और जो गलत काम हुआ का वह पूरा तरह से खत्म हो और उस गलत काम को पूरा तरह से ठीक कर सकें। तो ऐसे व्यवस्था हो।

हमारे सत्ताधारियों को चाहिये कि देश की मुरक्षा की दृष्टि के सबसे पहले काम करें, मगर हमारी सीभा पर नेफा तक हमारी सेना जा नहीं सकती और हम यहां बैठे बैठे बजट को वढ़ा कर रखना चाहते हैं, तो ग्राप सबसे पहले मुरक्षा का काम करें। फिर दूसरा काम हमारे देश को खाना देने का करना है और तीसरा काम उन्हें मजदूरी देने का करना है। मुझको एक रिपोर्ट पढ़ने को मिली कि लखनऊ मे कुछ पोस्ट-ग्रेजुएट लोग रिक्णा चलाने का काम करते हैं। ग्रगर हमारे समाज की यह व्यवस्था हो कि बेचारों को ग्रेजुएट होने के बाद भी नंकरो घंधा न मिले और उन्हें लखनऊ में रिक्शा चलाना पड़े तो: यह न्यायसंगत नहीं प्रतीत होता है।

आपने समय दिया इसके लिये धन्यवाद और मेरा निवेदन है कि मंत्री महोदय अपना स्वयं की प्रशंसा करनें के बदले कार्य रूप में कोई चोज सामने रखें ताकि जन-जन आपकी प्रशंसा करें वह ज्यादा अच्छा होगा बजाय इसके कि स्वयं अपनी प्रशंसा करें।

SHRI K. S. RAMASWAMY (Madras): Madam Deputy Chairman, let me have the pleasure to present a bouquet to the Finance Minister for the farsighted, resourceful and courageous Budget that has been presented by him. This Budget is a great step forward towards socialism. It contains far-reaching measures, the result of which may not be known in one vear or two vears but which •would lead us to the cherished goal in a reasonable time. The general reaction to the Budget in the country is very i much favourable. The common man does not oppose it. He faels that he is not hit hard by the new taxation measures. Of course, he does not expect any relief in the taxes imposed last year, as he is well aware that the emergency is -lot vet over. But he will ask the Government why the money set apart far defence last year has not been spent fully. More defence industries should have been started and more men should have been recruited and given training. Why has this not been done and <sup>th</sup>e money is left unspent? Of course, the Defence Minister will reply to that.

Madam, the middle-class people in the country feel that they stand to gain by the Budget. The Compulsory Deposit Scheme has been abolished. The exemption up to Rs. 15,000 in regard to payment under Annuity Deposit Scheme is a big relief to them. It should be examined whether people who pay income-tax in excess of that of last year in the five or six brackets can also be given some reduction by altering the tax structure.

Businessmen and industrialists also have not much criticism to make. They recognise that many incentives have been given to them. They only say that they are not enough. The agriculturists also will be satisfied if they are given a fair price, an adequate price to their produce. This shows that the incidence of taxation is fair and equitable and it does not hit hard any particular community much.

The objectives of the Government are to accelerate the growth of the country's economy and to bring about socialism. The steps taken to accelerate the growth of economy in the Budget are commendable. The taxation proposals have induced enough confidence in the corporate sector. The super profits tax is abolished. The new surtax is more equitable than the former. A deduction of 10 per cent on the expanded capital base of companies with regard to surtax is proposed. A rebate of 10 per cent in corporate tax and 20 per cent in surtax will go a long way to provide incentives to basic industries. New companies are given exemption from dividend tax to the extent of 10 per cent on capital other than preference capital. All inter-corporate dividends are exempted from super tax. These concessions I feel will provide enough incentives for savings and ploughing back the savings in investment.

I am surprised that the Swatantra Party Member from Madras has said that the Finance Minister is suffering from divided loyalty to industrialisation and socialism. Madam, I do not know how the Professor can make such a mistake. Socialism cannot thrive in poverty. We do not want a socialism in which poverty will be divided. We want socialism in surplus. Rapid industrialisation of the country alone will lead to creation of more wealth, and there should be more production both in industry and in agriculture. The Finance Minister by giving more incentives to industrialisation has only given encouragement for the growth of socialism. No\* only we want wealth but we want the wealth to be equally distributed. The disparities in income and wealth should also be abolished, and to achieve this end four measures have been brought in. The gifttax, the expenditure-tax which has been reintroduced, the estate duty and the capital gains-tax with the steep graduated scale will reduce the disparities in the distribution of wealth to a great extent.

[Shri K. S. Ramaswamy] The highlight of the Budget is the announcement to set up a Commis-iion of Enquiry into the monopolies and concentration of economic power in the economy of the country. The Government will bring in a Bill to end this concentration, and I hope that this will be done soon and implemented as soon as it is passed.

If these measures cannot lead us to socialism, I do not know whether the nationalisation of rice mills in the villages will lead to socialism. How can it lead to socialism?

The Finance Minister in his reply in the Lok Sabha has given convincing reasons for inviting foreign private capital to participate in the equity capital in the industries in our country. While I appreciate it, the Government should be always vigilant to see that they do not cross the boundary and erode into our political and economic freedom.

Having said that, I would like to take up agriculture. It was said by the Finance Minister in his reply in the Lok Sabha the other day that much incentive was given to farmers by way of loans, fertilizers, implements, water for irrigation electric power, etc. I take this opportunity to correct the impression that all these incentives reach all the farmers always. It is not so. Every farmer is in need of all these facilities, but every one does not get all these facilities. For instance, take fertilizer. Fertilizer is in short supply. So to the extent of short supply the farmers do not get it. Also many of the farmers do not use fertilizer. They use other organic manures and other things.

The loans that are provided by the cooperative banks do not even touch the fringe of the problem. Rural indebtedness is still there. The implements supplied are not enough. Seeds are not supplied at a fair price but at a high price. Rural electrification has to go a long way before the whole country is covered and electricity is

not available to all. Only in the Package Plan all is given to every body in selected places. I do not want to underestimate the facilities provided by the Government. We are very grateful to them. But they are not enough compared to the cost of the requirements of the agricul That is our grievance. turists. Revenue has increased. The cost of cart, bullocks, cotton seeds, plough, fodder, in fact everything, is high. Labour is very costly. Last year, in my place the ordinary labour cost for transplantation was Rs. 1/4. Now it is Rs. 2/4. So every year it goes on increasing. Whatever incentive you may give by way of supplying these things, he has only to pay for it. There is not much subsidy given. The real incentive to the agricul turists, I feel, is only adequate price, not fair price but I say adequate price. Unfortunately cost account ancy does not exist in the country for agriculture. Otherwise the price given to agriculturists will look very small.

Madam, there are many countries in the world which are not self-sufficient in foodgrains, but theyi are importing enough of them to meet their requirements. We have been trying to become self-sufficient but unfortunately due to various reasons we have not been able to attain our target during the last fifteen years. So let us import slightly more than what we do now and at least solve the problem and maintain the price level of foodgrains which will be one of the major factors to reduce the price of manufactured goods. It is said that the price of imported rice is very high. If the price of rice imported from advanced countries, developed countries, is high, why do we not give that much of price to the rice produced within the country? Seasonal variations affect agricultural production very much. But they affect the food crops and cereals more than the cash crop. So I would request that more encouragement should be given to cash crops like sugarcane, cotton, jute, etc., so that we can export thetn

and earn foreign exchange with which we can import more foodgrains to meet our requirements till we reach our targets.

The other day the Fjnance Minister said that if anybody could show that any reduction given in excise duty, every pie that was given, went to the common man, he was prepared to consider it. Madam, regarding diesel oil I think we can give some reduction. There are a few lakhs of diesel engines and few hundred of tractors which will be running for the benefit of agriculturists. If concession is given in the rates on the diesel oil used for those engines and tractors, they will be very much benefited. I think in 1958-59 I gave a formula, a workable formula, which the Finance Minister can study and he can give this relief, if possible.

The Finance Minister said that if the prices did not go down, he would have to take recourse to controls and rationing. He spoke of controls at strategic points. This time when State procurement was introduced in Madras. they procured foodgrains from the mills by imposing some restrictions. Many of the traders stopped purchasing foodgrains and the prices came down very much. So, the small producers lost heavily. In future, if control is introduced at this level, the agriculturists all over the country may have to suffer. So, we have to be very cautious before introducing control and I would request that total control or rationing should never be introduced in this country.

I want to make another suggestion. In every Plan period, two years should be set apart for providing more incentives to the agriculturists. They should be celebrated as 'Agricultural Years' and all incentives should be given to agriculturists to increase production and fulfil the targets of foodgrains.

SHRI VIJAY SINGH (Rajasthan): Madam, the Finance Minister's Budget has been welcomed all over the country, and I agree with Mr. Pattabiraman who spoke yesterday that this is by far the best Budget of the decade. The Finance Minister has received congratulations and praise from all over the country in the course of these last few days.

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[THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA) in the Chair].

And I do not think, Mr. Vice-Chairman, that he stands in need of any congratulations or praise from  $m_e$  but, nevertheless, to do my duty, I associate myself with all those who have congratulated him for the excellent Budget that he has presented before us.

Since last year, when China attacked India, a new chapter has opened in our national history. We have become painfully aware that unless and until we are strong at home, we will not be able to achieve anything merely by making statements and adopting policies. In order to be effective, they must be backed by force. The Prime Minister who has always reflected the true sentiments of the people has said somewhere in this context that we were up till now living in a dream world and we have now awakened to a new 3ense of responsibility. The Budget proposals of last year reflected the determination of the nation to face these new dangers. Since then, we have been constantly thinking about these matters and trying to readjust our policies in the light of the experience gained. The Finance Minister has very correctly said:

"The year has witnessed a considerable reappraisal and reassessment of policies and performances as well as a reaffirmation of the basic social values we seek to promote through all our endeavours." In presenting this year's Budget, the Finance Minister has proved himself to be an expert mass psychologist That is quite in the fitness of things.

In the little time that is at my disposal, I will touch upon only a few

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[Shri Vijay Sjngh ] aspects of the Budget proposals as they are before us. The first thing that strikes us when we go through the Budget is the increasing civil expenditure every year. We all know that the late Mr. Feroze Gandhi-I think it was in the year 1957 or so- made an elaborate statement before the party about the increasing civil expenditure. Since then Parliament, year in and year out, has been stressing that we must control our civil expenditure. But we are perfectly, following the Parkinson's Law, and the civil expenditure is increasing every year. We all hear that some commissions are being appointed, that some committees are being appointed. But they do not bring the desired results.

I have tried, in my own way, to collect the figures of the last ten years to show how the civil expenditure has been increasing from year to year but it will serve no purpose, because I would only be taking undue time of the House. We all know that the civil expenditure is increasing. Now, we- must try to see how we can control it and, to my mind, the first thing that comes is that before we talk of control of civil expenditure, we must think of control over the number of Ministers in Government. Last year, when the Chinese attack was there, there was a demand in the country that the size of the Cabinets all over the country should be reduced, that there should be austerity in that, and it was expected that something substantial would be done in that direction. But that has not been done. (Interruptions). And unless

: 1 until we control ourselves, we cannot control the civil expenditure that is going on increasing.

They say, charity must begin at home, and when we politicians cannot control ourselves, how can we control the civil expenditure? Two thousand and five hundred years ago, that great Indian politician, Chanakya, who turned a shepherd boy into a great king whose statute we have

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have got in this Parliament—said: "Yatha raja, thatha proja". When we, Ministers and politicians, cannot control our own expenditure, how can we control the civil expenditure. Ostentatious living and economy in expenditure can never go together.

One thing more that I would like to point out in this connection is that last year we provided something like Rs. 700 crores~fdr our defence expenditure and we have not been able to utilise a sum of Rs. 103 crores. We must all be grateful to Mr. Mahavir Tyagi, who raised his powerful voice in that House in that connection-and indeed, he alons can do it, with the proper political background that he has got behind him— and I think that we must all be grateful to him that he has raised Parliament's protest in this connection. The Finance Minister with his dynamic personality and approach, I hope, will see that we are able to do something in this connection, just as he has given a new turn to our economy, we hope that he will; be able to give a new turn to our administrative machinery and also to the other policies in the years to come, because he himself has stated at one place that all those ideas that are in him he cannot give effect to in one year. The problem is a very serious one and I cannot do better than quote what I have read today in the editorial of 'The Indian Express'. Here is what it says:

"Mr. Tyagi relevantly complained of the listlessness which appears to have seized the entire administration, more specially since the Prime Minister's illness. Whether this general malaise is due to the withdrawal of Mr. Nehru's active presence or whether its roots lie deeper it is not possible to say without a closer probe into the situation. But few will deny the absence of purpose and determination in the Government which is accompanied by a dangerous complacency conspicuously in conilict with the state of emergency which exists. Certainly, with the grow-

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ing threats which beset ua from more than one quarter, the emergence is justified. But we would wish that the Government also displayed a greater sense of urgency, of drive and resolution."

As I have said, we expect and hope that the Finance Minister, with his dynamic leadership, will do something in this connection.

Mr. Vice-Chairman, I would now like to place before you the problem of food prices and the regional imbalance in our economic life, and I would like to illustrate this by taking the example of my "own State vis-avis the other States in our neighbourhood. Though Rajasthan is a very poor State, we are selfsufficient in the matter of food but this selfsufficiency has been disturbed because of the unrestricted movement of food-grains from our State to other States. 'Members must have read in the various daily papers today the heartrending account of the famine conditions in Rajasthan. I shall have occasion to refer to this matter in greater detail when I take up the other points but in this connection, I would like to point out what the Agriculture Minister of Rajasthan who accompanied Mr. Chester Bowles says. The report of "The Indian Express' correspondent which has appeared in today's paper is quite relevant and I will read out a few portions of it. "Here is what it says:

"Rajasthan is in a strange plight. It is surplus in foodgrains <sup>1</sup>o the tune of 1.5 million tons a year, as Mr. Nathu Ram Mirdha, the State Food Minister, who accompanied Mr. Bowles, said. Much of its produce feeds people in other parts of the countryi As already reported, the State Government has recommended to the Centre to allow it to stop export of grains outside the State. Meanwhile, it is suffering *so* that countrymen elsewhere may live well. That is one reason **why** it deserves all help from wherever **m**it can come."

Mr. Vice-Chairman, I will only take two or three minutes of the House to explain what this statement is and how we are faring in Rajasthan. As the Agriculture Minister there has said. Rajasthan is not deficient in the matter of food; but what we see is there is an unrestricted movement of foodgrains from Rajasthan; we have got the neighbouring State of Gujarat. Now, Gujarat has rich agriculture; in Gujarat, the cultivator is very industrious and advanced; he has taken to the production of cash crops, because he gets more money, and he gets cheap cereals from Rajasthan so that the Rajasthan peasant has to suffer undue competition from the advanced peasants of Gujarat. The maize from Rajasthan goes to Ahmedabad to feed the multi-millionaries there. Maize from Rajasthan goes to Ahmedabad, not for food purposes primarily, but for starch. So the miserable condition of the villagers is that they cannot get the food theyi produce in their own State, in their own area. All the food is exported to metropolitan cities like Bombay. Unless and until we are going to restrict this unrestricted movement of foodgrains from one State to another, keeping in view the condition of prices and other factors, we will never be able to achieve anything. In fact, Gandhiji wisely enunciated the doctrine of swadeshi, which mean that people must be contented with the necessities that they found around themselves.

Therefore, Mr. Vice-Chairman, I would like to place before you, in all earnestness, that this unrestricted movement of foodgrains from one State to another must be controlled. The problem of food so far as metropolitan cities like Bombay, etc. are concerned must be tackled altogether on a different footing. As a matter of fact, we must have another approach *so* far as this question of metropolitan cities is concerned. We are importing foodgrains from outside, which may feed the people there, and if we

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[Shri Vija<sub>v</sub> Singh.] are able to restrict or keep down agricultural prices, much of the outcry that we hear against rising prices from the middle class people and the salaried people will be over. Therefore this problem of foodgrains and the check on prices must be effectively tackled and the Finance Minister will earn the eternal gratitude of the nation if he is able to check this rise in the price of foodgrains, which, if unchecked, will effect a rise in the cost of living. In saying this, Mr. Vice-Chairman, I would only like to say that the powerful hands of the grain dealers, speculators and hoarders must be eliminated, not eliminated entirely, but "checked. We all hear that agricultural commodities fetch good prices in metropolitan cities like Bombay, but they do not come into the pockets of the agriculturists; the margin is mopped up by the middle men. Therefore, when We deal with this problem of controlling foodgrain prices, the influence of all these middle men must be kept in view.

The next point that I want to put before the House is about the water problem and famine conditions in Rajasthan. Here again, Mr. Vice-Chairman, I cannot do better than point to the picture a correspondent of the 'Indian Express' has drawn, a picture seen with his own eyes. It is a fairly long quotation, and having auoted it twice or thrice, I should be pardoned if I do it again; it is not for the sake of rhetoric that I do so, but for the sake of the starving millions, and I beg of the House to allow me to plead for them. Here is what the 'Indian Express' correspondent say-:

"What we saw of the famine is a tearjerking story. Thousands of people have left their homes to live wherever their children can hope to get a few handfuls of grain and their cattle a few shrubs to graze on. They live on vast stretches of sand under the blaze of the sun, made worse by the desert dust which keeps hanging in the air. ^Overhead vultures-, fly- ominously.,

And. we were told that where we were was not the worst affected, area, which. is perhaps Bikaner. It-was difficult to imagine what could be worse than. this.

Where, we- went, near Phinch on the road from Jodhpur to Dun-dhara, we found that the Government had reacted to the distress. Construction of. 3 road had been started as a relief measures. The men earn Rs. 1.12 a day, women 87 nP and children 75 nP. They live in the flimsy shakes of reed put up in the sand. Many such-structures had fallen to the force of the desert wind. The desert sand makes the floor below. Nearest water is two miles away, which is not too far going by desert distances. A camel, with leather pouches slung over him, brings the precious commodity. How precious it is we learnt when a girl picked a pitcher to show it to Mrs. Bowles, who accompanies her husband here. The nervous state in which it threw the girl's mother cannot be told in words.

In that scene of absolute desolation. the sight of water was refreshing to the eye. We saw it when a camel's pouch was being emptied into a steel drum. What happened next was what one sees sometimes in the films. While it was being poured from above, it was draining out from below because the drum leaked. The desert sand was being watered, while men with parched throats looked on. For the authorities it was a lesson to be more careful but for the people who would have drunk it, it was another of a string of misfortunes."

Mr. Vice-Chairman, this is the condition in which you find millions of people in Rajasthan, and unless and until we are going to do something for them, whatever we may talk of the "Budget; or whatever we- may talk of the PTans here, it will' have nc« effect.

like to place before you two facts, as I have lakhs. So this paltry sum of Rs. 2,50,000 is gathered, regarding this problem of water in not sufficient  $t_0$  meet the committed Rajas-than. At the end of the Second Five Year expenditure of Rs- 60 lakhs. Plan or at the beginning of the Third Fiv« Year Plan, a survey was conducted in Rajasthan to find out the dimensions of the problem, and it was found, that we have 4,601 villages where there is no source of water, either a well or a tank or a canal. Then there were another 3,000 villages where the population is more than 400 but where there is only one well, which is not sufficient for the inhabitants. Now, when I problem by giving two concrete examples. say that there are 7,601 villages in Rajasthan, where there is no source of drinking water, or Sir, Dr. Rao is a capable Minister and is one of 7,601 villages touches four million people in Committee of Rajasthan. This is the problem that they face Ministry met on the 25th February. every year. And now, how we are solving this was some clarification reduced to Rs. 83 time, the sum of Rs. 83 lakhs was reduced to stated that the Rajasthan Canal would Community Developmen Department. remaining establishment charges Department ar Rs. 7,50,000. So,, completed in 1966. Supply left onl with Rs. 2,50,000 to carry on discrepancy, they said it was t we are this vas work of rural water supply. Thea v

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Mr. Vice-Chairman, in this connection, I would have got the committed expenditure; of Rs. 60

I 'have just placed before you Mr. Vice-Chairman, the plight of the villages, the famine conditions there and a small, paltry sum that has been placed at the disposal of the authorities. (Time bell rings) I will take two minutes more, Mr. Vice-Chairman. Now I will illustrate how we are not able to solve this

even where there are no wells, you will be those few Ministers in our Government who know imagining what these well? in Rajasthan are, their job. And when I give some examples from the They are not the tube wells of U.P. or Ministry of Dr. Rao, it is not in the spirit of elsewhere. They are not the shallow wells that we criticism but it is only to show that if under such a see all round Delhi. They are wells as deep as capable Minister such things can happen, what will 300 feet. Therefore the problem of water of these be the fate of other Ministries. The Consultative the irrigation and Power There sought by some problem, or I should say, not solving at all. And I Members of Parliament, especially the Maharajah will give you just two or three figures from the ef Bikaner who is a Member of the other House. Budget that the Rajasthan Government has He wanted to know about the water problem of the presented this year to show how we are tinkering Bikaner district. He particularly made a with this problem. A provision of one crqre suggestion that water could be taken by lift from of rupees to solve this rural water problem of the Rajasthan Canal at the point of 45 miles by lift Rajasthan was made m the budget, and at the and supplied for drinking purposes to the instance of the Central Health Ministry it was neighbouring areas. We got a brief from the lakhs and then, after some Ministry which is just with me here in which it was be Rs. 20 lakhs. Now out of this Rs. 20 lakhs, Rs. 10 complete up to 45 miles in the summer of 1964. I lakhs have been placed for the construction o'J asked in the Committee that if it was going to  $b_e$ wells and this amount will be spenl through the completed in the summer of 1964; it will solve The much of our difficulty because the water Rs. II lakhs have been earmarked problem is very acute at this time- But when the for othe; schemes of rural water supply, and tin discussion took place, they said that it could not he of the Rura Water completed in 1964 but it would he When I pointed out the a slip of pen. When I pointed out 1964, in some other item of the agenda ..

[Shri Vijay Singh.] they had to admit that whatever be the information at their disposal, their calculations had gone wrong. Apart from that, Mr. Vice-Chairman, it shows the callousness of the people in delaying such an urgent problem.

I will give you another example to show how we are not very serious about this problem of famine and "water in Rajasthan.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): It is time to wind up.

SHRI VIJAY SINGH; One minute. This is my personal problem because I come from the district of Pali. It is about Pali that I want to speak. In the Pali district 500 villages are affected by famine. The total population of these 500 villages is 4 lakhs. Now the total amount provided for relief work is Rs. 7,50,000. It means Rs. 1 and 80 nP. per man is to be spent in eight months. If this is the famine relief that we are going to provide, it is better not to call it famine relief at all.

Mr. Vice-Chairman, I am very thankSul to you that you have given me so much time. I will conclude only by saying that it is no  $us_e$  talking about vast plans, vast budgets and other things.

SHRI N. SRI RAMA REDDY: In Jodhpur district they have provided Rs. 87 lakhs.

SHRI VIJAY SINGH: You take the population of Jodhpur and then calculate. I have only given an example. I can give examples from the whole of Rajasthan because when I say something about Pali or Jodhpur it is not to pick up something from here and there to prove my argument. I have done this thing with a full sense of responsibility.

Mr. Vice-Chairman, I was just saying that when we speak about big problems, it is not that we quote figures from here and there. Gandhiji once said that whenever you think of any big project, what you should do is you should imagine in your mind's eye the poorest man whom you have seen and see how the scheme that you are going to adumbrate brings the expressions on his face. It is in this spirit that we should look at the Budget and it is in this spirit that the poor man looks at it,

SHRI MOHAN LAL SAK.SENA (Nominated): Mr. Vice-Chairman, we have iistened to the speech of the hon. Member preceding me giving the description of the famine conditions prevailing in Rajasthan, not only food famine but scarcity of drinking water as well. The hon. Member pointed °ut that we have to consider the Budget in the light of the conditions obtaining in the country I wonder how he could persuade himself to congratulate the Finance Minister when no provision has been made for the basic need of the people, namely, adequate supply of drinking water. I think this is the first thing which should have been provided. Still the hon. Member thought it fit to join the chorus of congratulations that have been showered on the Finance Minister. I am afraid I cannot join this chorus because as the hon, Member pointed out, whenever we have to consider any scheme, Gandhiji had told us to apply one test. We must think of the most helpless person that we have seen and then think how it will react upon that person. I would like to know what will be the reaction of this Budget upon the persons who are suffering from scarcity of water and food famine.  $I_s$  it going to relieve thorn? If not. I am ?orry it is no occasion for congratulating the Finance Minister.

On the other hand, we see in todays papers the photograph of Mr. Bowles making a symbolic present of the gift from America of wheat. Again I would like to remind the House of the saying of Mahatma Gandhi. What did he say? Whatever else we may do, we should never import foodstuffs from foreign countries. We are not a small country. We are a big country. If we take to importing foodgrains, it would lead to complete dependence upon other countries and ultimate bankruptcy. I am afraid if the figures are taken from year to year, we will find that we are becoming more and more dependent upon foreign countries for our food requirements.

Sir, I want to make a few observations about other questions as well but before doing so I would like to refer to certain observations in the Finance Minister's speech in reply to the general discussion in the other House. I am sorry that he has not been well advised in making those observations for they are not in keeping with the spirit and traditions of democracy. What does he say? I have here with me a copy of his speech. He has observed:

"No man would seek to take medicine for curing his ills from a physician who wants to kill him. In this case, Members of the Opposition who seek to give us advice are not qualified physicians apart from the fact that their *mala fides* in relation to the Government and the party in power are well known. It will therefore be futile for me to go into thir criticism ..."

I submit Sir, it is not at all in keeping with the spirit of parliamentary democracy. After all. «'ach party or each Member of the House is supposed to be actuated by one and the same objective. It is three-fold. Firstly, preservation of peace, security and integrity of the country. Secondly, to provide a clean, efficient and cheap administration. Thirdly, the promotion of the moral and material well-being of the people. As to how it is to be achieved, there might be difference of opinion but On this three-fold objective, there can be and should be no difference. So, socialism and democracy or parliamentary system of democracy and planning, are supposed to be means to the same end, the three-fold objective. So whatever criticism has been offered by the Mem-berg of the Opposition it merits as much consideration, as any other cri1964-65

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ticism because parliamentary democracy Government by argument, by means converting the opponent and by carrying conviction to him and above all converting the people about the correctness of the policies of the Government So whatever criticisms may have been made, whatever be the motives with which they may have been actuated, after all this is the Budget and if the Finance Minister does not deal with those criticisms, it would be interpreted that he has no reply to them. At any rate, the ger/jral public will have the impression that whatever criticism has been offered by the Opposition Members has not been unjustified. Not only that. He said: 'Like in closed companies, people have not much interest.' There are parties in which people are not interested but he should not forget that whatever the strength behind the parties in the Opposition, the people are losing confidence in the party in power also. If the voting of the two or three elections are to be taken into consideration, it will be found that the ruling party is not there because of its inherent strength, because of the confidence of the majority of the voters in the administration, but because of the weakness and disunity among the Opposition parties. So personally I submit that whatever arguments or criticisms are offered <m the floor of the House, they have to be considered and replied to. It is another matter that he may not have time to address himself to all the points that are raised but these should not be ignored simply because these come from the Opposition Parties. I cannot understand this approach and it is not at all in keeping with the spirit of Parliamentary democracy.

He had made another observation that some Members of the Congress Party had also criticised the Budget and added: 'I do not want to deal with those objections here because the proper forum is the party itself.' I submit the proper place for reminding the Members about this was not the floor *of* the House. Every Member is expect-

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[Shri Mohan Lai Saksenaj.] ed to speak freely in the House. For any one to say that the Members of the Congress Party have raised certain criticisms and he is not going to reply because those should have been raised in the Party, is not in keeping with the principles of parliamentary democracy. I may remind the House that last year, the then Finance Minister, without referring to the criticism or views expressed by Rajkumari Amrit Kaur, used a language which was uncharitable. He said: 'She should not profit by her association with the Party' and had even suggested that she should go out of the Party. 1 think it was not proper but that was said. The House will remember when I had offered certain criticisms and made certain suggestions, he had observed that he had a very sad experience of me in the Congress Committee. I had pointed out immediately that perhaps he was misinformed. He said that receipts had been burnt, receipts for collecting small sums, and I had pointed out that I was not responsible .. .

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA) : How does it form, part of the Budget debate? I am afraid it is irrelavant.

SHRI MOHAN LAL SAKSENA: I was pointing out the way these criticisms are disposed of.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA) : How are we concerned with what happened in the Congress Office? We are concerned with the Budget.

SHRI MOHAN LAL SAKSENA: No. It was the Finance Minister who raised it, I did not raise it. He said that and'I had pointed out that I was not responsible. He was the Treasurer. I did not leave it. After all I have also some reputation and I took *it* up. I have the correspondence. Ultimately he conceded: 'Let us agree to differ'. He said that I should have foreseen that the States would not co-operate in the matter. I said: It is not a question of the States not cooperating but the persons in the Working Committee itself who had not co-operated in implementing the scheme.' He has asked me not to publish it. Anyway, I have the correspondence. If you permit, I can lay it . . .

SHRI A. M. TARIQ (Jammu and Kashmir): Place it on the Table of the House.

SHRI MOHAN LAL SAKSENA: The issue was raised and I was not given an opportunity to reply.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA) : The House is not concerned with it.

SHRI MOHAN LAL SAKSENA: Anyway I have brought it to the notice of the House as to how the then Finance Minister had reacted.

In regard to the C.D.S. what has happened? How much money, energy and time have been involved in the C.D.S. which he had propounded here and according to his own dictum the person who makes a proposal should foresee whether the States are going to co-operate or not. I think he did not. What has happened? As it was pointed out by somebody, hardly any Member in the Congress Party is reported to have supported that scheme when it was given up. Not a tear was shed.

Having dealt with these two points, I would like to point out that soon after the appointment of the preset Finance Minister I had sent Ctx [Ui suggestions to him and of course they had been acknowledged. I hope he considered them but I do not find any reflection of such consideration in the Budget. You will remember that my first point has been that the civil expenditure has been swelling and that there should be a curb on it at least during the emergency. My suggestion was that there should be an *ad hoc* curb of 15 per cent, in staff and the Ministries should bo recmir«l to make definite proposals before giving further sanction. That was not done. I had suggested that the expenditure relating to contingencies should be cut down by half. I had also suggested that entertainment expense which had come to Rs. 1 crore nearly for the Central Government— and I do not know how much it is for the States—should also be cut down.

About the State of Rajasthan we have listened to the story, the sorrowful story, of the conditions obtaining there. How does it behove us to spend so much on entertainment? Personally my suggestion would be that the whole item on entertainment should be cut off and the amount should be utilised for providing drinking water and cheap rains in the scarcity areas. Not only that, one suggestion has been made by Mr. Vijay Singh that because of the unrestricted movement of foodgrains this scarcity is there. Actually there should not have been any scarcity. There is a proposal for having State trading in grain. I do not know how far it will be able to solve the problem. I personally do not think it will. There is an impression that the public sector is co-terminous with the State sector which is not. Public sector includes many other activities just like trusts, cooperatives, municipalities and other agencies which can take up the work even the private sector does not consist of merely industrialists. There are large persons self-employed and others. So personally I would suggest that there should not be a free movement of food from State to State. On the other hand 1he Centre should appoint an agency to take over a certain percentage of the produce Which it thinks is possible for the States to spare.

That may be used to form a pool and from that pool some States or big cities like Bombay and Calcutta can be supplied. Personally, I think something should he done. As has **•**been pointed out, these grain dealers

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DUy gram rrom everywhere and *aoia* up the stocks and when the prices go up, during the times of scarcity, they make money out of the milery of human beings.

Another point I wanted to make I\* about ,the villager or the producer. The producer is not receiving tht price that is paid by the consumer for the grain. For that I have suggested the setting up of home-supply co-operatives. I do not mean thes\* consumer co-operative stores in which you have so many disadvantages. We know what has happened in certain stores here. So, instead of having such stores or these fair price shops, you should have home-supply co-operatives which will have the ultimate object of getting grains from the villagers direct and supplying them to the consumer. I do not want to go into the details of this scheme. I have already sent it to the Prime Minister and it has been there for some time now and I do wish something is done. Otherwise this problem will not be solved by the setting up of fair price shops or by trying to give incentives to the agricultural producer by just giving him more and more fertilizers and so on. Gandhiji has taught us that we should try to live on what we produce and should mobilise our resources to the utmost and not to look for food to foreign countries. We know that it is said that all these supplier are without any strings attached to them. But once we become dependent on another country for our very food, we cannot say what conditions may be dictated to us afterwards.

As regards controls, as the House knows, GandhiiT was opposed to controls. We have seen what has happened as a result of the gold control. It may or it may not have stopped the smuggling of gold. It has not succeeded in bringing down its price as it was hoped. But certainly it has increased corruption and i\* has spread unemployment. We know that lakhs TShri Mohan Lai Saxena.] of persons who were self-employed, have been thrown out of employment.  $W_e$  know there has been so much of corruption. For that there seems to be no remedy. Even at that time I had warned that the scheme of gold bonds would not be able to mobilise much gold. I made certain suggestions then and I would like to repeat some of them.

I know the Finance Minister is going to give certain facilities to invite foreign capital. I would like to knew what facilities he is going to give to persons in our country who have got gold and Who may like to invest it if an opportunity is given to them to do so. In my suggestions I have said that the princes may be having some gold and they will be prepared to invest it provided there is some suitable scheme under which they can get some regular income from it, for themselves and their successors. I have suggested that in public concerns gold shares of 10 grams should be issued guaranteeing a return of Rs. 5 or so per annum. I do not remember the details of that scheme now and I also do not want to go into those details now. I would only submit that if some such scheme is introduced it will be possible to induce the princes and others who may be hoarding gold now, to put it into these concerns, provided as in the case of preference shares, they are assured of a regular return. I had also suggested the issuing of gold certificates. A person who deposits 10 grams of gold should be returned 10 grams of gold after ten years in addition to a certain amount of interest. My submission is that if you are able to get gold on the assurance of it. being returned to the person, you can use that gold for your own resources instead of importing the foreign capital, which means so much drain besides other political implications. I would suggest that all the possibilities for mobilising the gold in our country should b« explored and suitable schemes should be devised to that end.

Not only that, I have also suggested that you should issue ration bonds. A person who deposits Rs. 100 will be entitled to get a certain quantity of fixed ration. This can easily be dona because at the harvest time you can give the cultivator the money and you can just purchase the produce at that price and the salaried classes will be assured of their grain supply at a fixed rate. I made my suggestion long ago, as early as 1955. But suggestions are not being these considered. They are thinking of big things. All these big things do not benefit the poor man. As I have already said, it is the small things that matter. These small things will affect his day-to-day life and unless we can do something to alleviate his sufferings and difficulties, whatever else we may do, his lot will not improve. You may make big dams. You may fire rockets and other such things These are not going to improve the lot of the common man. Here I might at least recall what Gandhiji had said in a speech at an All India Congress Committee meeting about the removal of controls, I think in 1947, in September or October, I do not remember exactly. He said these controls were responsible for most of the corruption that was rampant and he had further observed:

"If controls are not abolished, it will be regretted one day and <sup>the</sup> people will lose initiative and faith in self-help."

And what he said later on is even more important. That was, I think, in November, 1947 at one of his prayer meeting speeches:

"Controls give rise to fraud, suppression of truth, intensification of black market and artificial scarcity and above all, it unmans the people."

He says that it unman<sub>s</sub> the people and f deprives them of initiative. I am  $u^*$ 

able to read it. Later on he says that it undoes the teachings of self-help that the people have received for « generation and that is a tragedy equal to the other tragedy of fratricide. He was referring to the partition and the holocaust that followed. And he says that the second tragedy. though less spectacular than the first, is as dangerous if not more. So my submission Is that we always think of wanting to do one thing or the other and later on find that either the State Government or somebody else is not cooperating Or the businessmen are not co-operative and so on. But after all, with the experience of the last seventeen years we should be in a position to devise a machine by which the people may have their foodstuffs ;md other basic requirements at fixed rates or at reasonable rates and we should see that the producer receives reasonable returns for his efforts and the consumer does not have to pay a heavy price. Having said so much about the food problem I would only say that the situation is very serious and requires effective and speedy action. This has to be considered very carefully, and in the light of our past experience. It is no use blaming this man or that. We are all to blame for the situation that we find ourselves in. Gandhiji used to say that if things went wrong, we must direct the searchlight to ourselve<sub>s</sub> with the zeal of a crusader to find the causes thereof. Since the creators of these we are circumstances, we should be able also to undo them.

There is so much talk about corruption. I was asked to give my suggestions and I gave them as long ago as 1952. We must have in every district or locality a band of selfless workers people who are prepared to work for this cause but we must make sure first of all that they are not actuated by any ulterior motives. They must begin the crusade with themsevles and circles in which they live and work and then later on this can embrace a whole district. Corruption does not mean only taking bribes; it takes many substle forms and the subtlest

form is flattery which makes a person do any thing which he would not do otherwise. I have given my suggestion and my co-operatidn and my services will always be available but the point is that we must mak<sub>e</sub> up our mind I had suggested in 1952 that an anti-corruption commission, having the same status and powers as the Election Commission should be set up by the President. This should have its counterpart in the States and this commission should be left to devise ways and means to tackle this problem. This is the only way in which something could be done.

There has been talk of setting up \* Monopoly Commission but the trouble is that these commissions and committees are formed, they submit their reports but nothing is done and seldom speedy action is taken on their recommendations and suggestions. Take, for example, the case of the Taxation Enquiry Commission which was presided over by no less a person than the late Dr. John Matthai. It made certain recommendations. I would like the Finance Minister to tell the House which of the recommendations have been given effect to. One of the recommendations was that the civil expend ture should be reduced; the second was that the honest taxpayers should not feel that they are made to suffer and the third was that there should not be such a huge amount of arrears in realisation of taxes. There was also some suggestion about labour levy in some shape for which I have been pleading for long. Gandhiji also pleaded for this. I had suggested that every adult person—you can, in the first instance, take the males and exclude certain aged persons-should be required to give twelve or fourteen days labour in a year or contribute the money equivalent to that. This is stiU in rogue in France. Something has got to be done. We are going to tax the people and want to get money somehow or other but here is labour which can be put to good social use. It is just like opening the tap and wasting water. The tan goes on running. Tike that there Is so much

[Shri Mohan Lai Saksena.] human labour which is not put to any use. I have been forced to the conclusion that even forced labour is better than forced idleness because this keeps a man active, it does not paralyse htm. Again the number of buildings that are being constructed.

People say that while others are becoming poor, the contractors are becoming rich. A committee consisting of representatives of the Railway Board and other Government department was set up and it had made certain recommendations which have not been implemented. We must adopt the system prevalent in America where tenders are not given on the basis of below the scheduled rates. If he charges below the scheduled rate, it means that either the scheduled rates are high or he is induced to use inferior material. There cannot be any question of quoting anything less than the scheduled rates. In USA what they are asked is to quote the commission that they would charge on the execution.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Mr. Saksena, there •i'e a number of speakers.

SHRI MOHAN" LAL SAKSENA: I am just winding up.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA); You have already taken half an hour.

SHRI MOHAN LAL SAKSENA: I am sorry. I will just conclude.

If the contractor, after doing the job effects any savings, he is entitled to a share in the savings, as also a commission. Under this system not only the Government or the builders but even the contractors benefit and there is no chance of using inferior material aa ij being done here.

I have so many points but as the time is short, I will conclude. Even though more than a year has elapsed, there is no feeling of emergency and

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we have not been able to effect any substantial saving either in civil administration or in construction work or in entertainment.

#### Thank you.

SHRI NIREN GHOSH: Mr. Vice-Chairman, Sir, a few years back when the present Finance Minister in connection with the L.I.C. affair and the Mundhra scandal was forced to leave the Government, he said that a maneater was at large and warned us of that. Now I think verily his words have come true and the man-eater is none other than the Government of India which in the person of the Finance Minister is out to devour poor India because this Budget goes against all the interests that our nation and the country have stood for. In a nutshell this Budget could be described thus. No relief whatsoever has been given to the poor common man, the multimillion people of India, but concessions have been given to the private capitalists, native and foreign, in all possible ways, helping further concentration of wealth, helping further growth of monopolies. This Budget for the first time is an open and unashamed declaration and it is rather prostration at the feet of the Western Powers and the foreign private capital

#### SHRI AKBAR ALI KHAN: No, no.

SHRI NIREN GHOSH; Yes, it is. Then it promises that the price line cannot be held; that is, there will be continuous rise in prices, it would go on. It also promises a further decline in agricultural production. Some package deals or some things like them do not cut any ice in a vast country like ours. Last of all it calls for austerity. With all the taxation and oppressive measures, the working people, the workers, are not to ask for any wage increase; they have to suffer. That is the Budget that has been presented before us. So I say it is an unpatriotic Budget because it has sacrificed the interests of the nation and the people, because it has mortgaged the economy of our country and

Now, it has been said by the Finance Minister, I suppose in his speech in the Lolc Sabha, that in a developing economy some sort of a growth in monopolies may be permitted or rather it is unavoidable but what has happened in our country is not just some sort of growth. Ours is an underdeveloped country, an under-developed economy but there has been such a stupendous growth of monopoly that defies any sizing up of it. Fox example twenty houses control about 50 per cent, of the share capital that is invested in the private corporate sector and if you add the rapid growth of foreign capital-I won't give vou the figures; they are known to all- at the time of the transfer of power it was Rs. 256 crores but today it is well above Rs. 900 crores. The ratio is still one-third of the total invested capital and what is more some spurious argument is advanced and it is said that if the foreign capita<sup>1</sup> has grown, so has grown the Indian capita] and so our economy has become more independent. It is a spurious and false argument. Everybody knows that it i? not the amount of capital that counts; what counts is the particular chunk of the capital which controls the economy. Even the Reserve Bank has had to admit that with forty per cent investment in a company owning minority shares a foreign concern or foreign entrepreneur can control the whole company. So the capital of Rs. 900 crores, placed in the strategic sectors of the industry holding a commanding position in all important sectors, practically dominates our economy all along the line. So the upshot of seventeen years of Congress rule and planning has been that you have left the entire economy in the hands of the monopolists. Indian and foreign. They are the rulers of the country and the Government of India, whether it Hkes it or not. faithfully serves them because if the ultimate upshot of all

these years of planning had been to encourage them and facilitate their growth and to place the entire economy of the country in their hands, how can you say that you have not served them but that you have served tha people? Sir, the test of the pudding is in the eating of it. Similarly the test of the Government's words and declarations is in the actual practice in the actual fiscal, financial and economic policies they pursue, the sum total result of which has been that our country has come into a blind alley.

Now, the Finance Minister has advanced another highly misleading argument. He has made certain distinctions between ownership, control and management. Our Finance Minister is an experienced businessman; he is supposed to know the business. Go to any businessman and he will tell you that ownership can never be divorced from control and management. Any businessman will tell you that Then why make this subtle distinction? Why try to throw dust into the eyes of the people? Why try to mislead the Parliament? Say plainly that ownership has been concentrated in the form of control and management. Our Big Business in collusion with the foreign giant trusts compared to which they are of course pygmies, control the entire economy. That is the position we are in.

Another highly misleading argument that has been advanced by the Finance Minister is that since we are burdened with the servicing of foreign loans and debts to the tune of Rs. 356 crores in the Fourth Plan and more than Rs. 500 crores in this Plan, our whole problem will be solved if we bring in foreign equity capital. I wonder how such an argument can at all be advanced. Suppose we get Rs. 100 crores on loan; we may be compelled to pay interest charges ranging from four to six per cent, but what happens when equity capital is invited? Suppose this Rs. 100 crores *come* in as equity capital, in our country there is a return of 20 per cent on foreign invested

[Shri Niren Ghosh.] capital. That is what the American Senate Report has said. They have said that India is a paradise where thr foreign cpitalist can go and get fabulous super profits. In Western Europe American capital gets a return of 12£ per cent, while in India it gets a return of 20 per cent. So when a sum of Rs. 100 crores is invested in five years the total amount is repatriated and along with it they get their price for the technical knowhow and they make huge profits on account of the equipment and machineries that they sell to us and all this drain goes on. There is a sort of a calculation here that between 1948 and 1958 there was an inflow of Rs. 178 crores of foreign private capital and during the same period double this amount, that is, Rs. 356 crores, was taken out as profits and interest charges.

I will recall to this House that during pre-1947 days, that is, before the transfer of power, the common banner of our freedom struggle was that the misery of India, political, economic, moral and spiritual, was due to the drain of our wealth on account of the British investments and it was said that our country could never be truly free unless the whole of this legacy was wiped out, unless the entire foreign capital was liquidated and we built an entirely inde. 5 P.M. pendent and free national economy. That is the only way in which our poor country can become prosperous and take its due and rightful place in the comity of nations. But all those things have been forgotten. Now, this banner has been thrown to the dust by the present rulers of the country. I am sure that the people of India, I am sure that the democratic and patriotic elements in all the parties will take up this banner. In those days only the princes and the pro-British elements used to praise them. Only the pro-British elements used to plead for British capital investment. I find it strange that today our ruling party, the Government of India is practically uttering the same words and-the banner of freedom struggle they have thrown to the dust. They have taken up the discredited banner, the banner that was unfurled during those by pro-British elements.

SHRI M. RUTHNASWAMY: They had no banner at all.

SHRI NIREN GHOSH: You may not be in the struggle, but those who were m the freedom struggle know it. So, that is the position.

As regards the public sector also, please do not confuse between the public sector in India and the public sector in the Soviet Union. It is no use making comparisons between the two. There it is a socialist sector but here the public sector is also a capi talist sector. It is nothing else. There is no mixed economy in India. It is one single economy, unadulterated capitalism, both in the private corpo rate sector and in the State sector because the State power is in the capitalist hands of the class. Such being the position, the economy of the State sector and the private sector is nothing but capitalism pur<sub>e</sub> and simple. They say they are building democratic socialism. It has always happened with the leaders of the bourgeois. There is many a slip between their words and deeds. They always pronounce slogans which they never mean. So this slogan of democratic socialism is the biggest hoax that is being practised on the people of India in the name of building socialism. Because they cannot defend capitalism outright openly, they say they are building democratic socialism. But what are they building? In practice, they are building capitalism unalloyed, unadulterated. Thereby I do not mean to say that the public soctor is of no use.

First of all, I will point out how the public sector is being utilised in this country. The public sector has become the milch cow for the enrichment of big monopolists. When a project is undertaken for Rs 200 crores with a loan that is given on a State to State level they get an interest charge of 6 per cent or something like that. They take another charge on account of technical collaboration. Up to 1962 we had to give Rs. 800 crores as the price for technical collaboration in foreign exchange. How much more we will hive to pay during the last three y?ais nobody knows. It also be ao.ed that precisely during the last two years American private capital has gone up by leaps and bounds. It has gnyvn more in comparison with the last decade. Now, it is more than Rs. 250 crores. That is where it stands.

THE VICE-CHAIRMAN (SHRI M. P. BHARC-AVA) : Mr. Niren Ghosh, how much time are you likely to take?

SHRI NIREN GHOSH: I will take another ten minutes. I can continue on Monday.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA) : Please wind up today. I will request the House. Shall We sit for about ten minutes more?

SOME HON. MEMBERS: Yes, Sir.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Please go on.

SHRI NIREN GHOSH: On account of the sale of machinery at the highest prices they get enormous profits. Then, all the spare parts, etc. we have to import from that country. Now-a-days one-third of our foreign trade is accounted for by the import of spare parts and components and intermediate products. Those projects are inevitably tied up with foreign collaborators who are giving help and advice to our Government. So, in this way they have enriched foreign monopoly. Further, here the big contractor, the big monopolist, everybody puts his hands on the bun. They get a slice of it. This is done with the money provided for from the public exchequer. Then, these public sector undertakings see to it that they do everything possible to help the growth of capitalism. Since the private corporate sector is almost overwhelmingly dominated by monopolists, jn actual production of finished steel, etc., mainly

the cream of the benefits goes to them. Still I would say that we would fight for the expansion of the public sector, not for the expansion of  ${}^{h}h^{\circ}$  private monopolies, snr' once the Government is Mangel '.' character of the public sector would be changed. That is why we must plead for the expansion of the public sector knowing full we'.l the evils, the ills that go with it today with the party that is in power. But things may not be like this for ever. Governments may change and the character of the public sector would change at the same time.

SHRI P. C. MITRA (Bihar): Why not the private sector?

SHRI NIREN GHOSH: Oh, \*Yes\ I am coming to that. Now, we have been promised a Commission to enquire into monopolies. I am not against any enquiry commission, though there If no need to set up another Commission. There are so many reports about private monopolists the Mahalanobi\* Committee, the Company Law Administration, etc. But you cannot curb monopolies by simple legislation. America from where our planners draw their inspiration. . . .

SHRI M. RUTHNASWAMY: No, no. It is from Russia. In America there is no planning a<t all.

SHRI NIREN GHOSH: They have more industries in the public sector than we have in India. You do not know that. Now, What wa<sub>s</sub> I saying?

THE VICE-CHAIRMAN (SHRI M P. BHARGAVA): 'In America'. You have lost in America.

SHRI GHOSH: In America, from where you draw your inspiration, they have a trust bursting legislation, to liquidate the trusts. They have passed legislation, but as you know America is the paradise of trusts and cartels. So, you cannot liquidate monopolies by simple legislation. What you have got to do  $i_s$  to take over these monopolies. The State ! should take them over. SHRI AKBAR ALI KHAN: The labourers are quite happy there also.

SHRI NIREN GHOSH: If the exploited people are happy they are happy. So, the only thing that can liquidate monopoly, the only remedy is to tak<sub>e</sub> <sup>over</sup> monopolies. Simple legislation would never check it. It will continue to evade legislation and grow. None-the-less I am for legislation, because it may put some check We may at least come before Parlia ment and say something about it

Now, what I say is that with our entire policy we are in a blind alley. Our economy has been mortgaged and so it is no wonder that now-a-days in external affairs too in the majority of cases we find ourselves in agreement with the Western powers. Such was not the case a few years before, in 1955 or 1956. Since they control cur economy, since the entire economy is dependent on them, since we are begging for more and more credit from them on onerous terms which are full *at* strings, we are bound to heed to their advice.

#### SHRI AKBAR ALI KHAN: No strings.

Shri NIREN GHOSH: Ultimately mortgaging our economy means putting curbs and restrictions on our political independence, and willy-nilly the Government of India have to side with the Western powers in the majoritv of the issues that come up in the intsrnational sphere, in international affairs. That fe why I say that a radical departure should be made. The discarded banner that has been thrown down to v.he dust should be picked up by the pec pie. That is why I say that the entire British and American private capital in this country should be nationalised and taken over. The foreign trade should be nationalised because no country can plan without having the foreign trade entirely in the hands of the State. That is the process through which we can get our equipment in exchange for our primary

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products. So that is why I say that we are 2 planning for unplanned things.

Next, we have reached  $_{a}$  stage when we can never pay back the stupendous debts. They have already drained us ol our lifeblood. So 1 say that a stage will come Or it has come when we have got to consider whether we should not cancel all those foreign debts. We cannot bear them. These debts should be wiped out.

The new imposts that were levied on the people in the Budget for 1963-64 should all be cancelled. The extra Rs. 380 crores that are weighing heavily on the broken backs ot the poor people of India should go. For th\*j;; working people, at least as per t\$ 17th Indian Labour Conference thF^ minimum wage that was promised bur never implemented should be given. At least they should get that in order to guard against the continuing rise in prices.

So, if we can do these things, we can have the public sector completely in our hands free from foreign influences. We can build an independent economy and we can become a truly independent nation unless now when our political freedom is being curbeci and restricted through this process, whether we like it or not. Then and then only the true image of India will come up before the peoples of Africa. Asia and Latin America, and we wiH find our proper place in the comity of nations. All those peoples wiH see in India an inspiration and a beacon-light, and I know today that sooner Or later this is the path that India will travel.

Thank you.

THE VICE-CHAIRMAN (SHRI M. P. RHARGAVA): The House stands adjourned till 11 A.M. on Monday.

The House then adjourned at ten minutes past five of the clock till eleven of the clock on Monday, the 16th March, 1964.